

Government of India
Ministry of Commerce and Industry
Directorate General of Foreign Trade
Maulana Azad Road, New Delhi 110011

Norms Committee-III
Para 4.7 Decision

Meeting No. 10/82/2016 of 2016-17 dated 23.08.2016 to consider the cases/issues under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy, 2015-20 pertaining to Chemical and Allied products and falling under Chapter 29 and 30, held on 23.08.2016 under the Chairmanship of Shri J.V. Patil, Addl. DGFT in Room No.04, Udyog Bhawan, New Delhi.

Following members were present:-

Shri Nirmal Kumar, Dy. Director General of Foreign Trade
Shri D.N.Mathur, Consultant, D/o Pharmaceuticals.

The committee went through the minutes of earlier meeting No. 09/82 held 10.08.2016 and approved the same.

Note:

In certain cases the decision of the Norms Committee refers to the Recommendations/ Observations / Deficiencies received from the concerned Technical authority in the same case or a different case of another firm with the same product. A scanned copy of such document is placed at the end of the Minutes. In some cases, the scanned copy uploaded may be unsigned. In both these instances, the scanned copy uploaded is to be accepted. The Committee does not approve SCOMET items and all applicants are understood to have furnished a declaration to RA that the items of import/export are not SCOMET items.

MEETING NUMBER : 10/82-ALC4/2016 **MEETING DATE** : 23.08.2016

1	Case No.: 70/4/82- ALC4/2016	Party Name:RAKSHIT DRUGS PVT LTD.	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/00133/AM17/	RLA File :09/71/040/00061/AM12/	Lic.No/Date:0910048210 11.08.2011	Defer Date:28.09.2016
	Decision : Information called for from the firm in NC meeting No.07/82 dated 27.07.2016 is awaited. The Committee accordingly deferred the case.			

2	Case No.: 15/2/82- ALC4/2016	Party Name:PERFECT INDUSTRIES PRIVATE LIMITED.	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/00015/AM17/	RLA File :03/95/040/00554/AM12/	Lic.No/Date:0310659678 14.10.2011	Defer Date:28.09.2016
	Decision : Deferred			

3	Case No.: 36/19/82- ALC4/2014	Party Name:ALKALI METALS LTD.,	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/01524/AM15/	RLA File :09/24/040/00503/AM12/	Lic.No/Date:0910052125 12.04.2012	Defer Date:28.09.2016
	Decision :Deferred			

4	Case No.:38/19/82-ALC4/2014	Party Name:PORUS LABORATORIES PVT LTD.	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/01526/AM15/	RLA File :09/24/040/00050/AM13/	Lic.No/Date:0910052706 21.05.2012	Defer Date:28.09.2016
	Decision :Deferred.			

5	Case No.:173/5/82-ALC4/2015	Party Name:FORACE POLYMERS (P) LTD.	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/00313/AM16/	RLA File :05/23/040/00069/AM14/	Lic.No/Date:0510356983 13.06.2013	Defer Date:28.09.2016
	Decision : Deferred.			

6	Case No.:61/4/82-ALC4/2016	Party Name:ADCOCK INGRAM LTD,	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/00124/AM17/	RLA File :07/24/040/00097/AM14/	Lic.No/Date:0710096460 04.07.2013	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

7	Case No.:31/4/82-ALC4/2014	Party Name:UNIVERSAL BIOFUELS PRIVATE LIMITED	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status: Deferred
	HQ File :01/82/050/00279/AM15/	RLA File :09/24/040/00155/AM14/	Lic.No/Date:0910056959 31.07.2013	Defer Date: 28.09.2016
	Decision : Deferred.			

8	Case No.:5/4/82-ALC4/2014	Party Name:SANMAR SPECIALITY CHEMICALS LIMITED,	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status: Approved
	HQ File :01/82/050/00253/AM15/	RLA File :04/24/040/00046/AM14/	Lic.No/Date:0410148580 05.08.2013	Defer Date:
	Decision : The Committee decided to ratify norms on repeat basis based on the earlier decision taken by NC in its meeting No.10/82 dated 05.06.2012 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

9	Case No.:41/16/82-ALC4/2013	Party Name:KARNATAKA ANTIBIOTICS & PHARMACEUTICALS LTD.,	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/00854/AM14/	RLA File :07/24/040/00188/AM14/	Lic.No/Date:0710098283 16.09.2013	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

10	Case No.:140/23/82-ALC4/2013	Party Name:UNITED PHOSPHORUS LTD.	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/01187/AM14/	RLA File :03/95/040/00495/AM14/	Lic.No/Date:0310758627 21.11.2013	Defer Date:28.09.2016

	Decision : Deferred.		
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11	Case No.:48/13/82-ALC4/2015	Party Name:BELCHEM INDS. INDIA PVT. LTD.	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/01011/AM16/	RLA File :03/94/040/00860/AM14/	Lic.No/Date:0310766718 17.01.2014	Defer Date:28.09.2016
	Decision : Deferred.			

12	Case No.:208/3/82-ALC4/2014	Party Name:OGENE SYSTEMS INDIA PVT. LTD.	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status: Rejected
	HQ File :01/82/050/00212/AM15/	RLA File :09/24/040/00515/AM14/	Lic.No/Date:0910059017 22.01.2014	Defer Date:
	Decision : The Committee noted that information called for from the firm in NC meeting No.13/82 dated 27.11.2015 has not been furnished by the firm. In absence of these information norms cannot be decided. The Committee accordingly decided to reject the case. RA concerned may take further necessary action as per decision of NC.			

13	Case No.:108/3/82-ALC4/2014	Party Name:CROPNOSYS (INDIA) PRIVATE LIMITED	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status: Rejected
	HQ File :01/82/050/00112/AM15/	RLA File :03/94/040/00908/AM14/	Lic.No/Date:0310767733 24.01.2014	Defer Date:
	Decision : The Committee noted that information called for from the firm in NC meeting No.17/82 dated 27.1.2016 has not been furnished. In absence of these information norms cannot be decided. The Committee accordingly decided to reject the case. RA concerned may take further necessary action as per decision of NC.			

14	Case No.:177/3/82-ALC4/2014	Party Name:INDO AMINES LIMITED	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status: Rejected
	HQ File :01/82/050/00181/AM15/	RLA File :03/94/040/00958/AM14/	Lic.No/Date:0310768616 30.01.2014	Defer Date:
	Decision : The Committee noted that information called for from the firm in NC meeting No.13/82 dated 27.11.2015 which has not been furnished. In absence of these information norms cannot be decided. The Committee accordingly decided to reject the case. RA concerned may take further necessary action as per decision of NC.			

15	Case No.:58/6/82-ALC4/2014	Party Name:BAYER CROPS SCIENCE LIMITED	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status: Rejected
	HQ File :01/82/050/00460/AM15/	RLA File :03/94/040/00797/AM14/	Lic.No/Date:0310772503 28.02.2014	Defer Date:
	Decision : The Committee noted that information called for from the firm in NC meeting No.17/82 dated 27.1.2016 which has not been furnished. In absence of these information norms cannot be decided. The Committee accordingly decided to reject the case. RA concerned may take further necessary action as per decision of NC.			

16	Case No.:106/3/82-ALC4/2014	Party Name:PERFECT VITAMINS PVT.LTD.	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status: Rejected
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	HQ File :01/82/050/00110/AM15/	RLA File :03/95/040/00960/AM14/	Lic.No/Date:0310772411 28.02.2014	Defer Date:
	Decision : The Committee noted that information called for from the firm in NC meeting No.17/82 dated 27.1.2016 which has not been furnished. In absence of these information norms cannot be decided. The Committee accordingly decided to reject the case. RA concerned may take further necessary action as per decision of NC.			

17	Case No.:58/4/82-ALC4/2014	Party Name:IND-SWIFT LABORATORIES LTD.,	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status: Approved
	HQ File :01/82/050/00306/AM15/	RLA File :22/24/040/00100/AM14/	Lic.No/Date:2210014694 14.03.2014	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/176/2016-PI(Norms) dated August 2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

18	Case No.:57/3/82-ALC4/2014	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/00061/AM15/	RLA File :05/23/040/00506/AM14/	Lic.No/Date:0510382053 18.03.2014	Defer Date:28.09.2016
	Decision : Deferred.			

19	Case No.:51/5/82-ALC4/2014	Party Name:JINDAL DRUGS LIMITED	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status: Rejected
	HQ File :01/82/050/00368/AM15/	RLA File :03/94/040/01098/AM14/	Lic.No/Date:0310776087 27.03.2014	Defer Date:
	Decision : The Committee noted that information called for from the firm in NC meeting No.13/82 dated 27.11.2015 which has not been furnished. In absence of these information norms cannot be decided. The Committee accordingly decided to reject the case. RA concerned may take further necessary action as per decision of NC.			

20	Case No.:51/6/82-ALC4/2014	Party Name:PERFECT INDUSTRIES PRIVATE LIMITED.	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status: Rejected
	HQ File :01/82/050/00453/AM15/	RLA File :03/95/040/01054/AM14/	Lic.No/Date:0310776759 02.04.2014	Defer Date:
	Decision : The Committee noted that information called for from the firm in NC meeting No.17/82 dated 27.1.2016 which has not been furnished. In absence of these information norms cannot be decided. The Committee accordingly decided to reject the case. RA concerned may take further necessary action as per decision of NC.			

21	Case No.:50/6/82-ALC4/2014	Party Name:V & V PHARMA INDUSTRIES	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status: Rejected
	HQ File :01/82/050/00452/AM15/	RLA File :03/95/040/01061/AM14/	Lic.No/Date:0310776760 02.04.2014	Defer Date:
	Decision : The Committee noted that information called for from the firm in NC meeting No.17/82 dated 27.01.2016 which has not been furnished. In absence of these information			

	norms cannot be decided. The Committee accordingly decided to reject the case. RA concerned may take further necessary action as per decision of NC.
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22	Case No.:20/6/82-ALC4/2014	Party Name:ADISHANK CHEMICALS PVT.LTD.	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status: Rejected
	HQ File :01/82/050/00422/AM15/	RLA File :03/94/040/01140/AM14/	Lic.No/Date:0310777786 09.04.2014	Defer Date:
	Decision : The Committee noted that information called for from the firm in NC meeting No.17/82 dated 27.01.2016 which has not been furnished. In absence of these information norms cannot be decided. The Committee accordingly decided to reject the case. RA concerned may take further necessary action as per decision of NC.			

23	Case No.:49/13/82-ALC4/2015	Party Name:BELCHEM INDS. INDIA PVT. LTD.	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/01012/AM16/	RLA File :03/94/040/01118/AM14/	Lic.No/Date:0310779215 23.04.2014	Defer Date:28.09.2016
	Decision : Deferred.			

24	Case No.:237/6/82-ALC4/2014	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/00639/AM15/	RLA File :17/24/040/00002/AM15/	Lic.No/Date:1710005803 05.05.2014	Defer Date:28.09.2016
	Decision : Deferred.			

25	Case No.:7/8/82-ALC4/2016	Party Name:MACSON PRODUCTS	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/00345/AM17/	RLA File :52/21/040/00011/AM15/	Lic.No/Date:5210041026 12.05.2014	Defer Date:28.09.2016
	Decision : Deferred.			

26	Case No.:13/2/82-ALC4/2015	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/00028/AM16/	RLA File :05/23/040/00080/AM15/	Lic.No/Date:0510387607 28.05.2014	Defer Date:28.09.2016
	Decision : Deferred.			

27	Case No.:38/8/82-ALC4/2014	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/00702/AM15/	RLA File :09/24/040/00108/AM15/	Lic.No/Date:0910060258 28.05.2014	Defer Date:28.09.2016
	Decision : Copy of application has been sent to DoP.			

28	Case No.:165/6/82-ALC4/2014	Party Name:HALDIA PETROCHEMICALS LTD.	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File	RLA File	Lic.No/Date:0210203844	Defer

	:01/82/050/00567/AM15/	:02/24/040/00037/AM15/	05.06.2014	Date:28.09.2016
	Decision : Deferred.			

29	Case No.:106/8/82-ALC4/2014	Party Name:BAYER CROPSCIENCE LIMITED	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status: Rejected
	HQ File :01/82/050/00770/AM15/	RLA File :03/94/040/00131/AM15/	Lic.No/Date:0310785223 12.06.2014	Defer Date:
	Decision : The Committee noted that information called for from the firm in NC meeting No.17/82 dated 27.01.2016 has not been furnished. In absence of these information norms cannot be decided. The Committee accordingly decided to reject the case. RA concerned may take further necessary action as per decision of NC.			

30	Case No.:77/8/82-ALC4/2014	Party Name:BENZO CHEM INDUSTRIES PRIVATE LIMITED,	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/00741/AM15/	RLA File :03/94/040/00196/AM15/	Lic.No/Date:0310785501 17.06.2014	Defer Date:28.09.2016
	Decision : Deferred.			

31	Case No.:160/6/82-ALC4/2014	Party Name:ALCHEM INTERNATIONAL LTD.	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status: Approved
	HQ File :01/82/050/00562/AM15/	RLA File :05/23/040/00053/AM15/	Lic.No/Date:0510388783 18.06.2014	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/437/2015-PI(Norms) dated 08.8.2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

32	Case No.:202/6/82-ALC4/2014	Party Name:FORACE POLYMERS (P) LTD.	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/00604/AM15/	RLA File :05/23/040/00139/AM15/	Lic.No/Date:0510389232 01.07.2014	Defer Date:28.09.2016
	Decision : Deferred.			

33	Case No.:72/10/82-ALC4/2014	Party Name:GLOBAL CALCIUM PRIVATE LIMITED,	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/00986/AM15/	RLA File :07/24/040/00112/AM15/	Lic.No/Date:0710105884 18.07.2014	Defer Date:28.09.2016
	Decision : Deferred.			

34	Case No.:203/5/82-ALC4/2015	Party Name:ALKALOIDS CORPORATION	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/00343/AM16/	RLA File :02/24/040/00080/AM15/	Lic.No/Date:0210204732 07.08.2014	Defer Date:28.09.2016
	Decision : Deferred.			

35	Case No.:264/13/82-	Party Name:BAYER	Meet No/Date:10/82-	Status:Deferred
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	ALC4/2014	CROPSCIENCE LIMITED	ALC4/2016 23.08.2016	
	HQ File :01/82/050/01267/AM15/	RLA File :03/94/040/00405/AM15/	Lic.No/Date:0310788397 26.08.2014	Defer Date:28.09.2016
	Decision : Deferred.			

36	Case No.:255/13/82- ALC4/2014	Party Name:THE DHARAMSI MORARJI CHEMICAL CO LTD	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/01258/AM15/	RLA File :03/95/040/00431/AM15/	Lic.No/Date:0310788373 26.08.2014	Defer Date:28.09.2016
	Decision : Deferred.			

37	Case No.:254/13/82- ALC4/2014	Party Name:SEQUENT SCIENTIFIC LTD	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status: Rejected
	HQ File :01/82/050/01257/AM15/	RLA File :03/95/040/00459/AM15/	Lic.No/Date:0310788513 28.08.2014	Defer Date:
	Decision : Rejected in meeting No.08/82			

38	Case No.:263/13/82- ALC4/2014	Party Name:ANTHEA AROMATICS PVT.LTD.,	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/01266/AM15/	RLA File :03/94/040/00962/AM14/	Lic.No/Date:0310788558 01.09.2014	Defer Date:28.09.2016
	Decision : Deferred.			

39	Case No.:217/13/82- ALC4/2014	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/01220/AM15/	RLA File :03/94/040/00494/AM15/	Lic.No/Date:0310788620 02.09.2014	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

40	Case No.:6/8/82-ALC4/2014	Party Name:HONOUR LAB LIMITED	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/00670/AM15/	RLA File :09/24/040/00314/AM15/	Lic.No/Date:0910060964 12.09.2014	Defer Date:28.09.2016
	Decision : Copy of application has been sent to DoP on 29.04.2016 for comments. The Committee accordingly deferred the case.			

41	Case No.:380/5/82- ALC4/2015	Party Name:THEON PHARMACEUTICALS LTD.,	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status: Rejected
	HQ File :01/82/050/00520/AM16/	RLA File :22/24/040/00054/AM15/	Lic.No/Date:2210015086 16.09.2014	Defer Date:
	Decision : The Committee noted that information called for from the firm in NC meeting No.14/82 dated 16.12.2016 which has not been furnished. In absence of these information norms cannot be decided. The Committee accordingly decided to reject the case. RA concerned may take further necessary action as per decision of NC.			

42	Case No.:57/13/82-ALC4/2014	Party Name:HELLO PAINTS (P) LTD	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status: Rejected
	HQ File :01/82/050/01060/AM15/	RLA File :05/23/040/00277/AM15/	Lic.No/Date:0510391246 19.09.2014	Defer Date:
	Decision : The Committee noted that information called for from the firm in NC meeting No.17/82 dated 27.01.2016 which has not been furnished. In absence of these information norms cannot be decided. The Committee accordingly decided to reject the case. RA concerned may take further necessary action as per decision of NC.			

43	Case No.:59/13/82-ALC4/2014	Party Name:HELLO PAINTS (P) LTD	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/01062/AM15/	RLA File :05/23/040/00276/AM15/	Lic.No/Date:0510391245 19.09.2014	Defer Date:28.09.2016
	Decision : Deferred.			

44	Case No.:9/15/82-ALC4/2014	Party Name:VIRCHOW BIOTECH PV T LTD.,	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/01296/AM15/	RLA File :09/24/040/00327/AM15/	Lic.No/Date:0910061001 19.09.2014	Defer Date:28.09.2016
	Decision : Information called for from the firm in NC meeting No.04/82 dated 24.05.2016 is awaited. The committee accordingly deferred the case.			

45	Case No.:17/13/82-ALC4/2014	Party Name:GRASIM INDUSTRIES LTD.,	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/01020/AM15/	RLA File :34/24/040/00155/AM15/	Lic.No/Date:3410040570 23.09.2014	Defer Date:28.09.2016
	Decision : Deferred.			

46	Case No.:115/13/82-ALC4/2014	Party Name:WEST BENGAL CHEMICAL INDUSTRIES LIMITED	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/01118/AM15/	RLA File :02/24/040/00097/AM15/	Lic.No/Date:0210205008 23.09.2014	Defer Date:28.09.2016
	Decision : Deferred.			

47	Case No.:74/13/82-ALC4/2014	Party Name:CONSTECH ENTERPRISES PVT.LTD.	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/01077/AM15/	RLA File :05/23/040/00282/AM15/	Lic.No/Date:0510391308 24.09.2014	Defer Date:28.09.2016
	Decision : Deferred.			

48	Case No.:19/13/82-ALC4/2014	Party Name:SANO MEDICAL KITS PVT. LTD.,	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/01022/AM15/	RLA File :04/24/040/00171/AM15/	Lic.No/Date:0410159504 29.09.2014	Defer Date:28.09.2016
	Decision : Copy of application has been sent to MSME for comments. The Committee			

	accordingly deferred the case.
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49	Case No.:160/13/82-ALC4/2014	Party Name:BAYER CROPSCIENCE LIMITED	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status: Rejected
	HQ File :01/82/050/01163/AM15/	RLA File :03/94/040/00544/AM15/	Lic.No/Date:0310789976 07.10.2014	Defer Date:
	Decision : The Committee noted that information called for from the firm in NC meeting No.17/82 dated 27.01.2016 which has not been furnished. In absence of these information norms cannot be decided. The Committee accordingly decided to reject the case. RA concerned may take further necessary action as per decision of NC.			

50	Case No.:35/13/82-ALC4/2014	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status: Rejected
	HQ File :01/82/050/01038/AM15/	RLA File :05/23/040/00218/AM15/	Lic.No/Date:0510391491 08.10.2014	Defer Date:
	Decision : The Committee noted that information called for from the firm in NC meeting No.17/82 dated 27.01.2016 which has not been furnished. In absence of these information norms cannot be decided. The Committee accordingly decided to reject the case. RA concerned may take further necessary action as per decision of NC.			

51	Case No.:42/15/82-ALC4/2014	Party Name:PVS AGRO VET	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/01329/AM15/	RLA File :09/24/040/00246/AM15/	Lic.No/Date:0910061105 16.10.2014	Defer Date:28.09.2016
	Decision : The firm has furnished requisite information vide letter dated 06.06.2016 and the same has been sent to DoP on 04.08.2016. The Committee accordingly deferred the case.			

52	Case No.:154/13/82-ALC4/2014	Party Name:GEM AROMATICS PVT.LTD.	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/01157/AM15/	RLA File :03/94/040/00680/AM15/	Lic.No/Date:0310790351 17.10.2014	Defer Date:28.09.2016
	Decision : Deferred.			

53	Case No.:12/20/82-ALC4/2015	Party Name:STERICON PHARMA PVT.LTD.,	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status: Approved
	HQ File :01/82/050/01595/AM16/	RLA File :07/24/040/00255/AM15/	Lic.No/Date:0710106853 17.10.2014	Defer Date:
	Decision : The Committee decided to ratify norms on repeat basis based on the earlier decision taken by NC in its meeting No.07/82 dated 11.09.2014 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

54	Case No.:110/13/82-ALC4/2014	Party Name:TATVA CHINTAN PHARMA CHEM PVT LTD	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status:Deferred
	HQ File	RLA File	Lic.No/Date:3410040635	Defer

	:01/82/050/01113/AM15/	:34/24/040/00188/AM15/	22.10.2014	Date:28.09.2016
	Decision : Deferred.			

55	Case No.:86/10/82-ALC4/2014	Party Name:SHIVA PHARMACHEM LTD,	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/01000/AM15/	RLA File :34/24/040/00194/AM15/	Lic.No/Date:3410040644 30.10.2014	Defer Date:28.09.2016
	Decision : Deferred.			

56	Case No.:266/13/82-ALC4/2014	Party Name:ATUL LIMITED,	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/01269/AM15/	RLA File :08/24/040/00289/AM15/	Lic.No/Date:0810133735 05.11.2014	Defer Date:28.09.2016
	Decision : Deferred.			

57	Case No.:268/13/82-ALC4/2014	Party Name:ATUL LIMITED,	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/01271/AM15/	RLA File :08/24/040/00283/AM15/	Lic.No/Date:0810133734 05.11.2014	Defer Date:28.09.2016
	Decision : Deferred.			

58	Case No.:107/13/82-ALC4/2014	Party Name:SHIVA PHARMACHEM LTD,	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/01110/AM15/	RLA File :34/24/040/00196/AM15/	Lic.No/Date:3410040655 05.11.2014	Defer Date:28.09.2016
	Decision : Deferred.			

59	Case No.:111/13/82-ALC4/2014	Party Name:ABEERS PHARMACEUTICALS PVT LTD	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/01114/AM15/	RLA File :05/23/040/00352/AM15/	Lic.No/Date:0510391927 11.11.2014	Defer Date:28.09.2016
	Decision : Deferred for want of comments from AYUSH.			

60	Case No.:61/18/82-ALC4/2014	Party Name:TATVA CHINTAN PHARMA CHEM PVT LTD	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/01427/AM15/	RLA File :34/24/040/00198/AM15/	Lic.No/Date:3410040676 11.11.2014	Defer Date:28.09.2016
	Decision : Deferred.			

61	Case No.:100/4/82-ALC4/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/00139/AM16/	RLA File :17/24/040/00125/AM15/	Lic.No/Date:1710005978 12.11.2014	Defer Date:28.09.2016
	Decision : Deferred.			

62	Case No.:120/13/82-ALC4/2014	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/01123/AM15/	RLA File :05/23/040/00325/AM15/	Lic.No/Date:0510391947 12.11.2014	Defer Date:28.09.2016
	Decision : Deferred.			

63	Case No.:77/18/82-ALC4/2014	Party Name:LAKELAND CHEMICALS (INDIA) LTD.	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status: Rejected
	HQ File :01/82/050/01443/AM15/	RLA File :03/95/040/00629/AM14/	Lic.No/Date:0310790966 12.11.2014	Defer Date:
	Decision : The Committee noted that information called for from the firm in NC meeting No.17/82 dated 27.01.2016 which has not been furnished. In absence of these information norms cannot be decided. The Committee accordingly decided to reject the case. RA concerned may take further necessary action as per decision of NC.			

64	Case No.:65/18/82-ALC4/2014	Party Name:DEEPAK NITRITE LIMITED	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status: Rejected
	HQ File :01/82/050/01431/AM15/	RLA File :34/24/040/00199/AM15/	Lic.No/Date:3410040677 13.11.2014	Defer Date:
	Decision : The Committee noted that information called for from the firm in NC meeting No.13/82 dated 27.11.2015 which has not been furnished. In absence of these information norms cannot be decided. The Committee accordingly decided to reject the case. RA concerned may take further necessary action as per decision of NC.			

65	Case No.:42/18/82-ALC4/2014	Party Name:LAKELAND CHEMICALS (INDIA) LTD.	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status: Rejected
	HQ File :01/82/050/01408/AM15/	RLA File :03/95/040/00628/AM14/	Lic.No/Date:0310791049 13.11.2014	Defer Date:
	Decision : The Committee noted that information called for from the firm in NC meeting No.17/82 dated 27.01.2016 which has not been furnished. In absence of these information norms cannot be decided. The Committee accordingly decided to reject the case. RA concerned may take further necessary action as per decision of NC.			

66	Case No.:65/15/82-ALC4/2014	Party Name:ABEERS PHARMACEUTICALS PVT LTD	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/01352/AM15/	RLA File :05/23/040/00360/AM15/	Lic.No/Date:0510392011 14.11.2014	Defer Date:28.09.2016
	Decision : Deferred for want of comments from AYUSH.			

67	Case No.:16/18/82-ALC4/2014	Party Name:KAIRAV CHEMOFARBE INDUSTRIES LTD.	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/01382/AM15/	RLA File :03/94/040/00789/AM15/	Lic.No/Date:0310791300 21.11.2014	Defer Date:28.09.2016
	Decision : Deferred.			

68	Case No.:74/18/82-	Party Name:ADESHWAR	Meet No/Date:10/82-	Status:Deferred
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	ALC4/2014	MEDITEX PVT. LTD	ALC4/2016 23.08.2016	
	HQ File :01/82/050/01440/AM15/	RLA File :03/94/040/00814/AM15/	Lic.No/Date:0310791373 25.11.2014	Defer Date:28.09.2016
	Decision : Deferred.			

69	Case No.:18/18/82- ALC4/2014	Party Name:ANTHEA AROMATICS PVT.LTD.,	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/01384/AM15/	RLA File :03/94/040/00792/AM15/	Lic.No/Date:0310791374 25.11.2014	Defer Date:28.09.2016
	Decision : Deferred.			

70	Case No.:32/2/82- ALC4/2016	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/00032/AM17/	RLA File :03/95/040/00617/AM15/	Lic.No/Date:0310791470 27.11.2014	Defer Date:28.09.2016
	Decision : Deferred.			

71	Case No.:26/18/82- ALC4/2014	Party Name:SADHANA NITRO CHEM LIMITED	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status: Rejected
	HQ File :01/82/050/01392/AM15/	RLA File :03/95/040/00714/AM15/	Lic.No/Date:0310791516 28.11.2014	Defer Date:
	Decision : The Committee noted that information called for from the firm in NC meeting No.13/82 dated 27.11.2015 which has not been furnished. In absence of these information norms cannot be decided. The Committee accordingly decided to reject the case. RA concerned may take further necessary action as per decision of NC.			

72	Case No.:92/18/82- ALC4/2014	Party Name:TATVA CHINTAN PHARMA CHEM PVT LTD	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/01458/AM15/	RLA File :34/24/040/00224/AM15/	Lic.No/Date:3410040732 28.11.2014	Defer Date:28.09.2016
	Decision : Deferred.			

73	Case No.:82/18/82- ALC4/2014	Party Name:ABEERS PHARMACEUTICALS PVT LTD	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/01448/AM15/	RLA File :05/23/040/00413/AM15/	Lic.No/Date:0510392368 10.12.2014	Defer Date:28.09.2016
	Decision : Deferred for want of comments from AYUSH.			

74	Case No.:101/4/82- ALC4/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/00140/AM16/	RLA File :17/24/040/00144/AM15/	Lic.No/Date:1710005998 10.12.2014	Defer Date:28.09.2016
	Decision : Deferred.			

75	Case No.:97/18/82-	Party Name:DYNAMIC	Meet No/Date:10/82-	Status:Deferred
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	ALC4/2014	SPECIALITY CHEMICALS LIMITED	ALC4/2016 23.08.2016	
	HQ File :01/82/050/01463/AM15/	RLA File :30/24/040/00041/AM15/	Lic.No/Date:3010103261 11.12.2014	Defer Date:28.09.2016
	Decision : Deferred.			

76	Case No.:119/18/82- ALC4/2014	Party Name:V.D.H. ORGANICS PVT. LTD	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status: Rejected
	HQ File :01/82/050/01485/AM15/	RLA File :05/24/040/00419/AM15/	Lic.No/Date:0510392414 15.12.2014	Defer Date:
	Decision : The Committee noted that information called for from the firm in NC meeting No.13/82 dated 27.11.2015 which has not been furnished. In absence of these information norms cannot be decided. The Committee accordingly decided to reject the case. RA concerned may take further necessary action as per decision of NC.			

77	Case No.:91/18/82- ALC4/2014	Party Name:ALCHEM INTERNATIONAL LTD.	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status: Approved
	HQ File :01/82/050/01457/AM15/	RLA File :05/23/040/00449/AM15/	Lic.No/Date:0510392602 29.12.2014	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/437/2015-PI(Norms) dated 08.8.2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

78	Case No.:84/18/82- ALC4/2014	Party Name:HESTER BIOSCIENCES LIMITED	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/01450/AM15/	RLA File :08/24/040/00362/AM15/	Lic.No/Date:0810134170 30.12.2014	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DBT.			

79	Case No.:96/18/82- ALC4/2014	Party Name:NUTRA SPECIALITIES PVT. LTD.,	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status: Rejected
	HQ File :01/82/050/01462/AM15/	RLA File :04/24/040/00248/AM15/	Lic.No/Date:0410159986 07.01.2015	Defer Date:
	Decision : The Committee noted that information called for from the firm in NC meeting No.13/82 dated 27.11.2015 which has not been furnished. In absence of these information norms cannot be decided. The Committee accordingly decided to reject the case. RA concerned may take further necessary action as per decision of NC.			

80	Case No.:92/5/82- ALC4/2015	Party Name:ALKALOIDS CORPORATION	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/00232/AM16/	RLA File :02/24/040/00203/AM15/	Lic.No/Date:0210205448 14.01.2015	Defer Date:28.09.2016
	Decision : The Committee decided to call for copy of COA of the import items from foreign supplier and deferred the case.			

81	Case No.:59/5/82-	Party Name:ANTHEA	Meet No/Date:10/82-	Status:Deferred
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	ALC4/2015	AROMATICS PVT.LTD.,	ALC4/2016 23.08.2016	
	HQ File :01/82/050/00199/AM16/	RLA File :03/94/040/00793/AM15/	Lic.No/Date:0310792911 14.01.2015	Defer Date:28.09.2016
	Decision : Deferred.			

82	Case No.:12/16/82- ALC4/2014	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/01364/AM15/	RLA File :09/24/040/00592/AM15/	Lic.No/Date:0910061552 21.01.2015	Defer Date:28.09.2016
	Decision : Copy of application has been sent to DoP.			

83	Case No.:86/5/82- ALC4/2015	Party Name:SENTISS PHARMA PVT.LTD.	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/00226/AM16/	RLA File :05/24/040/00489/AM15/	Lic.No/Date:0510392966 22.01.2015	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

84	Case No.:204/5/82- ALC4/2015	Party Name:VIVIMED LABS LIMITED	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/00344/AM16/	RLA File :09/24/040/00596/AM15/	Lic.No/Date:0910061555 23.01.2015	Defer Date:28.09.2016
	Decision : Deferred.			

85	Case No.:31/7/82-ALC4/2015	Party Name:V.D.H. ORGANICS PVT. LTD	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status: Rejected
	HQ File :01/82/050/00636/AM16/	RLA File :05/24/040/00498/AM15/	Lic.No/Date:0510392987 27.01.2015	Defer Date:
	Decision : The Committee noted that information called for from the firm in NC meeting No.13/82 dated 27.11.2015 which has not been furnished. In absence of these information norms cannot be decided. The Committee accordingly decided to reject the case. RA concerned may take further necessary action as per decision of NC.			

86	Case No.:32/7/82-ALC4/2015	Party Name:V.D.H. ORGANICS PVT. LTD	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status: Rejected
	HQ File :01/82/050/00637/AM16/	RLA File :05/24/040/00499/AM15/	Lic.No/Date:0510392988 27.01.2015	Defer Date:
	Decision : The Committee noted that information called for from the firm in NC meeting No.07/82 dated 24.07.2015 which has not been furnished. In absence of these information norms cannot be decided. The Committee accordingly decided to reject the case. RA concerned may take further necessary action as per decision of NC.			

87	Case No.:25/7/82-ALC4/2015	Party Name:DEEPAK NOVOCHEM TECHNOLOGIES LTD	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status: Rejected
	HQ File :01/82/050/00630/AM16/	RLA File :31/83/040/00144/AM15/	Lic.No/Date:3110065235 28.01.2015	Defer Date:
	Decision : The Committee noted that information called for from the firm in NC meeting No.13/82			

	dated 27.11.2015 which has not been furnished. In absence of these information norms cannot be decided. The Committee accordingly decided to reject the case. RA concerned may take further necessary action as per decision of NC.		
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88	Case No.: 230/5/82-ALC4/2015	Party Name:R.K.INDUSTRIES,	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/00370/AM16/	RLA File :08/24/040/00394/AM15/	Lic.No/Date:0810134414 28.01.2015	Defer Date:28.09.2016
	Decision : Deferred.			

89	Case No.: 169/5/82-ALC4/2015	Party Name:TIDE INDUSTRIES	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status: Approved
	HQ File :01/82/050/00309/AM16/	RLA File :34/24/040/00290/AM15/	Lic.No/Date:3410040927 05.02.2015	Defer Date:
	Decision : The Committee decided ratify norms on repeat basis as per the earlier decision taken by NC in its meeting No.34/82 dated23.11.2010, uploaded at the end of these minutes or as applied by the firm whichever is less. RA concerned may take further necessary action as per the decision of NC.			

90	Case No.: 91/7/82-ALC4/2015	Party Name:SHREE GANESH REMEDIES PVT.LTD.	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/00696/AM16/	RLA File :34/24/040/00295/AM15/	Lic.No/Date:3410040965 16.02.2015	Defer Date:28.09.2016
	Decision : Deferred.			

91	Case No.: 52/19/82-ALC4/2014	Party Name:PCL OIL & SOLVENTS LTD.,	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/01540/AM15/	RLA File :05/24/040/00273/AM15/	Lic.No/Date:0510393248 17.02.2015	Defer Date:28.09.2016
	Decision : Deferred.			

92	Case No.: 38/7/82-ALC4/2015	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/00643/AM16/	RLA File :09/24/040/00640/AM15/	Lic.No/Date:0910061628 18.02.2015	Defer Date:28.09.2016
	Decision :Deferred.			

93	Case No.: 280/5/82-ALC4/2015	Party Name:FERMENTA BIOTECH LTD.,	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/00420/AM16/	RLA File :03/94/040/01110/AM15/	Lic.No/Date:0310794101 24.02.2015	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

94	Case No.: 444/5/82-ALC4/2015	Party Name:AARTI INDUSTRIES LIMITED	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/00584/AM16/	RLA File :03/94/040/01132/AM15/	Lic.No/Date:0310794412 09.03.2015	Defer Date:28.09.2016
	Decision :			

95	Case No.:413/5/82-ALC4/2015	Party Name:INDO AMINES LIMITED	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status: Rejected
	HQ File :01/82/050/00553/AM16/	RLA File :03/94/040/01145/AM15/	Lic.No/Date:0310794545 12.03.2015	Defer Date:
	Decision : The Committee noted that information called for from the firm in NC meeting No.05/82 dated 25.06.2015 which has not been furnished. In absence of these information norms cannot be decided. The Committee accordingly decided to reject the case. RA concerned may take further necessary action as per decision of NC.			

96	Case No.:106/7/82-ALC4/2015	Party Name:ALCHEMIE LABORATORIES	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/00711/AM16/	RLA File :03/94/040/00812/AM15/	Lic.No/Date:0310794612 16.03.2015	Defer Date:28.09.2016
	Decision : Deferred.			

97	Case No.:431/5/82-ALC4/2015	Party Name:EUROLIFE HEALTHCARE PVT. LTD.	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/00571/AM16/	RLA File :03/94/040/01086/AM15/	Lic.No/Date:0310794964 27.03.2015	Defer Date:28.09.2016
	Decision : Information called for firm in NC meeting No.20/82 dated 09.03.2016 is awaited. The Committee accordingly decided to await the reply and deferred the case.			

98	Case No.:448/5/82-ALC4/2015	Party Name:AARTI INDUSTRIES LIMITED	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status: Rejected
	HQ File :01/82/050/00588/AM16/	RLA File :03/94/040/01211/AM15/	Lic.No/Date:0310795048 31.03.2015	Defer Date:
	Decision : The Committee noted that information called for from the firm in NC meeting No.08/82 dated 16.09.2015 which has not been furnished. In absence of these information norms cannot be decided. The Committee accordingly decided to reject the case. RA concerned may take further necessary action as per decision of NC.			

99	Case No.:174/7/82-ALC4/2015	Party Name:S M B CORPORATION OF INDIA	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status: Rejected
	HQ File :01/82/050/00779/AM16/	RLA File :03/95/040/00039/AM16/	Lic.No/Date:0310795601 28.04.2015	Defer Date:
	Decision : The Committee noted that information called for from the firm in NC meeting No.107/82 dated 24.07.2015 has not been furnished. In absence of these information norms cannot be decided. The Committee accordingly decided to reject the case. RA concerned may take further necessary action as per decision of NC.			

100	Case No.:50/7/82-ALC4/2015	Party Name:ARENE LIFE SCIENCES LIMITED.	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/00655/AM16/	RLA File :09/24/040/00041/AM16/	Lic.No/Date:0910061976 06.05.2015	Defer Date:28.09.2016
	Decision : Information called for from the firm in NC meeting No.19/82 dated 25.2.2016			

	is awaited. The Committee deferred the case.		
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101	Case No.: 3/3/82-ALC4/2015	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/00033/AM16/	RLA File :09/24/040/00077/AM16/	Lic.No/Date:0910061994 07.05.2015	Defer Date:28.09.2016
	Decision : Copy of application has not been received in DGFT so far. Therefore, firm/RA may be requested to send a complete set of application for ratification of norms. The committee accordingly deferred the case.			

102	Case No.: 15/7/82-ALC4/2015	Party Name:MAHAVIR SYNTHESIS PRIVATE LIMITED	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/00620/AM16/	RLA File :52/24/040/00007/AM16/	Lic.No/Date:5210041517 11.05.2015	Defer Date:28.09.2016
	Decision : Deferred.			

103	Case No.: 129/7/82-ALC4/2015	Party Name:NATIONAL TUBE INDUSTRIES,	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/00734/AM16/	RLA File :03/95/040/00073/AM16/	Lic.No/Date:0310795930 14.05.2015	Defer Date:28.09.2016
	Decision : A set of application has been sent to MSME for comments and deferred the case.			

104	Case No.: 164/7/82-ALC4/2015	Party Name:ETERNIS FINE CHEMICALS LIMITED,	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status: Deferred
	HQ File :01/82/050/00769/AM16/	RLA File :03/94/040/00026/AM16/	Lic.No/Date:0310795971 18.05.2015	Defer Date:28.09.2016
	Decision : Information received and sent to DoP for comments.			

105	Case No.: 133/7/82-ALC4/2015	Party Name:AARTI INDUSTRIES LIMITED	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status: Deferred
	HQ File :01/82/050/00738/AM16/	RLA File :03/94/040/00085/AM16/	Lic.No/Date:0310796048 20.05.2015	Defer Date:28.09.2016
	Decision : Copy of application has been sent to DoP.			

106	Case No.: 102/7/82-ALC4/2015	Party Name:DYNAMIC SPECIALITY CHEMICALS LIMITED	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/00707/AM16/	RLA File :30/24/040/00006/AM16/	Lic.No/Date:3010103498 21.05.2015	Defer Date:28.09.2016
	Decision : Deferred.			

107	Case No.: 199/5/82-ALC4/2015	Party Name:SHASUN PHARMACEUTICALS LIMITED	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status: Rejected
	HQ File	RLA File	Lic.No/Date:0410160570	Defer Date:

	:01/82/050/00339/AM16/	:04/24/040/00040/AM16/	21.05.2015	
	Decision : The Committee noted that information called for from the firm in NC meeting No.05/82 dated 25.06.2015 which has not been furnished. In absence of these information norms cannot be decided. The Committee accordingly decided to reject the case. RA concerned may take further necessary action as per decision of NC.			

108	Case No.: 55/13/82- ALC4/2015	Party Name:GLOBAL CALCIUM PRIVATE LIMITED,	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/01018/AM16/	RLA File :07/24/040/00036/AM16/	Lic.No/Date:0710108251 22.05.2015	Defer Date:28.09.2016
	Decision : Deferred.			

109	Case No.: 176/7/82- ALC4/2015	Party Name:GLOBE TROTTERS PVT LTD	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/00781/AM16/	RLA File :03/94/040/00124/AM16/	Lic.No/Date:0310796194 26.05.2015	Defer Date:28.09.2016
	Decision : Deferred.			

110	Case No.: 124/7/82- ALC4/2015	Party Name:PRIVI ORGANICS LTD	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/00729/AM16/	RLA File :03/95/040/00114/AM16/	Lic.No/Date:0310796233 27.05.2015	Defer Date:28.09.2016
	Decision : Deferred.			

111	Case No.: 100/7/82- ALC4/2015	Party Name:SHREE GANESH REMEDIES PVT.LTD.	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/00705/AM16/	RLA File :34/24/040/00024/AM16/	Lic.No/Date:3410041261 28.05.2015	Defer Date:28.09.2016
	Decision : Deferred.			

112	Case No.: 188/7/82- ALC4/2015	Party Name:ATUL LIMITED,	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/00793/AM16/	RLA File :08/24/040/00034/AM16/	Lic.No/Date:0810135421 02.06.2015	Defer Date:28.09.2016
	Decision : Deferred.			

113	Case No.: 142/7/82- ALC4/2015	Party Name:GLOBE TROTTERS PVT LTD	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/00747/AM16/	RLA File :03/94/040/00159/AM16/	Lic.No/Date:0310796401 03.06.2015	Defer Date:28.09.2016
	Decision : : Information called for from the firm in NC meeting No.21/82 dated 22.03.2016 is awaited. The Committee accordingly defer the case.			

114	Case No.: 110/7/82- ALC4/2015	Party Name:RISHABH METALS & CHEMICALS PVT LTD	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
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	HQ File :01/82/050/00715/AM16/	RLA File :03/95/040/00051/AM16/	Lic.No/Date:0310796383 03.06.2015	Defer Date:28.09.2016
	Decision : Deferred.			

115	Case No.: 17/7/82- ALC4/2015	Party Name:SUN PHARMACEUTICAL INDUSTRIES LTD.,	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/00622/AM16/	RLA File :05/24/040/00078/AM16/	Lic.No/Date:0510394418 03.06.2015	Defer Date:28.09.2016
	Decision : Information called for from the firm in NC meeting No,04/82 dated 24.05.2016 is awaited. The Committee accordingly defer the case.			

116	Case No.: 67/7/82- ALC4/2015	Party Name:OPTIMUS DRUGS PRIVATE LIMITED	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/00672/AM16/	RLA File :09/24/040/00105/AM16/	Lic.No/Date:0910062138 05.06.2015	Defer Date:28.09.2016
	Decision : Information called for from the firm in NC meeting No.21/82 dated 22.03.2016 is awaited. The Committee accordingly defer the case.			

117	Case No.: 121/7/82- ALC4/2015	Party Name:UNIMARK REMEDIES LIMITED.,	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status: Rejected
	HQ File :01/82/050/00726/AM16/	RLA File :03/95/040/00715/AM15/	Lic.No/Date:0310796458 05.06.2015	Defer Date:
	Decision : The Committee noted that information called for from the firm in NC meeting No.17/82 dated 17.01.2016 which has not been furnished. In absence of these information norms cannot be decided. The Committee accordingly decided to reject the case. RA concerned may take further necessary action as per decision of NC.			

118	Case No.: 123/7/82- ALC4/2015	Party Name:UNIMARK REMEDIES LIMITED.,	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status: Rejected
	HQ File :01/82/050/00728/AM16/	RLA File :03/95/040/00582/AM15/	Lic.No/Date:0310796457 05.06.2015	Defer Date:
	Decision : The Committee noted that information called for from the firm in NC meeting No.17/82 dated 17.01.2016 which has not been furnished. In absence of these information norms cannot be decided. The Committee accordingly decided to reject the case. RA concerned may take further necessary action as per decision of NC.			

119	Case No.: 60/4/82- ALC4/2016	Party Name:ADCOCK INGRAM LTD,	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/00123/AM17/	RLA File :07/24/040/00071/AM16/	Lic.No/Date:0710108351 10.06.2015	Defer Date:28.09.2016
	Decision : Information called for from the firm in NC meeting No.06/82 dated 14.05.2016 is awaited. The Committee accordingly deferred the case.			

120	Case No.: 66/7/82- ALC4/2015	Party Name:VIVIMED LABS LIMITED	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
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	HQ File :01/82/050/00671/AM16/	RLA File :09/24/040/00162/AM16/	Lic.No/Date:0910062162 10.06.2015	Defer Date:28.09.2016
	Decision : Deferred.			

121	Case No.:20/13/82- ALC4/2015	Party Name:JAYANT AGRO ORGANICS LTD.,	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status: Rejected
	HQ File :01/82/050/00983/AM16/	RLA File :03/94/040/00169/AM16/	Lic.No/Date:0310796563 11.06.2015	Defer Date:
	Decision : The Committee noted that information called for from the firm in NC meeting No.17/82 dated 17.01.2016 which has not been furnished. In absence of these information norms cannot be decided. The Committee accordingly decided to reject the case. RA concerned may take further necessary action as per decision of NC.			

122	Case No.:159/7/82- ALC4/2015	Party Name:VIJAY PERFUMES PVT.LTD.	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/00764/AM16/	RLA File :03/95/040/00985/AM15/	Lic.No/Date:0310796576 11.06.2015	Defer Date:28.09.2016
	Decision :			

123	Case No.:87/7/82- ALC4/2015	Party Name:VISION DRUGS PVT LTD	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/00692/AM16/	RLA File :09/24/040/00102/AM16/	Lic.No/Date:0910062168 11.06.2015	Defer Date:28.09.2016
	Decision : Information called for from the firm in NC meeting No.04/82 dated 24.05.2016 is awaited. The Committee accordingly defer the case.			

124	Case No.:42/13/82- ALC4/2015	Party Name:BTL EXPORTS PVT. LTD.,	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/01005/AM16/	RLA File :03/94/040/00177/AM16/	Lic.No/Date:0310796604 15.06.2015	Defer Date:28.09.2016
	Decision : Deferred.			

125	Case No.:48/19/82- ALC4/2015	Party Name:RAJ DHANVANTRY PHARMACY	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/01529/AM16/	RLA File :24/24/040/00007/AM16/	Lic.No/Date:2410041748 15.06.2015	Defer Date:28.09.2016
	Decision : Deferred.			

126	Case No.:41/13/82- ALC4/2015	Party Name:DANOPHARM CHEMICALS PRIVATE LTD.	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/01004/AM16/	RLA File :03/94/040/00111/AM16/	Lic.No/Date:0310796667 16.06.2015	Defer Date:28.09.2016
	Decision :Deferred.			

127	Case No.:52/7/82- ALC4/2015	Party Name:JODAS EXPOIM PVT.LTD.,	Meet No/Date:10/82- ALC4/2016	Status:Deferred
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			23.08.2016	
	HQ File :01/82/050/00657/AM16/	RLA File :05/23/040/00107/AM16/	Lic.No/Date:0510394590 17.06.2015	Defer Date:28.09.2016
	Decision : DML called for from the firm is awaited. The Committee accordingly deferred the case.			

128	Case No.:43/13/82-ALC4/2015	Party Name:BTL EXPORTS PVT. LTD.,	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/01006/AM16/	RLA File :03/94/040/00178/AM16/	Lic.No/Date:0310796712 18.06.2015	Defer Date:28.09.2016
	Decision :Deferred.			

129	Case No.:15/9/82-ALC4/2015	Party Name:KDAC CHEM PVT LTD	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/00951/AM16/	RLA File :34/24/040/00069/AM16/	Lic.No/Date:3410041310 22.06.2015	Defer Date:28.09.2016
	Decision :Deferred.			

130	Case No.:83/13/82-ALC4/2015	Party Name:RIDDHI PHARMA	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/01046/AM16/	RLA File :34/24/040/00087/AM16/	Lic.No/Date:3410041313 23.06.2015	Defer Date:28.09.2016
	Decision :Deferred			

131	Case No.:72/7/82-ALC4/2015	Party Name:PCL OIL & SOLVENTS LTD.,	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status: Rejected
	HQ File :01/82/050/00677/AM16/	RLA File :05/24/040/00104/AM16/	Lic.No/Date:0510394704 25.06.2015	Defer Date:
	Decision : The Committee noted that information called for from the firm in NC meeting No.09/82 dated 30.09.2015 which has not been furnished. In absence of these information norms cannot be decided. The Committee accordingly decided to reject the case. RA concerned may take further necessary action as per decision of NC.			

132	Case No.:76/7/82-ALC4/2015	Party Name:PCL OIL & SOLVENTS LTD.,	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status: Rejected
	HQ File :01/82/050/00681/AM16/	RLA File :05/24/040/00103/AM16/	Lic.No/Date:0510394703 25.06.2015	Defer Date:
	Decision : The Committee noted that information called for from the firm in NC meeting No.09/82 dated 30.09.2015 which has not been furnished. In absence of these information norms cannot be decided. The Committee accordingly decided to reject the case. RA concerned may take further necessary action as per decision of NC.			

133	Case No.:75/7/82-ALC4/2015	Party Name:SENTISS PHARMA PVT.LTD.	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/00680/AM16/	RLA File :05/24/040/00122/AM16/	Lic.No/Date:0510394696 25.06.2015	Defer Date:28.09.2016

	Decision :Deferred for want of comments from DoP.		
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134	Case No.: 78/7/82- ALC4/2015	Party Name:WEST BENGAL CHEMICAL INDUSTRIES LIMITED	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/00683/AM16/	RLA File :02/24/040/00028/AM16/	Lic.No/Date:0210205920 25.06.2015	Defer Date:28.09.2016
	Decision : The Committee noted that information called for from the firm in NC meeting No.19/82 dated 25.02.2016 is awaited. The Committee accordingly deferred the case.			

135	Case No.: 108/14/82- ALC4/2015	Party Name:VIVIMED LABS LIMITED	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/01244/AM16/	RLA File :09/24/040/00183/AM16/	Lic.No/Date:0910062267 01.07.2015	Defer Date:28.09.2016
	Decision :Deferred.			

136	Case No.: 10/13/82- ALC4/2015	Party Name:AMINES & PLASTICIZERS LIMITED	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/00973/AM16/	RLA File :03/94/040/00229/AM16/	Lic.No/Date:0310797018 02.07.2015	Defer Date:28.09.2016
	Decision :Deferred.			

137	Case No.: 11/13/82- ALC4/2015	Party Name:AMINES & PLASTICIZERS LIMITED	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/00974/AM16/	RLA File :03/94/040/00228/AM16/	Lic.No/Date:0310797020 02.07.2015	Defer Date:28.09.2016
	Decision :Deferred.			

138	Case No.: 105/14/82- ALC4/2015	Party Name:PORUS LABORATORIES PVT LTD	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status: Rejected
	HQ File :01/82/050/01241/AM16/	RLA File :09/24/040/00191/AM16/	Lic.No/Date:0910062299 03.07.2015	Defer Date:
	Decision : Rejected in the meeting No.08/82 dated 27.07.2016.			

139	Case No.: 24/13/82- ALC4/2015	Party Name:DANOPHARM CHEMICALS PRIVATE LTD.	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/00987/AM16/	RLA File :03/94/040/00226/AM16/	Lic.No/Date:0310797092 07.07.2015	Defer Date:28.09.2016
	Decision :Deferred			

140	Case No.: 82/13/82- ALC4/2015	Party Name:PAB ORGANICS PVT.LTD,	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/01045/AM16/	RLA File :34/24/040/00084/AM16/	Lic.No/Date:3410041360 07.07.2015	Defer Date:28.09.2016
	Decision : Information called for from the firm in NC meeting No.06/82 dated 14.05.2016 is awaited. The Committee accordingly deferred the case.			

141	Case No.:23/13/82-ALC4/2015	Party Name:K V AROCHEM PVT. LTD	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status: Rejected
	HQ File :01/82/050/00986/AM16/	RLA File :03/94/040/00284/AM16/	Lic.No/Date:0310797268 15.07.2015	Defer Date:
	Decision : The Committee noted that information called for from the firm in NC meeting No.17/82 dated 17.01.2016 which has not been furnished. In absence of these information norms cannot be decided. The Committee accordingly decided to reject the case. RA concerned may take further necessary action as per decision of NC.			

142	Case No.:20/16/82-ALC4/2015	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/01340/AM16/	RLA File :09/24/040/00032/AM16/	Lic.No/Date:0910062338 15.07.2015	Defer Date:28.09.2016
	Decision : Information called for from the firm in NC meeting No.06/82 dated 14.05.2016 is awaited. The Committee accordingly deferred the case.			

143	Case No.:22/13/82-ALC4/2015	Party Name:BLISS INDASI LIFESCIENCES PVT LTD	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/00985/AM16/	RLA File :03/94/040/00282/AM16/	Lic.No/Date:0310797355 17.07.2015	Defer Date:28.09.2016
	Decision : The Committee noted that information had been called for from the firm in NC meeting No.2 /82 dated 24.04.2016 is awaited. The Committee accordingly decided to await the reply and deferred the case.			

144	Case No.:119/8/82-ALC4/2015	Party Name:SI GROUP INDIA LIMITED	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status: Approved
	HQ File :01/82/050/00915/AM16/	RLA File :03/95/040/00322/AM16/	Lic.No/Date:0310797595 23.07.2015	Defer Date:
	Decision : The Committee decided to ratify norms on repeat basis based on the earlier decision taken by NC in its meeting No.06/82 dated 29.08.2014 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

145	Case No.:115/13/82-ALC4/2015	Party Name:FERMENTA BIOTECH LTD.,	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/01078/AM16/	RLA File :03/94/040/00038/AM16/	Lic.No/Date:0310797627 24.07.2015	Defer Date:28.09.2016
	Decision : Information called for from the firm in NC meeting No.06/82 dated 14.05.2016 is awaited. The Committee accordingly deferred the case.			

146	Case No.:79/8/82-ALC4/2015	Party Name:SUN PHARMACEUTICAL INDUSTRIES LTD.,	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status:Deferred
	HQ File	RLA File	Lic.No/Date:0510395084	Defer

	:01/82/050/00875/AM16/	:05/24/040/00110/AM16/	24.07.2015	Date:28.09.2016
	Decision :Deferred for want of comments from DoP.			

147	Case No.: 73/8/82- ALC4/2015	Party Name:RECKITT BENCKISER HEALTHCARE INDIA LIMITED	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/00869/AM16/	RLA File :05/24/040/00213/AM16/	Lic.No/Date:0510395102 28.07.2015	Defer Date:28.09.2016
	Decision :Deferred for want of comments from DoP.			

148	Case No.: 69/13/82- ALC4/2015	Party Name:PI INDUSTRIES LTD	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status: Approved
	HQ File :01/82/050/01032/AM16/	RLA File :13/24/040/00016/AM16/	Lic.No/Date:1310047933 29.07.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o C&PC forwarded vide U.O.No.15022/28/2012-Ch-II dated 10.08.2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

149	Case No.: 116/13/82- ALC4/2015	Party Name:JINDAL DRUGS PRIVATE LIMITED	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/01079/AM16/	RLA File :03/94/040/00215/AM16/	Lic.No/Date:0310797864 31.07.2015	Defer Date:28.09.2016
	Decision :Deferred.			

150	Case No.: 114/13/82- ALC4/2015	Party Name:BLUE CIRCLE ORGANICS PVT. LTD.	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/01077/AM16/	RLA File :03/94/040/00258/AM16/	Lic.No/Date:0310797898 03.08.2015	Defer Date:28.09.2016
	Decision :Deferred.			

151	Case No.: 112/13/82- ALC4/2015	Party Name:K V AROCHEM PVT. LTD	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/01075/AM16/	RLA File :03/94/040/00345/AM16/	Lic.No/Date:0310797937 04.08.2015	Defer Date:28.09.2016
	Decision :Deferred.			

152	Case No.: 109/13/82- ALC4/2015	Party Name:KOPRAN RESEARCH LABORATORIES LTD.	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/01072/AM16/	RLA File :03/94/040/00170/AM16/	Lic.No/Date:0310797954 05.08.2015	Defer Date:28.09.2016
	Decision : The Committee noted that information called for from the firm in NC meeting No.6/82 dated 14.06.2016 is awaited. The Committee accordingly decided to await the reply and deferred the case.			

153	Case No.: 12/18/82-	Party Name:OMTECH	Meet No/Date:10/82-	Status:Deferred
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	ALC4/2015	CHEMICAL INDUSTRIES PVT.LTD.	ALC4/2016 23.08.2016	
	HQ File :01/82/050/01477/AM16/	RLA File :03/95/040/00345/AM16/	Lic.No/Date:0310797967 05.08.2015	Defer Date:28.09.2016
	Decision :Deferred.			

154	Case No.:50/13/82- ALC4/2015	Party Name:ARJUN CHEMICALS PVT. LTD.,	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/01013/AM16/	RLA File :04/24/040/00095/AM16/	Lic.No/Date:0410160884 06.08.2015	Defer Date:28.09.2016
	Decision :Deferred.			

155	Case No.:2/21/82- ALC4/2015	Party Name:AUROLAB	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/01707/AM16/	RLA File :35/24/040/00022/AM16/	Lic.No/Date:3510044782 06.08.2015	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

156	Case No.:110/13/82- ALC4/2015	Party Name:ELPPE CHEMICALS PRIVATE LIMITED	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status: Rejected
	HQ File :01/82/050/01073/AM16/	RLA File :03/94/040/00350/AM16/	Lic.No/Date:0310798096 12.08.2015	Defer Date:
	Decision : The Committee noted that information called for from the firm in NC meeting No.17/82 dated 17.01.2016 which has not been furnished. In absence of these information norms cannot be decided. The Committee accordingly decided to reject the case. RA concerned may take further necessary action as per decision of NC.			

157	Case No.:111/13/82- ALC4/2015	Party Name:HEMA DYE CHEM PVT. LTD.	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/01074/AM16/	RLA File :03/94/040/00305/AM16/	Lic.No/Date:0310798134 13.08.2015	Defer Date:28.09.2016
	Decision : Deferred.			

158	Case No.:127/13/82- ALC4/2015	Party Name:ASTEC LIFESCIENCES LTD.,	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/01090/AM16/	RLA File :03/94/040/00878/AM15/	Lic.No/Date:0310798205 17.08.2015	Defer Date:28.09.2016
	Decision : Deferred.			

159	Case No.:60/13/82- ALC4/2015	Party Name:HELLO PAINTS (P) LTD	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status: Rejected
	HQ File :01/82/050/01023/AM16/	RLA File :05/23/040/00204/AM16/	Lic.No/Date:0510395351 18.08.2015	Defer Date:
	Decision : The Committee noted that information called for from the firm in NC meeting No.17/82 dated 17.01.2016 which has not been furnished. In absence of these information norms cannot be decided. The Committee accordingly decided to reject the case. RA			

	concerned may take further necessary action as per decision of NC.
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160	Case No.: 126/13/82- ALC4/2015	Party Name:ASTEC LIFESCIENCES LTD.,	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/01089/AM16/	RLA File :03/94/040/00879/AM15/	Lic.No/Date:0310798319 20.08.2015	Defer Date:28.09.2016
	Decision : Deferred.			

161	Case No.: 61/13/82- ALC4/2015	Party Name:JODAS EXPOIM PVT.LTD.,	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/01024/AM16/	RLA File :05/23/040/00218/AM16/	Lic.No/Date:0510395388 20.08.2015	Defer Date:28.09.2016
	Decision : Information called for from the firm in NC 08/82 dated 27.07.2016 is awaited. The Committee accordingly deferred the case.			

162	Case No.: 161/13/82- ALC4/2015	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/01124/AM16/	RLA File :03/95/040/00274/AM16/	Lic.No/Date:0310798374 21.08.2015	Defer Date:28.09.2016
	Decision : Deferred.			

163	Case No.: 77/13/82- ALC4/2015	Party Name:ARKRAY HEALTHCARE PVT.LTD.	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status: Deferred
	HQ File :01/82/050/01040/AM16/	RLA File :52/24/040/00038/AM16/	Lic.No/Date:5210041620 27.08.2015	Defer Date:28.09.2016
	Decision : The Committee based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/713/2015-PI(Norms) dated 12.04.2016, uploaded at the end of these minutes decided to call for information from the firm and deferred the case.			

164	Case No.: 120/13/82- ALC4/2015	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/01083/AM16/	RLA File :03/94/040/00279/AM16/	Lic.No/Date:0310798629 03.09.2015	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

165	Case No.: 84/14/82- ALC4/2015	Party Name:SUN PHARMACEUTICAL INDUSTRIES LTD.,	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/01220/AM16/	RLA File :05/24/040/00262/AM16/	Lic.No/Date:0510395506 03.09.2015	Defer Date:28.09.2016
	Decision : The Committee noted that information called for from the firm in NC meeting No.06/82 dated 24.05.2016 is awaited. The Committee accordingly deferred the case.			

166	Case No.: 59/4/82- ALC4/2016	Party Name:ADCOCK INGRAM LTD,	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File	RLA File	Lic.No/Date:0710108694	Defer

	:01/82/050/00122/AM17/	:07/24/040/00180/AM16/	07.09.2015	Date:28.09.2016
	Decision :Deferred for want of comments from DoP.			

167	Case No.:8/9/82-ALC4/2015	Party Name: BEST VALUE CHEM PVT. LTD.	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/00944/AM16/	RLA File :34/24/040/00155/AM16/	Lic.No/Date:3410041496 09.09.2015	Defer Date:28.09.2016
	Decision :Deferred.			

168	Case No.:10/9/82-ALC4/2015	Party Name:ALKYL AMINES CHEMICALS LTD	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/00946/AM16/	RLA File :03/94/040/00355/AM16/	Lic.No/Date:0310798806 10.09.2015	Defer Date:28.09.2016
	Decision :Deferred.			

169	Case No.:20/9/82-ALC4/2015	Party Name:SUPREET CHEMICALS PVT.LTD.	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status: Approved
	HQ File :01/82/050/00956/AM16/	RLA File :03/95/040/00424/AM16/	Lic.No/Date:0310798995 22.09.2015	Defer Date:
	Decision : The Committee decided to ratify norms on repeat basis as per the earlier decision taken by NC in its meeting No.02/82 dated 18.04.2013, uploaded at the end of these minutes or as applied by the firm whichever is less. RA concerned may take further necessary action as per the decision of NC.			

170	Case No.:51/19/82-ALC4/2015	Party Name:SHALINA LABORATORIES PVT. LTD.	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status: Deferred
	HQ File :01/82/050/01532/AM16/	RLA File :03/95/040/00430/AM16/	Lic.No/Date:0310799076 28.09.2015	Defer Date:28.09.2016
	Decision : The Committee noted that information had been called for from the firm in NC meeting No.19 dated 25.02.2016 is awaited. The Committee accordingly decided to await the reply and deferred the case.			

171	Case No.:12/19/82-ALC4/2015	Party Name:ARJUN CHEMICALS PVT. LTD.,	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/01492/AM16/	RLA File :04/24/040/00154/AM16/	Lic.No/Date:0410161070 01.10.2015	Defer Date:28.09.2016
	Decision :Deferred.			

172	Case No.:44/4/82-ALC4/2016	Party Name:KUBO COMBUSTION EFFICIENCY CHEMICALS PVT LTD	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/00107/AM17/	RLA File :03/94/040/00468/AM16/	Lic.No/Date:0310799183 05.10.2015	Defer Date:28.09.2016
	Decision : Deferred.			

173	Case No.:130/14/82-	Party Name:V.D.H.	Meet No/Date:10/82-	Status:Deferred
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	ALC4/2015	ORGANICS PVT. LTD	ALC4/2016 23.08.2016	
	HQ File :01/82/050/01266/AM16/	RLA File :05/24/040/00317/AM16/	Lic.No/Date:0510395874 09.10.2015	Defer Date:28.09.2016
	Decision : Deferred.			

174	Case No.:56/2/82- ALC4/2016	Party Name:GLOBAL CALCIUM PRIVATE LIMITED,	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/00056/AM17/	RLA File :07/24/040/00123/AM16/	Lic.No/Date:0710108886 13.10.2015	Defer Date:28.09.2016
	Decision : Deferred.			

175	Case No.:135/13/82- ALC4/2015	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/01098/AM16/	RLA File :09/24/040/00408/AM16/	Lic.No/Date:0910062740 14.10.2015	Defer Date:28.09.2016
	Decision : Copy of application has been sent to DoP.			

176	Case No.:24/16/82- ALC4/2015	Party Name:SALICYLATES & CHEMICALS PRIVATE LIMITED	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/01344/AM16/	RLA File :09/24/040/00380/AM16/	Lic.No/Date:0910062727 14.10.2015	Defer Date:28.09.2016
	Decision : Deferred.			

177	Case No.:136/13/82- ALC4/2015	Party Name:ATUL LIMITED,	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/01099/AM16/	RLA File :08/24/040/00207/AM16/	Lic.No/Date:0810136320 16.10.2015	Defer Date:28.09.2016
	Decision : Deferred.			

178	Case No.:77/16/82- ALC4/2015	Party Name:LACTOSE (INDIA) LTD.,	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/01397/AM16/	RLA File :03/95/040/00481/AM16/	Lic.No/Date:0310799561 20.10.2015	Defer Date:28.09.2016
	Decision : Information called for from the firm in NC meeting No.08/82 dated 27.07.2016 is awaited. The Committee accordingly deferred the case.			

179	Case No.:140/13/82- ALC4/2015	Party Name:SURVIVAL TECHNOLOGIES PVT.LTD.	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/01103/AM16/	RLA File :03/95/040/00503/AM16/	Lic.No/Date:0310799583 21.10.2015	Defer Date:28.09.2016
	Decision : Deferred.			

180	Case No.:141/13/82- ALC4/2015	Party Name:SURVIVAL TECHNOLOGIES PVT.LTD.	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
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	HQ File :01/82/050/01104/AM16/	RLA File :03/95/040/00504/AM16/	Lic.No/Date:0310799629 23.10.2015	Defer Date:28.09.2016
	Decision : Deferred.			

181	Case No.:142/13/82- ALC4/2015	Party Name:SYNTHO CHIRALS PVT. LTD	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status: Rejected
	HQ File :01/82/050/01105/AM16/	RLA File :09/24/040/00443/AM16/	Lic.No/Date:0910062774 27.10.2015	Defer Date:
	Decision : The Committee noted that information called for from the firm in NC meeting No.17/82 dated 17.01.2016 which has not been furnished. In absence of these information norms cannot be decided. The Committee accordingly decided to reject the case. RA concerned may take further necessary action as per decision of NC.			

182	Case No.:73/19/82- ALC4/2015	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/01554/AM16/	RLA File :03/94/040/00575/AM16/	Lic.No/Date:0310799849 29.10.2015	Defer Date:28.09.2016
	Decision : Deferred.			

183	Case No.:147/13/82- ALC4/2015	Party Name:GOPINATH CHEM-TECH LTD.,	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/01110/AM16/	RLA File :08/24/040/00241/AM16/	Lic.No/Date:0810136382 29.10.2015	Defer Date:28.09.2016
	Decision : Deferred.			

184	Case No.:64/19/82- ALC4/2015	Party Name:INDO AMINES LIMITED	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/01545/AM16/	RLA File :03/94/040/00240/AM16/	Lic.No/Date:0310799907 30.10.2015	Defer Date:28.09.2016
	Decision : Deferred.			

185	Case No.:65/19/82- ALC4/2015	Party Name:INDO AMINES LIMITED	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/01546/AM16/	RLA File :03/94/040/00059/AM16/	Lic.No/Date:0310799906 30.10.2015	Defer Date:28.09.2016
	Decision : Deferred.			

186	Case No.:153/13/82- ALC4/2015	Party Name:BEST VALUE CHEM PVT. LTD.	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/01116/AM16/	RLA File :34/24/040/00199/AM16/	Lic.No/Date:3410041644 02.11.2015	Defer Date:28.09.2016
	Decision : Deferred.			

187	Case No.:66/19/82- ALC4/2015	Party Name:ELPPE CHEMICALS PRIVATE LIMITED	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
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	HQ File :01/82/050/01547/AM16/	RLA File :03/94/040/00582/AM16/	Lic.No/Date:0310799943 02.11.2015	Defer Date:28.09.2016
	Decision : Deferred.			

188	Case No.:54/19/82- ALC4/2015	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/01535/AM16/	RLA File :03/94/040/00590/AM16/	Lic.No/Date:0310799952 02.11.2015	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

189	Case No.:70/19/82- ALC4/2015	Party Name:J.B. CHEMICALS & PHARMACEUTICALS LIMITED	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status: Approved
	HQ File :01/82/050/01551/AM16/	RLA File :03/94/040/00481/AM16/	Lic.No/Date:0310799926 02.11.2015	Defer Date:
	Decision : Approved in the meeting No.08/82 dated 27.07.2016			

190	Case No.:154/13/82- ALC4/2015	Party Name:DR REDDYS LABORATORIES LIMITED	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status: Approved
	HQ File :01/82/050/01117/AM16/	RLA File :09/24/040/00460/AM16/	Lic.No/Date:0910062821 03.11.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/44/2016-PI(Norms) dated 29.08.2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

191	Case No.:156/13/82- ALC4/2015	Party Name:SUVEN LIFE SCIENCES LIMITED	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/01119/AM16/	RLA File :09/24/040/00464/AM16/	Lic.No/Date:0910062832 03.11.2015	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

192	Case No.:38/21/82- ALC4/2015	Party Name:VINS BIOPRODUCTS LTD.,	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/01743/AM16/	RLA File :09/24/040/00442/AM16/	Lic.No/Date:0910062831 03.11.2015	Defer Date:28.09.2016
	Decision :Deferred for want of comments from DBT.			

193	Case No.:159/13/82- ALC4/2015	Party Name:CHEMCON SPECIALITY CHEMICALS P LTD	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/01122/AM16/	RLA File :34/24/040/00205/AM16/	Lic.No/Date:3410041650 04.11.2015	Defer Date:28.09.2016
	Decision :Deferred.			

194	Case No.:57/19/82- ALC4/2015	Party Name:BAYER CROPSCIENCE LIMITED	Meet No/Date:10/82- ALC4/2016	Status:Deferred
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			23.08.2016	
	HQ File :01/82/050/01538/AM16/	RLA File :03/94/040/00443/AM16/	Lic.No/Date:0310800060 05.11.2015	Defer Date:28.09.2016
	Decision :Deferred.			

195	Case No.:18/21/82- ALC4/2015	Party Name:BHAGIRADHA CHEMICALS & INDUSTRIES LIMITED	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/01723/AM16/	RLA File :09/24/040/00487/AM16/	Lic.No/Date:0910062841 06.11.2015	Defer Date:28.09.2016
	Decision : Deferred			

196	Case No.:23/21/82- ALC4/2015	Party Name:OPTIMUS DRUGS PRIVATE LIMITED	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/01728/AM16/	RLA File :09/24/040/00481/AM16/	Lic.No/Date:0910062849 10.11.2015	Defer Date:28.09.2016
	Decision : Information called for from the firm in NC meeting No.06/82 dated 14.06.2016 is awaited. The Committee accordingly deferred the case.			

197	Case No.:165/13/82- ALC4/2015	Party Name:ATUL LIMITED,	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/01128/AM16/	RLA File :52/24/040/00050/AM16/	Lic.No/Date:5210041688 12.11.2015	Defer Date:28.09.2016
	Decision : : Deferred			

198	Case No.:71/19/82- ALC4/2015	Party Name:AVA CHEMICALS PVT.LTD.,	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/01552/AM16/	RLA File :03/94/040/00613/AM16/	Lic.No/Date:0310800272 17.11.2015	Defer Date:28.09.2016
	Decision : : Deferred			

199	Case No.:72/19/82- ALC4/2015	Party Name:AVA CHEMICALS PVT.LTD.,	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/01553/AM16/	RLA File :03/94/040/00612/AM16/	Lic.No/Date:0310800271 17.11.2015	Defer Date:28.09.2016
	Decision : Deferred			

200	Case No.:167/13/82- ALC4/2015	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/01130/AM16/	RLA File :09/24/040/00493/AM16/	Lic.No/Date:0910062862 19.11.2015	Defer Date:28.09.2016
	Decision : Information called for from the firm in NC meeting No.06/82 dated 14.06.2016 is awaited. The Committee accordingly deferred the case.			

201	Case No.:58/19/82- ALC4/2015	Party Name:JINDAL DRUGS PRIVATE LIMITED	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
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	HQ File :01/82/050/01539/AM16/	RLA File :03/94/040/00572/AM16/	Lic.No/Date:0310800324 19.11.2015	Defer Date:28.09.2016
	Decision : Deferred			

202	Case No.:75/19/82- ALC4/2015	Party Name:BENZO CHEM INDUSTRIES PRIVATE LIMITED,	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/01556/AM16/	RLA File :03/94/040/00450/AM16/	Lic.No/Date:0310800347 20.11.2015	Defer Date:28.09.2016
	Decision : Deferred			

203	Case No.:60/19/82- ALC4/2015	Party Name:ELPPE CHEMICALS PRIVATE LIMITED	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/01541/AM16/	RLA File :03/94/040/00661/AM16/	Lic.No/Date:0310800340 20.11.2015	Defer Date:28.09.2016
	Decision : Deferred			

204	Case No.:20/19/82- ALC4/2015	Party Name:VDH CHEM TECH PVT. LTD.	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/01500/AM16/	RLA File :05/24/040/00369/AM16/	Lic.No/Date:0510396413 24.11.2015	Defer Date:28.09.2016
	Decision : Deferred			

205	Case No.:59/19/82- ALC4/2015	Party Name:EXCEL INDUSTRIES LIMITED	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/01540/AM16/	RLA File :03/94/040/00251/AM16/	Lic.No/Date:0310800536 01.12.2015	Defer Date:28.09.2016
	Decision : Deferred			

206	Case No.:62/19/82- ALC4/2015	Party Name:EXCEL INDUSTRIES LIMITED	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/01543/AM16/	RLA File :03/94/040/00252/AM16/	Lic.No/Date:0310800539 01.12.2015	Defer Date:28.09.2016
	Decision : Deferred			

207	Case No.:61/19/82- ALC4/2015	Party Name:K V AROCHEM PVT. LTD	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/01542/AM16/	RLA File :03/94/040/00440/AM16/	Lic.No/Date:0310800529 01.12.2015	Defer Date:28.09.2016
	Decision : Deferred			

208	Case No.:81/19/82- ALC4/2015	Party Name:J.B. CHEMICALS & PHARMACEUTICALS LIMITED	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/01562/AM16/	RLA File :03/94/040/00660/AM16/	Lic.No/Date:0310800594 02.12.2015	Defer Date:28.09.2016

	Decision : Deferred for want of comments from DoP.			
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209	Case No.: 19/19/82- ALC4/2015	Party Name:JODAS EXPOIM PVT.LTD.,	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status: Approved
	HQ File :01/82/050/01499/AM16/	RLA File :05/23/040/00370/AM16/	Lic.No/Date:0510396479 02.12.2015	Defer Date:
	Decision : Approved in NC 08/82 Sl.No. 254.			

210	Case No.: 16/19/82- ALC4/2015	Party Name:JUBILANT GENERIC LTD	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status: Deferred
	HQ File :01/82/050/01496/AM16/	RLA File :05/23/040/00362/AM16/	Lic.No/Date:0510396503 03.12.2015	Defer Date:28.09.2016
	Decision : Deferred			

211	Case No.: 17/19/82- ALC4/2015	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status: Deferred
	HQ File :01/82/050/01497/AM16/	RLA File :05/23/040/00002/AM16/	Lic.No/Date:0510396500 03.12.2015	Defer Date:28.09.2016
	Decision : Deferred			

212	Case No.: 1/8/82-ALC4/2016	Party Name:SWATI MENTHOL & ALLIED CHEMICALS LTD.,	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status: Deferred
	HQ File :01/82/050/00339/AM17/	RLA File :29/24/040/00007/AM16/	Lic.No/Date:2910025232 04.12.2015	Defer Date:28.09.2016
	Decision : Deferred			

213	Case No.: 90/19/82- ALC4/2015	Party Name:VENUS REMEDIES LTD.,	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status: Deferred
	HQ File :01/82/050/01571/AM16/	RLA File :22/24/040/00082/AM16/	Lic.No/Date:2210015359 07.12.2015	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DBT.			

214	Case No.: 64/4/82- ALC4/2016	Party Name:ETERNIS FINE CHEMICALS LIMITED,	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status: Deferred
	HQ File :01/82/050/00127/AM17/	RLA File :03/94/040/00671/AM16/	Lic.No/Date:0310800767 08.12.2015	Defer Date:28.09.2016
	Decision : Deferred			

215	Case No.: 5/15/82-ALC4/2015	Party Name:GULBRANDSEN CHEMICALS PVT LTD	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status: Approved
	HQ File :01/82/050/01316/AM16/	RLA File :34/24/040/00215/AM16/	Lic.No/Date:3410041722 10.12.2015	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o C&PC forwarded vide U.O.No.14010/49/2011-Ch-II dated 10.09.2015 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP			

	Vol.1. RA concerned may take necessary action as per decision of NC.		
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216	Case No.: 40/19/82- ALC4/2015	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/01521/AM16/	RLA File :05/23/040/00240/AM16/	Lic.No/Date:0510396587 10.12.2015	Defer Date:28.09.2016
	Decision : Deferred			

217	Case No.: 88/19/82- ALC4/2015	Party Name:THEON PHARMACEUTICALS LTD.,	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/01569/AM16/	RLA File :22/24/040/00081/AM16/	Lic.No/Date:2210015365 10.12.2015	Defer Date:28.09.2016
	Decision : Deferred			

218	Case No.: 94/19/82- ALC4/2015	Party Name:THEON PHARMACEUTICALS LTD.,	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/01575/AM16/	RLA File :22/24/040/00080/AM16/	Lic.No/Date:2210015366 10.12.2015	Defer Date:28.09.2016
	Decision : Deferred			

219	Case No.: 42/21/82- ALC4/2015	Party Name:NATCO PHARMA LIMITED	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/01747/AM16/	RLA File :09/24/040/00520/AM16/	Lic.No/Date:0910062967 11.12.2015	Defer Date:28.09.2016
	Decision : Deferred			

220	Case No.: 56/21/82- ALC4/2015	Party Name:VIVIMED LABS LIMITED	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/01761/AM16/	RLA File :09/24/040/00523/AM16/	Lic.No/Date:0910062965 11.12.2015	Defer Date:28.09.2016
	Decision : Deferred			

221	Case No.: 30/19/82- ALC4/2015	Party Name:PAYAL PETROCHEM PRIVATE LIMITED	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/01510/AM16/	RLA File :05/24/040/00401/AM16/	Lic.No/Date:0510396611 14.12.2015	Defer Date:28.09.2016
	Decision : Deferred			

222	Case No.: 31/19/82- ALC4/2015	Party Name:PAYAL PETROCHEM PRIVATE LIMITED	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/01511/AM16/	RLA File :05/24/040/00375/AM16/	Lic.No/Date:0510396609 14.12.2015	Defer Date:28.09.2016
	Decision : Deferred			

223	Case No.: 32/19/82-	Party Name:PAYAL	Meet No/Date:10/82-	Status:Deferred
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	ALC4/2015	PETROCHEM PRIVATE LIMITED	ALC4/2016 23.08.2016	
	HQ File :01/82/050/01513/AM16/	RLA File :05/24/040/00381/AM16/	Lic.No/Date:0510396610 14.12.2015	Defer Date:28.09.2016
	Decision : Deferred			

224	Case No.:10/19/82- ALC4/2015	Party Name:TATVA CHINTAN PHARMA CHEM PVT LTD	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/01490/AM16/	RLA File :34/24/040/00223/AM16/	Lic.No/Date:3410041732 14.12.2015	Defer Date:28.09.2016
	Decision : Deferred			

225	Case No.:39/19/82- ALC4/2015	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/01520/AM16/	RLA File :05/23/040/00360/AM16/	Lic.No/Date:0510396634 16.12.2015	Defer Date:28.09.2016
	Decision : Deferred			

226	Case No.:41/19/82- ALC4/2015	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/01522/AM16/	RLA File :05/23/040/00001/AM16/	Lic.No/Date:0510396632 16.12.2015	Defer Date:28.09.2016
	Decision : Deferred			

227	Case No.:42/19/82- ALC4/2015	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/01523/AM16/	RLA File :05/23/040/00192/AM16/	Lic.No/Date:0510396633 16.12.2015	Defer Date:28.09.2016
	Decision : Deferred			

228	Case No.:8/15/82- ALC4/2015	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/01319/AM16/	RLA File :09/24/040/00536/AM16/	Lic.No/Date:0910062985 17.12.2015	Defer Date:28.09.2016
	Decision : Information called for from the firm in NC meeting No.08/82 dated 27.07.2016 is awaited. The Committee accordingly deferred the case.			

229	Case No.:9/15/82- ALC4/2015	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/01320/AM16/	RLA File :09/24/040/00530/AM16/	Lic.No/Date:0910062986 17.12.2015	Defer Date:28.09.2016
	Decision : Copy of application has been sent to DoP.			

230	Case No.:36/19/82- ALC4/2015	Party Name:PANACEA BIOTEC LTD.,	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
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	HQ File :01/82/050/01517/AM16/	RLA File :05/24/040/00439/AM16/	Lic.No/Date:0510396670 18.12.2015	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DBT.			

231	Case No.: 35/19/82- ALC4/2015	Party Name:HELLO PAINTS (P) LTD	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/01516/AM16/	RLA File :05/23/040/00396/AM16/	Lic.No/Date:0510396751 21.12.2015	Defer Date:28.09.2016
	Decision : Deferred			

232	Case No.: 33/19/82- ALC4/2015	Party Name:V.D.H. ORGANICS PVT. LTD	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/01514/AM16/	RLA File :05/24/040/00448/AM16/	Lic.No/Date:0510396777 21.12.2015	Defer Date:28.09.2016
	Decision : Deferred			

233	Case No.: 54/21/82- ALC4/2015	Party Name:VIVIMED LABS LIMITED	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/01759/AM16/	RLA File :09/24/040/00525/AM16/	Lic.No/Date:0910063015 21.12.2015	Defer Date:28.09.2016
	Decision : Deferred			

234	Case No.: 61/21/82- ALC4/2015	Party Name:VIVIMED LABS LIMITED	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/01766/AM16/	RLA File :09/24/040/00547/AM16/	Lic.No/Date:0910063018 21.12.2015	Defer Date:28.09.2016
	Decision : Deferred			

235	Case No.: 93/19/82- ALC4/2015	Party Name:CURETECH SKINCARE	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/01574/AM16/	RLA File :22/24/040/00051/AM16/	Lic.No/Date:2210015392 23.12.2015	Defer Date:28.09.2016
	Decision : Information called for from the firm in NC meeting No.08/82 dated 27.07.2016 is awaited. The Committee accordingly deferred the case.			

236	Case No.: 55/21/82- ALC4/2015	Party Name:PORUS LABORATORIES PVT LTD	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status: Deferred
	HQ File :01/82/050/01760/AM16/	RLA File :09/24/040/00573/AM16/	Lic.No/Date:0910063035 28.12.2015	Defer Date: 28.09.2016
	Decision : Deferred.			

237	Case No.: 21/19/82- ALC4/2015	Party Name:HPL ADDITIVES LIMITED(FORMERLY KNOWN HIGH POLYMER	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File	RLA File	Lic.No/Date:0510397095	Defer

	:01/82/050/01501/AM16/	:05/23/040/00391/AM16/	29.12.2015	Date:28.09.2016
	Decision : Deferred			

238	Case No.:34/21/82- ALC4/2015	Party Name:DEEPAK NOVOCHEM TECHNOLOGIES LTD	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/01739/AM16/	RLA File :31/83/040/00128/AM16/	Lic.No/Date:3110065816 30.12.2015	Defer Date:28.09.2016
	Decision : Deferred			

239	Case No.:22/19/82- ALC4/2015	Party Name:FRESENIUS KABI ONCOLOGY LIMITED	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/01502/AM16/	RLA File :05/23/040/00244/AM16/	Lic.No/Date:0510397137 30.12.2015	Defer Date:28.09.2016
	Decision : Information called for from the firm in NC meeting No.06/82 dated 14.06.2016 is awaited.			

240	Case No.:23/19/82- ALC4/2015	Party Name:FRESENIUS KABI ONCOLOGY LIMITED	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/01503/AM16/	RLA File :05/23/040/00260/AM16/	Lic.No/Date:0510397138 30.12.2015	Defer Date:28.09.2016
	Decision : Information called for from the firm in NC meeting No.06/82 dated 14.06.2016 is awaited.			

241	Case No.:13/19/82- ALC4/2015	Party Name:MALLADI DRUGS & PHARMACEUTICALS LIMITED	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/01493/AM16/	RLA File :04/24/040/00213/AM16/	Lic.No/Date:0410161479 30.12.2015	Defer Date:28.09.2016
	Decision : Information called for from the firm in NC meeting No.04/82 dated 24.05.2016 is awaited.			

242	Case No.:47/21/82- ALC4/2015	Party Name:BHAGIRADHA CHEMICALS & INDUSTRIES LIMITED	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/01752/AM16/	RLA File :09/24/040/00570/AM16/	Lic.No/Date:0910063087 01.01.2016	Defer Date:28.09.2016
	Decision : Deferred.			

243	Case No.:35/21/82- ALC4/2015	Party Name:DEEPAK NOVOCHEM TECHNOLOGIES LTD	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/01740/AM16/	RLA File :31/83/040/00094/AM16/	Lic.No/Date:3110065843 01.01.2016	Defer Date:28.09.2016
	Decision : Deferred.			

244	Case No.:33/21/82- ALC4/2015	Party Name:BALAJI AMINES LIMITED	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
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	HQ File :01/82/050/01738/AM16/	RLA File :31/83/040/00117/AM16/	Lic.No/Date:3110065848 05.01.2016	Defer Date:28.09.2016
	Decision : Deferred.			

245	Case No.:137/16/82- ALC4/2015	Party Name:DEEPAK NITRITE LIMITED	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/01457/AM16/	RLA File :34/24/040/00245/AM16/	Lic.No/Date:3410041783 05.01.2016	Defer Date:28.09.2016
	Decision : Deferred.			

246	Case No.:2/17/82- ALC4/2015	Party Name:ARENE LIFE SCIENCES LIMITED.	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/01462/AM16/	RLA File :09/24/040/00571/AM16/	Lic.No/Date:0910063114 08.01.2016	Defer Date:28.09.2016
	Decision : Copy of application has been sent to DoP.			

247	Case No.:5/17/82- ALC4/2015	Party Name:DYNAMIC SPECIALITY CHEMICALS LIMITED	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/01465/AM16/	RLA File :30/24/040/00035/AM16/	Lic.No/Date:3010103695 11.01.2016	Defer Date:28.09.2016
	Decision : Deferred.			

248	Case No.:33/2/82- ALC4/2016	Party Name:UPL LTD.(FORMERLY UNITED PHOSPHORUS LTD.)	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/00033/AM17/	RLA File :03/95/040/00737/AM16/	Lic.No/Date:0310801688 11.01.2016	Defer Date:28.09.2016
	Decision : Deferred.			

249	Case No.:60/21/82- ALC4/2015	Party Name:SALICYLATES & CHEMICALS PRIVATE LIMITED	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/01765/AM16/	RLA File :09/24/040/00581/AM16/	Lic.No/Date:0910063135 13.01.2016	Defer Date:28.09.2016
	Decision : Deferred.			

250	Case No.:37/2/82- ALC4/2016	Party Name:ALKALOIDS CORPORATION	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/00037/AM17/	RLA File :02/24/040/00181/AM16/	Lic.No/Date:0210206452 19.01.2016	Defer Date:28.09.2016
	Decision : Deferred.			

251	Case No.:36/21/82- ALC4/2015	Party Name:AMOL PHARMACEUTICALS PVT. LTD.	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/01741/AM16/	RLA File :13/24/040/00038/AM16/	Lic.No/Date:1310048100 20.01.2016	Defer Date:28.09.2016
	Decision : Deferred.			

252	Case No.: 4/21/82- ALC4/2015	Party Name:SHREE BANKEY BEHARI LAL AROMATICS	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/01709/AM16/	RLA File :05/24/040/00521/AM16/	Lic.No/Date:0510397403 22.01.2016	Defer Date:28.09.2016
	Decision : Deferred.			

253	Case No.: 31/21/82- ALC4/2015	Party Name:BALAJI AMINES LIMITED	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/01736/AM16/	RLA File :31/83/040/00148/AM16/	Lic.No/Date:3110065887 25.01.2016	Defer Date:28.09.2016
	Decision : Deferred.			

254	Case No.: 24/21/82- ALC4/2015	Party Name:BEST VALUE CHEM PVT. LTD.	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/01729/AM16/	RLA File :34/24/040/00267/AM16/	Lic.No/Date:3410041832 28.01.2016	Defer Date:28.09.2016
	Decision : Deferred.			

255	Case No.: 17/10/82- ALC4/2016	Party Name:IND-SWIFT LABORATORIES LTD.,	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00363/AM17/	RLA File :22/24/040/00104/AM16/	Lic.No/Date:2210015407 01.02.2016	Defer Date:28.09.2016
	Decision : Deferred.			

256	Case No.: 8/21/82- ALC4/2015	Party Name:JUBILANT GENERICS LTD	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/01713/AM16/	RLA File :05/23/040/00438/AM16/	Lic.No/Date:0510397455 01.02.2016	Defer Date:28.09.2016
	Decision : Deferred.			

257	Case No.: 13/21/82- ALC4/2015	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/01718/AM16/	RLA File :05/23/040/00439/AM16/	Lic.No/Date:0510397481 03.02.2016	Defer Date:28.09.2016
	Decision : Deferred.			

258	Case No.: 1/19/82- ALC4/2015	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/01481/AM16/	RLA File :09/24/040/00634/AM16/	Lic.No/Date:0910063213 04.02.2016	Defer Date:28.09.2016
	Decision : Deferred.			

259	Case No.: 4/19/82- ALC4/2015	Party Name:ALPHAMED FORMULATIONS P LTD.	Meet No/Date:10/82- ALC4/2016	Status:Deferred
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			23.08.2016	
	HQ File :01/82/050/01484/AM16/	RLA File :09/24/040/00628/AM16/	Lic.No/Date:0910063226 05.02.2016	Defer Date:28.09.2016
	Decision : Information called for from the firm in NC meeting No.08/82 dated 27.07.2016 is awaited. The Committee accordingly deferred the case.			

260	Case No.: 25/21/82- ALC4/2015	Party Name:RONAK CHEMICALS	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/01730/AM16/	RLA File :34/24/040/00274/AM16/	Lic.No/Date:3410041858 05.02.2016	Defer Date:28.09.2016
	Decision : Deferred.			

261	Case No.: 26/21/82- ALC4/2015	Party Name:RONAK CHEMICALS	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/01731/AM16/	RLA File :34/24/040/00273/AM16/	Lic.No/Date:3410041857 05.02.2016	Defer Date:28.09.2016
	Decision : Deferred.			

262	Case No.: 14/21/82- ALC4/2015	Party Name:DHAMPUR SUGAR MILLS LTD	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/01719/AM16/	RLA File :05/23/040/00456/AM16/	Lic.No/Date:0510397521 08.02.2016	Defer Date:28.09.2016
	Decision : Deferred.			

263	Case No.: 5/19/82- ALC4/2015	Party Name:GOPINATH CHEM-TECH LTD.,	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/01485/AM16/	RLA File :08/24/040/00291/AM16/	Lic.No/Date:0810137155 08.02.2016	Defer Date:28.09.2016
	Decision : Deferred.			

264	Case No.: 62/4/82- ALC4/2016	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/00125/AM17/	RLA File :03/95/040/00568/AM16/	Lic.No/Date:0310802284 08.02.2016	Defer Date:28.09.2016
	Decision : Deferred.			

265	Case No.: 85/19/82- ALC4/2015	Party Name:ANUPAM RASAYAN (INDIA) LTD	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/01566/AM16/	RLA File :52/24/040/00076/AM16/	Lic.No/Date:5210041759 09.02.2016	Defer Date:28.09.2016
	Decision : Deferred.			

266	Case No.: 95/19/82- ALC4/2015	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File	RLA File	Lic.No/Date:0910063233	Defer

	:01/82/050/01576/AM16/	:09/24/040/00639/AM16/	10.02.2016	Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

267	Case No.:8/2/82-ALC4/2016	Party Name:GULBRANDSEN CHEMICALS PVT LTD	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/00008/AM17/	RLA File :34/24/040/00284/AM16/	Lic.No/Date:3410041870 10.02.2016	Defer Date:28.09.2016
	Decision : Deferred.			

268	Case No.:15/10/82-ALC4/2016	Party Name:INFINITY LABORATORIES PVT.LTD.,	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00361/AM17/	RLA File :22/24/040/00107/AM16/	Lic.No/Date:2210015412 10.02.2016	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

269	Case No.:30/21/82-ALC4/2015	Party Name:JODAS EXPOIM PVT.LTD.,	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/01735/AM16/	RLA File :05/23/040/00467/AM16/	Lic.No/Date:0510397580 10.02.2016	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

270	Case No.:97/19/82-ALC4/2015	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/01578/AM16/	RLA File :09/24/040/00652/AM16/	Lic.No/Date:0910063248 11.02.2016	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

271	Case No.:36/2/82-ALC4/2016	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/00036/AM17/	RLA File :03/95/040/00870/AM16/	Lic.No/Date:0310802475 11.02.2016	Defer Date:28.09.2016
	Decision : Deferred			

272	Case No.:35/4/82-ALC4/2016	Party Name:INDOCO REMEDIES LIMITED	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/00098/AM17/	RLA File :03/94/040/00952/AM16/	Lic.No/Date:0310802542 12.02.2016	Defer Date:28.09.2016
	Decision : Deferred			

273	Case No.:101/19/82-ALC4/2015	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/01582/AM16/	RLA File :09/24/040/00668/AM16/	Lic.No/Date:0910063275 16.02.2016	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

274	Case No.: 5/2/82-ALC4/2016	Party Name:MAMTA POLYCOATS	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/00005/AM17/	RLA File :34/24/040/00293/AM16/	Lic.No/Date:3410041887 16.02.2016	Defer Date:28.09.2016
	Decision : Deferred			

275	Case No.: 13/10/82-ALC4/2016	Party Name:IND-SWIFT LABORATORIES LTD.,	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00359/AM17/	RLA File :22/24/040/00109/AM16/	Lic.No/Date:2210015417 17.02.2016	Defer Date:28.09.2016
	Decision : Deferred			

276	Case No.: 55/2/82-ALC4/2016	Party Name:MAHARSHI PHARMA CHEM PVT.LTD,	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/00055/AM17/	RLA File :08/24/040/00392/AM16/	Lic.No/Date:0810137224 17.02.2016	Defer Date:28.09.2016
	Decision : Information called for from the firm in NC meeting No.08/82 dated 27.07.2016 is awaited. The Committee accordingly deferred the case.			

277	Case No.: 35/2/82-ALC4/2016	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/00035/AM17/	RLA File :03/95/040/00868/AM16/	Lic.No/Date:0310802660 17.02.2016	Defer Date:28.09.2016
	Decision : Deferred			

278	Case No.: 102/19/82-ALC4/2015	Party Name:VIVIMED LABS LIMITED	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/01583/AM16/	RLA File :09/24/040/00666/AM16/	Lic.No/Date:0910063280 17.02.2016	Defer Date:28.09.2016
	Decision : Deferred			

279	Case No.: 52/2/82-ALC4/2016	Party Name:HPL ADDITIVES LIMITED(FORMERLY KNOWN HIGH POLYMER	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/00052/AM17/	RLA File :05/23/040/00426/AM16/	Lic.No/Date:0510397651 18.02.2016	Defer Date:28.09.2016
	Decision : Deferred			

280	Case No.: 20/4/82-ALC4/2016	Party Name:JUBILANT GENERICS LTD	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/00083/AM17/	RLA File :05/23/040/00469/AM16/	Lic.No/Date:0510397644 18.02.2016	Defer Date:28.09.2016
	Decision : Deferred			

281	Case No.: 23/4/82-	Party Name:JUBILANT	Meet No/Date:10/82-	Status:Deferred
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	ALC4/2016	GENERICS LTD	ALC4/2016 23.08.2016	
	HQ File :01/82/050/00086/AM17/	RLA File :05/23/040/00470/AM16/	Lic.No/Date:0510397643 18.02.2016	Defer Date:28.09.2016
	Decision : Deferred			

282	Case No.:34/2/82- ALC4/2016	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/00034/AM17/	RLA File :03/95/040/00888/AM16/	Lic.No/Date:0310802715 19.02.2016	Defer Date:28.09.2016
	Decision : Deferred			

283	Case No.:9/2/82-ALC4/2016	Party Name:DEEPAK NITRITE LIMITED	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/00009/AM17/	RLA File :34/24/040/ 03/95/040/00161/AM16/	Lic.No/Date:3410041915 22.02.2016	Defer Date:28.09.2016
	Decision : Deferred.			

284	Case No.:27/2/82- ALC4/2016	Party Name:PRIVI ORGANICS LTD	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status: Deferred
	HQ File :01/82/050/00027/AM17/	RLA File :03/95/040/00874/AM16/	Lic.No/Date:0310802827 24.02.2016	Defer Date:28.09.2016
	Decision : Deferred			

285	Case No.:22/2/82- ALC4/2016	Party Name:SANJIVANI PARANTERAL LIMITED	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/00022/AM17/	RLA File :03/95/040/00897/AM16/	Lic.No/Date:0310802826 24.02.2016	Defer Date:28.09.2016
	Decision : Deferred			

286	Case No.:18/4/82- ALC4/2016	Party Name:VDH CHEM TECH PVT. LTD.	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/00081/AM17/	RLA File :05/24/040/00550/AM16/	Lic.No/Date:0510397711 24.02.2016	Defer Date:28.09.2016
	Decision : Deferred			

287	Case No.:19/4/82-ALC4/2016	Party Name:SHREE BANKEY BEHARI LAL AROMATICS	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status: Approved
	HQ File :01/82/050/00082/AM17/	RLA File :05/24/040/00582/AM16/	Lic.No/Date:0510397715 25.02.2016	Defer Date:
	Decision : The Committee decided to ratify norms on repeat basis based on the earlier recommendation of D/o C&PC forwarded vide U.O.No.14010/28/2012-Ch-II dated 30.09.2015, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

288	Case No.:24/4/82-	Party Name:JUBILANT	Meet No/Date:10/82-	Status:Deferred
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	ALC4/2016	LIFE SCIENCES LIMITED	ALC4/2016 23.08.2016	
	HQ File :01/82/050/00087/AM17/	RLA File :05/23/040/00491/AM16/	Lic.No/Date:0510397731 26.02.2016	Defer Date:28.09.2016
	Decision : Deferred			

289	Case No.:4/2/82-ALC4/2016	Party Name:RIDDHI PHARMA	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/00004/AM17/	RLA File :34/24/040/00301/AM16/	Lic.No/Date:3410041924 26.02.2016	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

290	Case No.:84/4/82-ALC4/2016	Party Name:SYNTHO CHIRALS PVT. LTD	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/00147/AM17/	RLA File :09/24/040/00648/AM16/	Lic.No/Date:0910063326 26.02.2016	Defer Date:28.09.2016
	Decision : Deferred			

291	Case No.:43/2/82-ALC4/2016	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/00043/AM17/	RLA File :03/95/040/00948/AM16/	Lic.No/Date:0310802906 29.02.2016	Defer Date:28.09.2016
	Decision : Deferred			

292	Case No.:6/2/82-ALC4/2016	Party Name:BEST VALUE CHEM PVT. LTD.	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/00006/AM17/	RLA File :34/24/040/00308/AM16/	Lic.No/Date:3410041932 01.03.2016	Defer Date:28.09.2016
	Decision : Deferred			

293	Case No.:42/4/82-ALC4/2016	Party Name:FINE ORGANIC INDUSTRIES PVT. LTD.	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status:Approved
	HQ File :01/82/050/00105/AM17/	RLA File :03/94/040/01001/AM16/	Lic.No/Date:0310802950 01.03.2016	Defer Date:
	Decision : The Committee decided to ratify norms on repeat basis based on the recommendation of D/o C&PC forwarded vide U.O.No.14010/129/2011-Ch-II dated 04.30.2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

294	Case No.:42/2/82-ALC4/2016	Party Name:NEW ALLIANCE DYE-CHEM PVT. LTD.,	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/00042/AM17/	RLA File :03/95/040/00939/AM16/	Lic.No/Date:0310802934 01.03.2016	Defer Date:28.09.2016
	Decision : Deferred.			

295	Case No.:14/2/82-	Party Name:SHIVA	Meet No/Date:10/82-	Status:Deferred
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	ALC4/2016	PHARMACHEM LTD,	ALC4/2016 23.08.2016	
	HQ File :01/82/050/00014/AM17/	RLA File :34/24/040/00221/AM16/	Lic.No/Date:3410041935 01.03.2016	Defer Date:28.09.2016
	Decision : Deferred			

296	Case No.:38/2/82- ALC4/2016	Party Name:WANBURY LIMITED	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/00038/AM17/	RLA File :03/95/040/00920/AM16/	Lic.No/Date:0310802986 02.03.2016	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

297	Case No.:28/4/82- ALC4/2016	Party Name:AVA CHEMICALS PVT.LTD.,	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/00091/AM17/	RLA File :03/94/040/00959/AM16/	Lic.No/Date:0310803032 03.03.2016	Defer Date:28.09.2016
	Decision : Deferred			

298	Case No.:29/4/82- ALC4/2016	Party Name:HUBERGROUP INDIA PRIVATE LIMITED.	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/00092/AM17/	RLA File :03/94/040/01004/AM16/	Lic.No/Date:0310803038 03.03.2016	Defer Date:28.09.2016
	Decision : Deferred			
299	Case No.:3/4/82-ALC4/2016	Party Name:JAGSONPAL PHARMACEUTICALS LTD.	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status: Deferred
	HQ File :01/82/050/00066/AM17/	RLA File :05/23/040/00502/AM16/	Lic.No/Date:0510397820 04.03.2016	Defer Date:28.09.2016
	Decision : The Committee based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/769/2015-PI(Norms) dated June 2016, uploaded at the end of these minutes decided to call for information from the firm and deferred the case.			

300	Case No.:50/2/82- ALC4/2016	Party Name:PANERA BIOTEC PVT.LTD.	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/00050/AM17/	RLA File :05/24/040/00597/AM16/	Lic.No/Date:0510397827 04.03.2016	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DBT.			

301	Case No.:66/4/82- ALC4/2016	Party Name:STRIDES SHASUN LIMITED	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/00129/AM17/	RLA File :04/24/040/00257/AM16/	Lic.No/Date:0410161685 04.03.2016	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

302	Case No.:67/4/82- ALC4/2016	Party Name:STRIDES SHASUN LIMITED	Meet No/Date:10/82- ALC4/2016	Status:Deferred
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			23.08.2016	
	HQ File :01/82/050/00130/AM17/	RLA File :04/24/040/00256/AM16/	Lic.No/Date:0410161684 04.03.2016	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

303	Case No.: 68/4/82- ALC4/2016	Party Name:STRIDES SHASUN LIMITED	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/00131/AM17/	RLA File :04/24/040/00255/AM16/	Lic.No/Date:0410161683 04.03.2016	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

304	Case No.: 40/4/82- ALC4/2016	Party Name:BTL EXPORTS PVT. LTD.,	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/00103/AM17/	RLA File :03/94/040/01017/AM16/	Lic.No/Date:0310803105 07.03.2016	Defer Date:28.09.2016
	Decision : Deferred .			

305	Case No.: 41/4/82- ALC4/2016	Party Name:BTL EXPORTS PVT. LTD.,	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/00104/AM17/	RLA File :03/94/040/01018/AM16/	Lic.No/Date:0310803103 07.03.2016	Defer Date:28.09.2016
	Decision :Deferred.			

306	Case No.: 57/4/82- ALC4/2016	Party Name:CLARIANT INDIA LIMITED	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/00120/AM17/	RLA File :03/94/040/01041/AM16/	Lic.No/Date:0310803137 08.03.2016	Defer Date:28.09.2016
	Decision : Deferred.			

307	Case No.: 7/2/82- ALC4/2016	Party Name:SONGWON SPECIALTY CHEMICALS INDIA PVT. LTD.	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/00007/AM17/	RLA File :34/24/040/00323/AM16/	Lic.No/Date:3410041954 08.03.2016	Defer Date:28.09.2016
	Decision : Deferred.			

308	Case No.: 56/4/82- ALC4/2016	Party Name:CLARIANT INDIA LIMITED	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/00119/AM17/	RLA File :03/94/040/01040/AM16/	Lic.No/Date:0310803170 09.03.2016	Defer Date:28.09.2016
	Decision : Deferred.			

309	Case No.: 55/4/82- ALC4/2016	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/00118/AM17/	RLA File :03/94/040/01044/AM16/	Lic.No/Date:0310803171 09.03.2016	Defer Date:28.09.2016

	Decision : Deferred for want of comments from DoP.			
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310	Case No.: 30/2/82- ALC4/2016	Party Name:NEW ALLIANCE DYE-CHEM PVT. LTD.,	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/00030/AM17/	RLA File :03/95/040/00940/AM16/	Lic.No/Date:0310803176 09.03.2016	Defer Date:28.09.2016
	Decision : Deferred.			

311	Case No.: 31/2/82- ALC4/2016	Party Name:NEW ALLIANCE DYE-CHEM PVT. LTD.,	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/00031/AM17/	RLA File :03/95/040/00931/AM16/	Lic.No/Date:0310803177 09.03.2016	Defer Date:28.09.2016
	Decision : Deferred.			

312	Case No.: 3/2/82- ALC4/2016	Party Name:RONAK CHEMICALS	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/00003/AM17/	RLA File :34/24/040/00329/AM16/	Lic.No/Date:3410041957 09.03.2016	Defer Date:28.09.2016
	Decision : Deferred.			

313	Case No.: 29/2/82- ALC4/2016	Party Name:RUSAN PHARMA LTD.	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/00029/AM17/	RLA File :03/95/040/00924/AM16/	Lic.No/Date:0310803186 09.03.2016	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

314	Case No.: 16/10/82- ALC4/2016	Party Name:SAURAV CHEMICALS LTD,	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00362/AM17/	RLA File :22/24/040/00122/AM16/	Lic.No/Date:2210015442 09.03.2016	Defer Date:28.09.2016
	Decision : Deferred.			

315	Case No.: 39/4/82- ALC4/2016	Party Name:J.B. CHEMICALS & PHARMACEUTICALS LIMITED	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/00102/AM17/	RLA File :03/94/040/00973/AM16/	Lic.No/Date:0310803223 10.03.2016	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

316	Case No.: 58/2/82- ALC4/2016	Party Name:CHIRO PHARMA	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/00058/AM17/	RLA File :22/24/040/00115/AM16/	Lic.No/Date:2210015444 11.03.2016	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

317	Case No.: 59/2/82- ALC4/2016	Party Name:CHIRO PHARMA	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/00059/AM17/	RLA File :22/24/040/00112/AM16/	Lic.No/Date:2210015443 11.03.2016	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

318	Case No.: 38/4/82- ALC4/2016	Party Name:AIMS IMPEX PVT. LTD.,	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/00101/AM17/	RLA File :03/94/040/01049/AM16/	Lic.No/Date:0310803267 14.03.2016	Defer Date:28.09.2016
	Decision : Deferred.			

319	Case No.: 176/10/82- ALC4/2016	Party Name:DEEPAK NOVOCHEM TECHNOLOGIES LTD	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00522/AM17/	RLA File :31/83/040/00178/AM16/	Lic.No/Date:3110066046 14.03.2016	Defer Date:28.09.2016
	Decision : Deferred.			

320	Case No.: 27/4/82- ALC4/2016	Party Name:ETERNIS FINE CHEMICALS LIMITED,	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/00090/AM17/	RLA File :03/94/040/00981/AM16/	Lic.No/Date:0310803290 14.03.2016	Defer Date:28.09.2016
	Decision : Deferred.			

321	Case No.: 82/4/82- ALC4/2016	Party Name:SUNSHIELD CHEMICALS LTD.	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status: Approved
	HQ File :01/82/050/00145/AM17/	RLA File :03/95/040/00967/AM16/	Lic.No/Date:0310803283 14.03.2016	Defer Date:
	Decision : The Committee decided to ratify norms on repeat basis based on the recommendation of D/o C&PC forwarded vide U.O.No.14010/107/2010-Ch-II dated 27.6.2015 dated June 2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

322	Case No.: 37/4/82- ALC4/2016	Party Name:GLOBE TROTTERS PVT LTD	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/00100/AM17/	RLA File :03/94/040/00962/AM16/	Lic.No/Date:0310803341 15.03.2016	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

323	Case No.: 143/10/82- ALC4/2016	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00489/AM17/	RLA File :09/24/040/00726/AM16/	Lic.No/Date:0910063418 15.03.2016	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

324	Case No.:144/10/82-ALC4/2016	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00490/AM17/	RLA File :09/24/040/00727/AM16/	Lic.No/Date:0910063417 15.03.2016	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

325	Case No.:26/4/82-ALC4/2016	Party Name:BENZO CHEM INDUSTRIES PRIVATE LIMITED,	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/00089/AM17/	RLA File :03/94/040/01057/AM16/	Lic.No/Date:0310803376 16.03.2016	Defer Date:28.09.2016
	Decision : Deferred.			

326	Case No.:168/10/82-ALC4/2016	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00514/AM17/	RLA File :09/24/040/00741/AM16/	Lic.No/Date:0910063422 16.03.2016	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

327	Case No.:7/4/82-ALC4/2016	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/00070/AM17/	RLA File :05/23/040/00468/AM16/	Lic.No/Date:0510397952 17.03.2016	Defer Date:28.09.2016
	Decision : Deferred.			

328	Case No.:13/4/82-ALC4/2016	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/00076/AM17/	RLA File :05/23/040/00390/AM16/	Lic.No/Date:0510397953 17.03.2016	Defer Date:28.09.2016
	Decision : Deferred.			

329	Case No.:145/10/82-ALC4/2016	Party Name:MSN PHARMACHEM PRIVATE LIMITED	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00491/AM17/	RLA File :09/24/040/00725/AM16/	Lic.No/Date:0910063424 17.03.2016	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

330	Case No.:5/4/82-ALC4/2016	Party Name:JODAS EXPOIM PVT.LTD.,	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/00068/AM17/	RLA File :05/23/040/00544/AM16/	Lic.No/Date:0510397982 18.03.2016	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

331	Case No.:8/4/82-ALC4/2016	Party Name:JODAS EXPOIM PVT.LTD.,	Meet No/Date:10/82-ALC4/2016	Status:Deferred
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			23.08.2016	
	HQ File :01/82/050/00071/AM17/	RLA File :05/23/040/00541/AM16/	Lic.No/Date:0510397985 18.03.2016	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

332	Case No.:153/10/82-ALC4/2016	Party Name:OPTIMUS DRUGS PRIVATE LIMITED	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00499/AM17/	RLA File :09/24/040/00738/AM16/	Lic.No/Date:0910063433 18.03.2016	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

333	Case No.:85/4/82-ALC4/2016	Party Name:SYNTHO CHIRALS PVT. LTD	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/00148/AM17/	RLA File :09/24/040/00742/AM16/	Lic.No/Date:0910063432 18.03.2016	Defer Date:28.09.2016
	Decision : Deferred.			

334	Case No.:46/2/82-ALC4/2016	Party Name:CADILA HEALTHCARE LTD.,	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status:Approved
	HQ File :01/82/050/00046/AM17/	RLA File :08/24/040/00431/AM16/	Lic.No/Date:0810137474 21.03.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/78/2016-PI(Norms) dated 29.08.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

335	Case No.:36/4/82-ALC4/2016	Party Name:INDOFIL INDUSTRIES LTD.	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/00099/AM17/	RLA File :03/94/040/01056/AM16/	Lic.No/Date:0310803468 21.03.2016	Defer Date:28.09.2016
	Decision : Deferred.			

336	Case No.:4/4/82-ALC4/2016	Party Name:JODAS EXPOIM PVT.LTD.,	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/00067/AM17/	RLA File :05/23/040/00543/AM16/	Lic.No/Date:0510397989 21.03.2016	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

337	Case No.:6/4/82-ALC4/2016	Party Name:JODAS EXPOIM PVT.LTD.,	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/00069/AM17/	RLA File :05/23/040/00542/AM16/	Lic.No/Date:0510397988 21.03.2016	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

338	Case No.:53/4/82-ALC4/2016	Party Name:ANUH PHARMA LTD.	Meet No/Date:10/82-ALC4/2016	Status:Approved
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			23.08.2016	
	HQ File :01/82/050/00116/AM17/	RLA File :03/94/040/01066/AM16/	Lic.No/Date:0310803494 22.03.2016	Defer Date:
	Decision : Approved in meeting No.08/82 dated 27.07.2016 Sl.No.399.			

339	Case No.:81/4/82- ALC4/2016	Party Name:SURVIVAL TECHNOLOGIES PVT.LTD.	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/00144/AM17/	RLA File :03/95/040/00984/AM16/	Lic.No/Date:0310803500 22.03.2016	Defer Date:28.09.2016
	Decision :Deferred.			

340	Case No.:49/4/82- ALC4/2016	Party Name:AVA CHEMICALS PVT.LTD.,	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/00112/AM17/	RLA File :03/94/040/01046/AM16/	Lic.No/Date:0310803524 23.03.2016	Defer Date:28.09.2016
	Decision : Deferred.			

341	Case No.:50/4/82- ALC4/2016	Party Name:AVA CHEMICALS PVT.LTD.,	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/00113/AM17/	RLA File :03/94/040/01070/AM16/	Lic.No/Date:0310803526 23.03.2016	Defer Date:28.09.2016
	Decision : Deferred.			

342	Case No.:142/10/82- ALC4/2016	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00488/AM17/	RLA File :09/24/040/00756/AM16/	Lic.No/Date:0910063439 23.03.2016	Defer Date:28.09.2016
	Decision : Deferred.			

343	Case No.:63/4/82- ALC4/2016	Party Name:BENZO CHEM INDUSTRIES PRIVATE LIMITED,	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/00126/AM17/	RLA File :03/94/040/01037/AM16/	Lic.No/Date:0310803569 28.03.2016	Defer Date:28.09.2016
	Decision : Deferred.			

344	Case No.:171/10/82- ALC4/2016	Party Name:CADILA HEALTHCARE LTD.,	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status: Approved
	HQ File :01/82/050/00517/AM17/	RLA File :08/24/040/00442/AM16/	Lic.No/Date:0810137503 28.03.2016	Defer Date:
	Decision : The Committee decided to ratify norms on repeat basis based on the earlier decision taken by NC in its meeting No.24/82 dated 15.11.2011, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

345	Case No.:47/4/82- ALC4/2016	Party Name:HUBERGROUP INDIA PRIVATE LIMITED.	Meet No/Date:10/82- ALC4/2016	Status:Deferred
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			23.08.2016	
	HQ File :01/82/050/00110/AM17/	RLA File :03/94/040/01078/AM16/	Lic.No/Date:0310803568 28.03.2016	Defer Date:28.09.2016
	Decision : Deferred.			

346	Case No.:60/2/82- ALC4/2016	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/01863/AM16/	RLA File :09/24/040/00710/AM16/	Lic.No/Date:0910063454 29.03.2016	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

347	Case No.:46/4/82- ALC4/2016	Party Name:AVIGNON EXIM PVT.LTD.,	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/00109/AM17/	RLA File :03/94/040/01109/AM16/	Lic.No/Date:0310803597 29.03.2016	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

348	Case No.:173/10/82- ALC4/2016	Party Name:CURETECH SKINCARE	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00519/AM17/	RLA File :22/24/040/00108/AM16/	Lic.No/Date:2210015458 29.03.2016	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

349	Case No.:80/4/82- ALC4/2016	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/00143/AM17/	RLA File :03/95/040/01007/AM16/	Lic.No/Date:0310803591 29.03.2016	Defer Date:28.09.2016
	Decision : Deferred.			

350	Case No.:163/10/82- ALC4/2016	Party Name:METROCHEM API PVT. LTD.	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status: Approved
	HQ File :01/82/050/00509/AM17/	RLA File :09/24/040/00755/AM16/	Lic.No/Date:0910063468 30.03.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/776/2013-PI(Norms) dated 04.03.2014, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

351	Case No.:165/10/82- ALC4/2016	Party Name:METROCHEM API PVT. LTD.	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00511/AM17/	RLA File :09/24/040/00751/AM16/	Lic.No/Date:0910063467 30.03.2016	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

352	Case No.:186/10/82- ALC4/2016	Party Name:VOVANTIS LABORATORIES PVT LTD	Meet No/Date:10/82- ALC4/2016	Status:Case Deferred
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			23.08.2016	
	HQ File :01/82/050/00532/AM17/	RLA File :34/24/040/00290/AM16/	Lic.No/Date:3410042021 30.03.2016	Defer Date:28.09.2016
	Decision : Deferred.			

353	Case No.:43/4/82- ALC4/2016	Party Name:AARTI INDUSTRIES LIMITED	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/00106/AM17/	RLA File :03/94/040/01108/AM16/	Lic.No/Date:0310803663 31.03.2016	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

354	Case No.:69/4/82- ALC4/2016	Party Name:MALLADI DRUGS & PHARMACEUTICALS LIMITED	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/00132/AM17/	RLA File :04/24/040/00275/AM16/	Lic.No/Date:0410161762 31.03.2016	Defer Date:28.09.2016
	Decision : The Committee based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/66/2016-PI(Norms) dated 27.06.2016, uploaded at the end of these minutes decided to call for information from the firm and deferred the case.			

355	Case No.:76/4/82- ALC4/2016	Party Name:METROPOLITAN EXIMCHEM PRIVATE LTD.	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/00139/AM17/	RLA File :03/95/040/01015/AM16/	Lic.No/Date:0310803674 31.03.2016	Defer Date:28.09.2016
	Decision : Deferred			

356	Case No.:8/10/82- ALC4/2016	Party Name:BLUE CIRCLE ORGANICS PVT. LTD.	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00354/AM17/	RLA File :03/94/040/00645/AM16/	Lic.No/Date:0310803722 01.04.2016	Defer Date:28.09.2016
	Decision : Deferred			

357	Case No.:65/4/82- ALC4/2016	Party Name:STRIDES SHASUN LIMITED	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/00128/AM17/	RLA File :04/24/040/00283/AM16/	Lic.No/Date:0410161772 01.04.2016	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

358	Case No.:7/10/82- ALC4/2016	Party Name:FERMENTA BIOTECH LTD	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00353/AM17/	RLA File :03/94/040/01125/AM16/	Lic.No/Date:0310803764 04.04.2016	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

359	Case No.:77/4/82-	Party Name:TITAN	Meet No/Date:10/82-	Status:Deferred
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	ALC4/2016	LABORATORIES PVT. LTD.	ALC4/2016 23.08.2016	
	HQ File :01/82/050/00140/AM17/	RLA File :03/95/040/00001/AM17/	Lic.No/Date:0310803752 04.04.2016	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

360	Case No.:162/10/82- ALC4/2016	Party Name:OPTIMUS DRUGS PRIVATE LIMITED	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status: Approved
	HQ File :01/82/050/00508/AM17/	RLA File :09/24/040/00761/AM16/	Lic.No/Date:0910063495 05.04.2016	Defer Date:
	Decision : The Committee decided to ratify norms on repeat basis based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/132/2016-PI(Norms) dated July 2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

361	Case No.:92/4/82- ALC4/2016	Party Name:SWATI MENTHOL & ALLIED CHEMICALS LTD.,	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/00155/AM17/	RLA File :29/24/040/00010/AM16/	Lic.No/Date:2910025244 06.04.2016	Defer Date:28.09.2016
	Decision : Deferred.			

362	Case No.:74/4/82- ALC4/2016	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/00137/AM17/	RLA File :03/95/040/00021/AM17/	Lic.No/Date:0310803871 11.04.2016	Defer Date:28.09.2016
	Decision : Deferred.			

363	Case No.:66/2/82- ALC4/2016	Party Name:ENCEE AROMATICS PVT. LIMITED	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/00060/AM17/	RLA File :32/24/040/00043/AM16/	Lic.No/Date:3210077862 13.04.2016	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

364	Case No.:5/10/82- ALC4/2016	Party Name:GLENMARK PHARMACEUTICALS LTD.,	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00351/AM17/	RLA File :03/94/040/00024/AM17/	Lic.No/Date:0310803926 13.04.2016	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

365	Case No.:167/10/82- ALC4/2016	Party Name:OPTIMUS DRUGS PRIVATE LIMITED	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00513/AM17/	RLA File :09/24/040/00777/AM16/	Lic.No/Date:0910063505 15.04.2016	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

366	Case No.: 140/10/82- ALC4/2016	Party Name:VIRUPAKSHA ORGANICS LIMITED	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status: Approved
	HQ File :01/82/050/00486/AM17/	RLA File :09/24/040/00784/AM16/	Lic.No/Date:0910063504 15.04.2016	Defer Date:
Decision : The Committee decided to ratify norms on repeat basis based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/136/2016-PI(Norms) dated July 2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.				

367	Case No.: 141/10/82- ALC4/2016	Party Name:VIRUPAKSHA ORGANICS LIMITED	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status: Case Deferred
	HQ File :01/82/050/00487/AM17/	RLA File :09/24/040/00003/AM17/	Lic.No/Date:0910063503 15.04.2016	Defer Date:28.09.2016
Decision : Deferred for want of comments from DoP.				

368	Case No.: 161/10/82- ALC4/2016	Party Name:SATYADEVA PHARMACEUTICALS PVT LTD	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status: Case Deferred
	HQ File :01/82/050/00507/AM17/	RLA File :09/24/040/00009/AM17/	Lic.No/Date:0910063508 18.04.2016	Defer Date:28.09.2016
Decision : Deferred for want of comments from DoP.				

369	Case No.: 127/10/82- ALC4/2016	Party Name:SUVEN LIFE SCIENCES LIMITED	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status: Case Deferred
	HQ File :01/82/050/00473/AM17/	RLA File :09/24/040/00008/AM17/	Lic.No/Date:0910063506 18.04.2016	Defer Date:28.09.2016
Decision : Deferred for want of comments from DoP.				

370	Case No.: 166/10/82- ALC4/2016	Party Name:AKTINOS PHARMA PVT LTD,	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status: Case Deferred
	HQ File :01/82/050/00512/AM17/	RLA File :09/24/040/00775/AM16/	Lic.No/Date:0910063518 19.04.2016	Defer Date:28.09.2016
Decision : Deferred for want of comments from DoP.				

371	Case No.: 67/2/82- ALC4/2016	Party Name:HETERO LABS LIMITED	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status: Deferred
	HQ File :01/82/050/00061/AM17/	RLA File :09/24/040/00014/AM17/	Lic.No/Date:0910063515 19.04.2016	Defer Date:28.09.2016
Decision : Copy of application has been sent to TA.				

372	Case No.: 68/2/82- ALC4/2016	Party Name:HETERO LABS LIMITED	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status: Deferred
	HQ File :01/82/050/00062/AM17/	RLA File :09/24/040/00019/AM17/	Lic.No/Date:0910063520 19.04.2016	Defer Date:28.09.2016
Decision : Copy of application has been sent to TA.				

373	Case No.:3/10/82-ALC4/2016	Party Name:INDOCO REMEDIES LIMITED	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00349/AM17/	RLA File :03/94/040/00042/AM17/	Lic.No/Date:0310804024 20.04.2016	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

374	Case No.:69/2/82-ALC4/2016	Party Name:ALMELO PRIVATE LIMITED	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/00063/AM17/	RLA File :09/24/040/00739/AM16/	Lic.No/Date:0910063533 21.04.2016	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

375	Case No.:98/10/82-ALC4/2016	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00444/AM17/	RLA File :17/24/040/00006/AM17/	Lic.No/Date:1710006305 21.04.2016	Defer Date:28.09.2016
	Decision : Deferred.			

376	Case No.:172/10/82-ALC4/2016	Party Name:SHREE BANKEY BEHARI LAL AROMATICS	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00518/AM17/	RLA File :05/24/040/00628/AM16/	Lic.No/Date:0510398255 21.04.2016	Defer Date:28.09.2016
	Decision : Deferred.			

377	Case No.:99/10/82-ALC4/2016	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00445/AM17/	RLA File :17/24/040/00005/AM17/	Lic.No/Date:1710006311 22.04.2016	Defer Date:28.09.2016
	Decision : Deferred.			

378	Case No.:164/10/82-ALC4/2016	Party Name:GLAND PHARMA LIMITED	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00510/AM17/	RLA File :09/24/040/00767/AM16/	Lic.No/Date:0910063540 22.04.2016	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

379	Case No.:4/10/82-ALC4/2016	Party Name:GLENMARK PHARMACEUTICALS LTD.,	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status:Approved
	HQ File :01/82/050/00350/AM17/	RLA File :03/94/040/00059/AM17/	Lic.No/Date:0310804159 25.04.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/739/2015-PI(Norms) dated 26.04.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

380	Case No.:125/10/82-ALC4/2016	Party Name:OPTIMUS DRUGS PRIVATE LIMITED	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00471/AM17/	RLA File :09/24/040/00033/AM17/	Lic.No/Date:0910063570 29.04.2016	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

381	Case No.:118/10/82-ALC4/2016	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00464/AM17/	RLA File :09/24/040/00001/AM17/	Lic.No/Date:0910063572 03.05.2016	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

382	Case No.:7/6/82-ALC4/2016	Party Name:MANGALAM ORGANICS LIMITED (FORMERLY DUJODWALA	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/00174/AM17/	RLA File :03/95/040/00013/AM17/	Lic.No/Date:0310804365 03.05.2016	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

383	Case No.:107/10/82-ALC4/2016	Party Name:BALAJI AMINES LIMITED	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00453/AM17/	RLA File :31/83/040/00001/AM17/	Lic.No/Date:3110066134 04.05.2016	Defer Date:28.09.2016
	Decision : Deferred.			

384	Case No.:108/10/82-ALC4/2016	Party Name:BALAJI AMINES LIMITED	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00454/AM17/	RLA File :31/83/040/00182/AM16/	Lic.No/Date:3110066133 04.05.2016	Defer Date:28.09.2016
	Decision : Deferred.			

385	Case No.:174/10/82-ALC4/2016	Party Name:FRESENIUS KABI ONCOLOGY LIMITED	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00520/AM17/	RLA File :05/23/040/00038/AM17/	Lic.No/Date:0510398377 04.05.2016	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

386	Case No.:175/10/82-ALC4/2016	Party Name:KLJ PLASTICIZERS LIMITED	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00521/AM17/	RLA File :05/23/040/00032/AM17/	Lic.No/Date:0510398379 04.05.2016	Defer Date:28.09.2016
	Decision : Deferred .			

387	Case No.:132/10/82-	Party Name:SUVEN LIFE	Meet No/Date:10/82-	Status:Case
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	ALC4/2016	SCIENCES LIMITED	ALC4/2016 23.08.2016	Deferred
	HQ File :01/82/050/00478/AM17/	RLA File :09/24/040/00040/AM17/	Lic.No/Date:0910063583 04.05.2016	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

388	Case No.:181/10/82- ALC4/2016	Party Name:ALEMBIC PHARMACEUTICALS LTD	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00527/AM17/	RLA File :34/24/040/00021/AM17/	Lic.No/Date:3410042142 05.05.2016	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

389	Case No.:9/10/82- ALC4/2016	Party Name:BENZO CHEM INDUSTRIES PRIVATE LIMITED,	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00355/AM17/	RLA File :03/94/040/00077/AM17/	Lic.No/Date:0310804424 05.05.2016	Defer Date:28.09.2016
	Decision : Deferred.			

390	Case No.:116/10/82- ALC4/2016	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status: Approved
	HQ File :01/82/050/00462/AM17/	RLA File :09/24/040/00049/AM17/	Lic.No/Date:0910063597 06.05.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/146/2016-PI(Norms) dated July 2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

391	Case No.:6/10/82- ALC4/2016	Party Name:V.D.H. ORGANICS PVT. LTD	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00352/AM17/	RLA File :05/24/040/00054/AM17/	Lic.No/Date:0510398413 06.05.2016	Defer Date:28.09.2016
	Decision : Deferred.			

392	Case No.:146/10/82- ALC4/2016	Party Name:PORUS LABORATORIES PVT LTD	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00492/AM17/	RLA File :09/24/040/00044/AM17/	Lic.No/Date:0910063608 09.05.2016	Defer Date:28.09.2016
	Decision : Deferred.			

393	Case No.:178/10/82- ALC4/2016	Party Name:ALEMBIC PHARMACEUTICALS LTD	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00524/AM17/	RLA File :34/24/040/00354/AM16/	Lic.No/Date:3410042154 10.05.2016	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

394	Case No.:77/10/82-	Party Name:AMOL	Meet No/Date:10/82-	Status:Case
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	ALC4/2016	PHARMACEUTICALS PVT. LTD.	ALC4/2016 23.08.2016	Deferred
	HQ File :01/82/050/00423/AM17/	RLA File :13/24/040/00004/AM17/	Lic.No/Date:1310048244 11.05.2016	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

395	Case No.:95/4/82- ALC4/2016	Party Name:AIMS IMPEX PVT. LTD.,	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/00158/AM17/	RLA File :03/94/040/00129/AM17/	Lic.No/Date:0310804639 12.05.2016	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

396	Case No.:71/10/82- ALC4/2016	Party Name:SENTISS PHARMA PVT.LTD.	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00417/AM17/	RLA File :05/24/040/00056/AM17/	Lic.No/Date:0510398495 13.05.2016	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

397	Case No.:169/10/82- ALC4/2016	Party Name:BIOLOGICAL E LTD	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00515/AM17/	RLA File :09/24/040/00007/AM17/	Lic.No/Date:0910063629 17.05.2016	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

398	Case No.:156/10/82- ALC4/2016	Party Name:DIVIS LABORATORIES LTD	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status: Approved
	HQ File :01/82/050/00502/AM17/	RLA File :09/24/040/00051/AM17/	Lic.No/Date:0910063627 17.05.2016	Defer Date:
	Decision : The Committee decided to ratify norms on repeat basis based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/695/2015-PI(Norms) dated January 2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

399	Case No.:159/10/82- ALC4/2016	Party Name:DIVIS LABORATORIES LTD	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status: Approved
	HQ File :01/82/050/00505/AM17/	RLA File :09/24/040/00035/AM17/	Lic.No/Date:0910063628 17.05.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/174/2016-PI(Norms) dated July 2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

400	Case No.:170/10/82- ALC4/2016	Party Name:OPTIMUS DRUGS PRIVATE LIMITED	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status: Approved
	HQ File	RLA File	Lic.No/Date:0910063646	Defer Date:

	:01/82/050/00516/AM17/	:09/24/040/00071/AM17/	17.05.2016	
	Decision : The Committee decided to ratify norms on based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/132/2016-PI(Norms) dated July 2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

401	Case No.:148/10/82-ALC4/2016	Party Name:VINDHYA PHARMA (INDIA)PVT LTD.	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status:Approved
	HQ File :01/82/050/00494/AM17/	RLA File :09/24/040/00062/AM17/	Lic.No/Date:0910063625 17.05.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/215/2016-PI(Norms) dated Sept. 2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

402	Case No.:94/10/82-ALC4/2016	Party Name:KLJ PLASTICIZERS LIMITED	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00440/AM17/	RLA File :05/23/040/00067/AM17/	Lic.No/Date:0510398541 18.05.2016	Defer Date:28.09.2016
	Decision : Deferred.			

403	Case No.:126/10/82-ALC4/2016	Party Name:BIOLOGICAL E LTD	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00472/AM17/	RLA File :09/24/040/00306/AM15/	Lic.No/Date:0910063657 19.05.2016	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

404	Case No.:149/10/82-ALC4/2016	Party Name:BIOLOGICAL E LTD	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00495/AM17/	RLA File :09/24/040/00546/AM16/	Lic.No/Date:0910063659 19.05.2016	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

405	Case No.:133/10/82-ALC4/2016	Party Name:CHANDRA LIFE SCIENCES PVT. LTD	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status:Approved
	HQ File :01/82/050/00479/AM17/	RLA File :09/24/040/00063/AM17/	Lic.No/Date:0910063652 19.05.2016	Defer Date:
	Decision : The Committee decided to ratify norms on repeat basis based on the earlier decision taken by NC in its meeting No.18/82 dated 19.12.2013 or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

406	Case No.:72/10/82-ALC4/2016	Party Name:V.D.H. ORGANICS PVT. LTD	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status:Case Deferred
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	HQ File :01/82/050/00418/AM17/	RLA File :05/24/040/00080/AM17/	Lic.No/Date:0510398561 19.05.2016	Defer Date:28.09.2016
	Decision : Deferred.			

407	Case No.:73/10/82- ALC4/2016	Party Name:VDH CHEM TECH PVT. LTD.	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00419/AM17/	RLA File :05/24/040/00067/AM17/	Lic.No/Date:0510398560 19.05.2016	Defer Date:28.09.2016
	Decision : Deferred.			

408	Case No.:130/10/82- ALC4/2016	Party Name:SRINI PHARMACEUTICALS PRIVATE LIMITED	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00476/AM17/	RLA File :09/24/040/00078/AM17/	Lic.No/Date:0910063664 23.05.2016	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

409	Case No.:83/10/82- ALC4/2016	Party Name:STERILE INDIA PRIVATE LIMITED	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00429/AM17/	RLA File :05/24/040/00633/AM16/	Lic.No/Date:0510398574 23.05.2016	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

410	Case No.:177/10/82- ALC4/2016	Party Name:DEEPAK NITRITE LIMITED	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00523/AM17/	RLA File :34/24/040/00039/AM17/	Lic.No/Date:3410042198 24.05.2016	Defer Date:28.09.2016
	Decision : Deferred.			

411	Case No.:180/10/82- ALC4/2016	Party Name:DEEPAK NITRITE LIMITED	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00526/AM17/	RLA File :34/24/040/00042/AM17/	Lic.No/Date:3410042199 24.05.2016	Defer Date:28.09.2016
	Decision : Deferred.			

412	Case No.:79/10/82- ALC4/2016	Party Name:FRESENIUS KABI ONCOLOGY LIMITED	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00425/AM17/	RLA File :05/23/040/00075/AM17/	Lic.No/Date:0510398581 24.05.2016	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

413	Case No.:80/10/82- ALC4/2016	Party Name:INDO PHYTO CHEMICALS PVT LTD	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00426/AM17/	RLA File :05/23/040/00027/AM17/	Lic.No/Date:0510398587 24.05.2016	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

414	Case No.: 81/10/82- ALC4/2016	Party Name:INDO PHYTO CHEMICALS PVT LTD	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00427/AM17/	RLA File :05/23/040/00028/AM17/	Lic.No/Date:0510398588 24.05.2016	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

415	Case No.: 74/10/82- ALC4/2016	Party Name:JUBILANT GENERICS LTD	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00420/AM17/	RLA File :05/23/040/00078/AM17/	Lic.No/Date:0510398583 24.05.2016	Defer Date:28.09.2016
	Decision : Deferred.			

416	Case No.: 75/10/82- ALC4/2016	Party Name:JUBILANT GENERICS LTD	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00421/AM17/	RLA File :05/23/040/00076/AM17/	Lic.No/Date:0510398582 24.05.2016	Defer Date:28.09.2016
	Decision : Deferred.			

417	Case No.: 76/10/82- ALC4/2016	Party Name:PI INDUSTRIES LTD	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status: Approved
	HQ File :01/82/050/00422/AM17/	RLA File :13/24/040/00006/AM17/	Lic.No/Date:1310048249 24.05.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o C&PC forwarded vide U.O.No.15022/6/2012-Ch-II dated 30.09.2015 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

418	Case No.: 136/10/82- ALC4/2016	Party Name:METROCHEM API PVT. LTD.	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00482/AM17/	RLA File :09/24/040/00100/AM17/	Lic.No/Date:0910063676 25.05.2016	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

419	Case No.: 115/10/82- ALC4/2016	Party Name:OPTIMUS DRUGS PRIVATE LIMITED	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status: Approved
	HQ File :01/82/050/00461/AM17/	RLA File :09/24/040/00088/AM17/	Lic.No/Date:0910063685 25.05.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/132/2016-PI(Norms) dated July 2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

420	Case No.: 185/10/82- ALC4/2016	Party Name:PAUSHAK LIMITED	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Case Deferred
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	HQ File :01/82/050/00531/AM17/	RLA File :34/24/040/00037/AM17/	Lic.No/Date:3410042207 25.05.2016	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

421	Case No.: 84/10/82- ALC4/2016	Party Name:SENTISS PHARMA PVT.LTD.	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status: Approved
	HQ File :01/82/050/00430/AM17/	RLA File :05/24/040/00059/AM17/	Lic.No/Date:0510398615 25.05.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/778/2015-PI(Norms) dated June 2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

422	Case No.: 87/10/82- ALC4/2016	Party Name:SENTISS PHARMA PVT.LTD.	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status: Case Deferred
	HQ File :01/82/050/00433/AM17/	RLA File :05/24/040/00058/AM17/	Lic.No/Date:0510398614 25.05.2016	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

423	Case No.: 102/10/82- ALC4/2016	Party Name:IKRISH HEALTHCARE PVT.LTD.,	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status: Case Deferred
	HQ File :01/82/050/00448/AM17/	RLA File :05/23/040/00091/AM17/	Lic.No/Date:0510398628 26.05.2016	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

424	Case No.: 68/10/82- ALC4/2016	Party Name:JODAS EXPOIM PVT.LTD.,	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status: Case Deferred
	HQ File :01/82/050/00414/AM17/	RLA File :05/23/040/00088/AM17/	Lic.No/Date:0510398631 26.05.2016	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

425	Case No.: 65/10/82- ALC4/2016	Party Name:KORES (INDIA) LTD.	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status: Case Deferred
	HQ File :01/82/050/00411/AM17/	RLA File :31/83/040/00014/AM17/	Lic.No/Date:3110066163 26.05.2016	Defer Date:28.09.2016
	Decision : Deferred.			

426	Case No.: 88/10/82- ALC4/2016	Party Name:SENTISS PHARMA PVT.LTD.	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status: Case Deferred
	HQ File :01/82/050/00434/AM17/	RLA File :05/24/040/00083/AM17/	Lic.No/Date:0510398625 26.05.2016	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

427	Case No.: 147/10/82- ALC4/2016	Party Name:SHREEGEN PHARMA LTD	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status: Case Deferred
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	HQ File :01/82/050/00493/AM17/	RLA File :09/24/040/00091/AM17/	Lic.No/Date:0910063692 26.05.2016	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

428	Case No.: 91/10/82- ALC4/2016	Party Name:VIC INDUSTRIES,	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00437/AM17/	RLA File :17/24/040/00028/AM17/	Lic.No/Date:1710006343 26.05.2016	Defer Date:28.09.2016
	Decision : Deferred.			

429	Case No.: 160/10/82- ALC4/2016	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00506/AM17/	RLA File :09/24/040/00096/AM17/	Lic.No/Date:0910063702 27.05.2016	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

430	Case No.: 155/10/82- ALC4/2016	Party Name:DIVIS LABORATORIES LTD	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00501/AM17/	RLA File :09/24/040/00073/AM17/	Lic.No/Date:0910063701 27.05.2016	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

431	Case No.: 117/10/82- ALC4/2016	Party Name:DR. REDDYS LABORATORIES LIMITED	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00463/AM17/	RLA File :09/24/040/00089/AM17/	Lic.No/Date:0910063705 27.05.2016	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

432	Case No.: 92/10/82- ALC4/2016	Party Name:ESTEEM INDUSTRIES PRIVATE LIMITED	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00438/AM17/	RLA File :17/24/040/00030/AM17/	Lic.No/Date:1710006345 27.05.2016	Defer Date:28.09.2016
	Decision : Deferred.			

433	Case No.: 112/10/82- ALC4/2016	Party Name:FRESENIUS KABI ONCOLOGY LIMITED	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00458/AM17/	RLA File :05/23/040/00094/AM17/	Lic.No/Date:0510398655 27.05.2016	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

434	Case No.: 113/10/82- ALC4/2016	Party Name:FRESENIUS KABI ONCOLOGY LIMITED	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00459/AM17/	RLA File :05/23/040/00093/AM17/	Lic.No/Date:0510398654 27.05.2016	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

435	Case No.: 45/10/82- ALC4/2016	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00391/AM17/	RLA File :03/95/040/00157/AM17/	Lic.No/Date:0310804995 27.05.2016	Defer Date:28.09.2016
	Decision : Deferred.			

436	Case No.: 36/10/82- ALC4/2016	Party Name:FRESENIUS KABI INDIA PRIVATE LTD	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00382/AM17/	RLA File :03/94/040/00145/AM17/	Lic.No/Date:0310805018 30.05.2016	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

437	Case No.: 34/10/82- ALC4/2016	Party Name:KAIRAV CHEMOFARBE INDUSTRIES LTD.	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00380/AM17/	RLA File :03/94/040/00048/AM17/	Lic.No/Date:0310805010 30.05.2016	Defer Date:28.09.2016
	Decision : Deferred.			

438	Case No.: 35/10/82- ALC4/2016	Party Name:KAIRAV CHEMOFARBE INDUSTRIES LTD.	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00381/AM17/	RLA File :03/94/040/00030/AM17/	Lic.No/Date:0310805009 30.05.2016	Defer Date:28.09.2016
	Decision : Deferred.			

439	Case No.: 139/10/82- ALC4/2016	Party Name:NATCO PHARMA LIMITED	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00485/AM17/	RLA File :09/24/040/00110/AM17/	Lic.No/Date:0910063712 30.05.2016	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

440	Case No.: 123/10/82- ALC4/2016	Party Name:NIFTY LABS PVT LTD.,	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00469/AM17/	RLA File :09/24/040/00102/AM17/	Lic.No/Date:0910063716 30.05.2016	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

441	Case No.: 44/10/82- ALC4/2016	Party Name:PRIVI ORGANICS LTD	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00390/AM17/	RLA File :03/95/040/00128/AM17/	Lic.No/Date:0310805023 30.05.2016	Defer Date:28.09.2016
	Decision : Deferred.			

442	Case No.: 42/10/82- ALC4/2016	Party Name:SUPRIYA LIFESCIENCE LTD	Meet No/Date:10/82- ALC4/2016	Status:Case Deferred
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			23.08.2016	
	HQ File :01/82/050/00388/AM17/	RLA File :03/95/040/00154/AM17/	Lic.No/Date:0310805017 30.05.2016	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

443	Case No.: 103/10/82- ALC4/2016	Party Name:AGSON GLOBAL PRIVATE LIMITED.	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00449/AM17/	RLA File :05/23/040/00095/AM17/	Lic.No/Date:0510398680 31.05.2016	Defer Date:28.09.2016
	Decision : Deferred.			

444	Case No.: 33/10/82- ALC4/2016	Party Name:KOPRAN RESEARCH LABORATORIES LTD.	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00379/AM17/	RLA File :03/94/040/00044/AM17/	Lic.No/Date:0310805039 31.05.2016	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

445	Case No.: 95/10/82- ALC4/2016	Party Name:MOREPEN LABORATORIES LTD.,	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00441/AM17/	RLA File :05/24/040/00091/AM17/	Lic.No/Date:0510398694 31.05.2016	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

446	Case No.: 20/10/82- ALC4/2016	Party Name:SUN PHARMACEUTICAL INDUSTRIES LTD.,	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00366/AM17/	RLA File :05/24/040/00072/AM17/	Lic.No/Date:0510398691 31.05.2016	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

447	Case No.: 96/10/82- ALC4/2016	Party Name:SUN PHARMACEUTICAL INDUSTRIES LTD.,	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00442/AM17/	RLA File :05/24/040/00063/AM17/	Lic.No/Date:0510398692 31.05.2016	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

448	Case No.: 97/10/82- ALC4/2016	Party Name:SUN PHARMACEUTICAL INDUSTRIES LTD.,	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00443/AM17/	RLA File :05/24/040/00066/AM17/	Lic.No/Date:0510398693 31.05.2016	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

449	Case No.: 10/10/82- ALC4/2016	Party Name:CADILA HEALTHCARE LTD	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status: Approved
	HQ File :01/82/050/00356/AM17/	RLA File :08/24/040/00075/AM17/	Lic.No/Date:0810138075 01.06.2016	Defer Date:

	Decision : The Committee decided to ratify norms on repeat basis based on the earlier decision taken by NC in its meeting No.12/82 dated 19.09.2013, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.		
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450	Case No.: 43/10/82- ALC4/2016	Party Name:O C SPECIALITIES PVT.LTD.	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status: Case Deferred
	HQ File :01/82/050/00389/AM17/	RLA File :03/95/040/00169/AM17/	Lic.No/Date:0310805124 01.06.2016	Defer Date:28.09.2016
	Decision : Deferred.			

451	Case No.: 124/10/82- ALC4/2016	Party Name:OPTIMUS DRUGS PRIVATE LIMITED	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status: Approved
	HQ File :01/82/050/00470/AM17/	RLA File :09/24/040/00107/AM17/	Lic.No/Date:0910063720 01.06.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o Pharmaceuticals forwarded vide O.M. No.35011/132/2016-PI(Norms) dated July 2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

452	Case No.: 119/10/82- ALC4/2016	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status: Case Deferred
	HQ File :01/82/050/00465/AM17/	RLA File :09/24/040/00113/AM17/	Lic.No/Date:0910063721 01.06.2016	Defer Date:28.09.2016
	Decision : Deferred.			

453	Case No.: 187/10/82- ALC4/2016	Party Name:WINDLAS HEALTH CARE PRIVATE LIMITED	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status: Case Deferred
	HQ File :01/82/050/00533/AM17/	RLA File :61/24/040/00001/AM17/	Lic.No/Date:6110001350 01.06.2016	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

454	Case No.: 32/10/82- ALC4/2016	Party Name:IPCA LABORATORIES LIMITED	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status: Approved
	HQ File :01/82/050/00378/AM17/	RLA File :03/94/040/00180/AM17/	Lic.No/Date:0310805161 02.06.2016	Defer Date:
	Decision : The Committee decided to ratify norms on repeat basis based on the earlier decision taken by NC in its meeting No.54/82 AM09 dated31.3.2009 Case No. B-551, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

455	Case No.: 54/10/82- ALC4/2016	Party Name:MALLADI DRUGS & PHARMACEUTICALS LIMITED	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status: Case Deferred
	HQ File :01/82/050/00400/AM17/	RLA File :04/24/040/00038/AM17/	Lic.No/Date:0410162004 02.06.2016	Defer Date:28.09.2016

	Decision : Deferred for want of comments from DoP.			
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456	Case No.:106/10/82-ALC4/2016	Party Name:GRANULES INDIA LIMITED	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00452/AM17/	RLA File :09/24/040/00115/AM17/	Lic.No/Date:0910063743 03.06.2016	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

457	Case No.:69/10/82-ALC4/2016	Party Name:JODAS EXPOIM PVT.LTD.,	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00415/AM17/	RLA File :05/23/040/00108/AM17/	Lic.No/Date:0510398724 03.06.2016	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

458	Case No.:70/10/82-ALC4/2016	Party Name:JODAS EXPOIM PVT.LTD.,	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00416/AM17/	RLA File :05/23/040/00109/AM17/	Lic.No/Date:0510398725 03.06.2016	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

459	Case No.:48/10/82-ALC4/2016	Party Name:AGIO PHARMACEUTICALS LTD	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00394/AM17/	RLA File :03/94/040/00051/AM17/	Lic.No/Date:0310805268 07.06.2016	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

460	Case No.:50/10/82-ALC4/2016	Party Name:AGIO PHARMACEUTICALS LTD	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00396/AM17/	RLA File :03/94/040/00065/AM17/	Lic.No/Date:0310805269 07.06.2016	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

461	Case No.:51/10/82-ALC4/2016	Party Name:BLUE CIRCLE ORGANICS PVT. LTD.	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00397/AM17/	RLA File :03/94/040/00196/AM17/	Lic.No/Date:0310805264 07.06.2016	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

462	Case No.:11/10/82-ALC4/2016	Party Name:CADILA PHARMACEUTICALS LTD.	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00357/AM17/	RLA File :08/24/040/00088/AM17/	Lic.No/Date:0810138109 07.06.2016	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

463	Case No.:157/10/82-	Party Name:MAITHRI	Meet No/Date:10/82-	Status:Case
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	ALC4/2016	DRUGS PVT LTD	ALC4/2016 23.08.2016	Deferred
	HQ File :01/82/050/00503/AM17/	RLA File :09/24/040/00112/AM17/	Lic.No/Date:0910063749 07.06.2016	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

464	Case No.:131/10/82- ALC4/2016	Party Name:MSN PHARMACHEM PRIVATE LIMITED	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00477/AM17/	RLA File :09/24/040/00117/AM17/	Lic.No/Date:0910063750 07.06.2016	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

465	Case No.:129/10/82- ALC4/2016	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00475/AM17/	RLA File :09/24/040/00045/AM17/	Lic.No/Date:0910063759 07.06.2016	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

466	Case No.:59/10/82- ALC4/2016	Party Name:NECTAR LIFESCIENCES LIMITED,	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00405/AM17/	RLA File :22/24/040/00016/AM17/	Lic.No/Date:2210015489 07.06.2016	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

467	Case No.:128/10/82- ALC4/2016	Party Name:SHODHANA LABORATORIES LTD	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00474/AM17/	RLA File :09/24/040/00127/AM17/	Lic.No/Date:0910063760 07.06.2016	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

468	Case No.:134/10/82- ALC4/2016	Party Name:ALPHAMED FORMULATIONS P LTD.	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00480/AM17/	RLA File :09/24/040/00087/AM17/	Lic.No/Date:0910063771 08.06.2016	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

469	Case No.:18/10/82- ALC4/2016	Party Name:ARJUN CHEMICALS PVT LTD	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00364/AM17/	RLA File :04/24/040/00041/AM17/	Lic.No/Date:0410162023 08.06.2016	Defer Date:28.09.2016
	Decision : Deferred.			

470	Case No.:158/10/82- ALC4/2016	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File	RLA File	Lic.No/Date:0910063769	Defer

	:01/82/050/00504/AM17/	:09/24/040/00137/AM17/	08.06.2016	Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

471	Case No.: 53/10/82- ALC4/2016	Party Name:FDC LTD	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00399/AM17/	RLA File :03/94/040/00172/AM17/	Lic.No/Date:0310805303 08.06.2016	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

472	Case No.: 111/10/82- ALC4/2016	Party Name:MOREPEN LABORATORIES LTD.,	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00457/AM17/	RLA File :05/24/040/00110/AM17/	Lic.No/Date:0510398753 08.06.2016	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

473	Case No.: 121/10/82- ALC4/2016	Party Name:OPTIMUS DRUGS PRIVATE LIMITED	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00467/AM17/	RLA File :09/24/040/00032/AM17/	Lic.No/Date:0910063765 08.06.2016	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

474	Case No.: 120/10/82- ALC4/2016	Party Name:HETERO DRUGS LIMITED	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00466/AM17/	RLA File :09/24/040/00133/AM17/	Lic.No/Date:0910063783 09.06.2016	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

475	Case No.: 122/10/82- ALC4/2016	Party Name:HETERO LABS LIMITED	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00468/AM17/	RLA File :09/24/040/00136/AM17/	Lic.No/Date:0910063784 09.06.2016	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

476	Case No.: 150/10/82- ALC4/2016	Party Name:INCHEM LABORATORIES PRIVATE LIMITED	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00496/AM17/	RLA File :09/24/040/00122/AM17/	Lic.No/Date:0910063779 09.06.2016	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

477	Case No.: 151/10/82- ALC4/2016	Party Name:INCHEM LABORATORIES PRIVATE LIMITED	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00497/AM17/	RLA File :09/24/040/00123/AM17/	Lic.No/Date:0910063778 09.06.2016	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

478	Case No.: 49/10/82- ALC4/2016	Party Name:J.B. CHEMICALS & PHARMACEUTICALS LIMITED	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00395/AM17/	RLA File :03/94/040/00181/AM17/	Lic.No/Date:0310805345 09.06.2016	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

479	Case No.: 114/10/82- ALC4/2016	Party Name:SHREE BANKEY BEHARI LAL AROMATICS	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00460/AM17/	RLA File :05/24/040/00092/AM17/	Lic.No/Date:0510398757 09.06.2016	Defer Date:28.09.2016
	Decision : Deferred.			

480	Case No.: 179/10/82- ALC4/2016	Party Name:BEST VALUE CHEM PVT. LTD.	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00525/AM17/	RLA File :34/24/040/00064/AM17/	Lic.No/Date:3410042257 10.06.2016	Defer Date:28.09.2016
	Decision : Deferred.			

481	Case No.: 12/10/82- ALC4/2016	Party Name:CAPLIN POINT LABORATORIES LTD.,	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00358/AM17/	RLA File :04/24/040/00043/AM17/	Lic.No/Date:0410162034 10.06.2016	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

482	Case No.: 89/10/82- ALC4/2016	Party Name:ESTEEM INDUSTRIES PRIVATE LIMITED	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00435/AM17/	RLA File :17/24/040/00037/AM17/	Lic.No/Date:1710006358 10.06.2016	Defer Date:28.09.2016
	Decision : Deferred.			

483	Case No.: 90/10/82- ALC4/2016	Party Name:ESTEEM INDUSTRIES PRIVATE LIMITED	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00436/AM17/	RLA File :17/24/040/00039/AM17/	Lic.No/Date:1710006359 10.06.2016	Defer Date:28.09.2016
	Decision : Deferred.			

484	Case No.: 31/10/82- ALC4/2016	Party Name:GLENMARK PHARMACEUTICALS LTD.,	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00377/AM17/	RLA File :03/94/040/00216/AM17/	Lic.No/Date:0310805373 10.06.2016	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

485	Case No.: 46/10/82- ALC4/2016	Party Name:NOCIL LIMITED	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Case Deferred
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	HQ File :01/82/050/00392/AM17/	RLA File :03/95/040/00134/AM17/	Lic.No/Date:0310805363 10.06.2016	Defer Date:28.09.2016
	Decision : Deferred.			

486	Case No.:47/10/82- ALC4/2016	Party Name:SUNSHIELD CHEMICALS LTD.	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00393/AM17/	RLA File :03/95/040/00196/AM17/	Lic.No/Date:0310805364 10.06.2016	Defer Date:28.09.2016
	Decision : Deferred.			

487	Case No.:64/10/82- ALC4/2016	Party Name:DEEPAK NOVOCHEM TECHNOLOGIES LTD	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00410/AM17/	RLA File :31/83/040/00195/AM16/	Lic.No/Date:3110066174 13.06.2016	Defer Date:28.09.2016
	Decision : Deferred.			

488	Case No.:152/10/82- ALC4/2016	Party Name:RA CHEM PHARMA LIMITED	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00498/AM17/	RLA File :09/24/040/00130/AM17/	Lic.No/Date:0910063793 13.06.2016	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

489	Case No.:14/10/82- ALC4/2016	Party Name:CAPLIN POINT LABORATORIES LTD.,	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00360/AM17/	RLA File :04/24/040/00049/AM17/	Lic.No/Date:0410162041 14.06.2016	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

490	Case No.:52/10/82- ALC4/2016	Party Name:CLARIANT INDIA LIMITED	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00398/AM17/	RLA File :03/94/040/00223/AM17/	Lic.No/Date:0310805476 14.06.2016	Defer Date:28.09.2016
	Decision : Deferred.			

491	Case No.:26/10/82- ALC4/2016	Party Name:J.B. CHEMICALS & PHARMACEUTICALS LIMITED	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00372/AM17/	RLA File :03/94/040/00217/AM17/	Lic.No/Date:0310805452 14.06.2016	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

492	Case No.:27/10/82- ALC4/2016	Party Name:J.B. CHEMICALS & PHARMACEUTICALS LIMITED	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00373/AM17/	RLA File :03/94/040/00218/AM17/	Lic.No/Date:0310805451 14.06.2016	Defer Date:28.09.2016

	Decision : Deferred for want of comments from DoP.		
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493	Case No.: 137/10/82- ALC4/2016	Party Name:PROCESS AGROCHEM INDUSTRIES PVT. LTD.	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00483/AM17/	RLA File :56/24/040/00009/AM17/	Lic.No/Date:5610004930 14.06.2016	Defer Date:28.09.2016
	Decision : Deferred.			

494	Case No.: 19/10/82- ALC4/2016	Party Name:SENTISS PHARMA PVT.LTD.	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00365/AM17/	RLA File :05/24/040/00117/AM17/	Lic.No/Date:0510398800 14.06.2016	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

495	Case No.: 41/10/82- ALC4/2016	Party Name:SUNSHIELD CHEMICALS LTD.	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status: Approved
	HQ File :01/82/050/00387/AM17/	RLA File :03/95/040/00195/AM17/	Lic.No/Date:0310805433 14.06.2016	Defer Date:
	Decision : The Committee decided to ratify norms repeat basis based on the earlier decision taken by NC in its meeting No.08/82 dated 25.09.2014 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

496	Case No.: 60/10/82- ALC4/2016	Party Name:VENUS REMEDIES LTD.,	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00406/AM17/	RLA File :22/24/040/00014/AM17/	Lic.No/Date:2210015501 14.06.2016	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

497	Case No.: 61/10/82- ALC4/2016	Party Name:ANUJA HEALTHCARE LTD.,	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00407/AM17/	RLA File :22/24/040/00013/AM17/	Lic.No/Date:2210015504 15.06.2016	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

498	Case No.: 25/10/82- ALC4/2016	Party Name:ASTEC LIFESCIENCES LTD.,	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00371/AM17/	RLA File :03/94/040/00132/AM17/	Lic.No/Date:0310805494 15.06.2016	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

499	Case No.: 154/10/82- ALC4/2016	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00500/AM17/	RLA File :09/24/040/00084/AM17/	Lic.No/Date:0910063799 15.06.2016	Defer Date:28.09.2016

	Decision : Deferred for want of comments from DoP.			
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500	Case No.: 23/10/82- ALC4/2016	Party Name:RECKITT BENCKISER (INDIA) PRIVATE LIMITED,	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00369/AM17/	RLA File :05/24/040/00128/AM17/	Lic.No/Date:0510398826 16.06.2016	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

501	Case No.: 62/10/82- ALC4/2016	Party Name:AMI ORGANICS PVT LTD.	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00408/AM17/	RLA File :52/24/040/00019/AM17/	Lic.No/Date:5210041935 17.06.2016	Defer Date:28.09.2016
	Decision : Deferred.			

502	Case No.: 57/10/82- ALC4/2016	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00403/AM17/	RLA File :05/23/040/00054/AM17/	Lic.No/Date:0510398839 17.06.2016	Defer Date:28.09.2016
	Decision : Deferred.			

503	Case No.: 40/10/82- ALC4/2016	Party Name:UNIMAX LABORATORIES PVT.LTD	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00386/AM17/	RLA File :03/95/040/00191/AM17/	Lic.No/Date:0310805570 17.06.2016	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

504	Case No.: 58/10/82- ALC4/2016	Party Name:AMI ORGANICS PVT LTD.	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00404/AM17/	RLA File :52/24/040/00018/AM17/	Lic.No/Date:5210041937 20.06.2016	Defer Date:28.09.2016
	Decision : Deferred.			

505	Case No.: 67/10/82- ALC4/2016	Party Name:CLEAN SCIENCE AND TECHNOLOGY PVT.LTD.	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status: Approved
	HQ File :01/82/050/00413/AM17/	RLA File :31/83/040/00025/AM17/	Lic.No/Date:3110066183 20.06.2016	Defer Date:
	Decision : The Committee decided to ratify norms based on the recommendation of D/o C&PC) forwarded vide U.O.No.14010/3/2012-Ch-II dated 16.02..2016 , uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.			

506	Case No.: 30/10/82- ALC4/2016	Party Name:DANOPHARM CHEMICALS PRIVATE LTD.	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00376/AM17/	RLA File :03/94/040/00150/AM17/	Lic.No/Date:0310805606 20.06.2016	Defer Date:28.09.2016

	Decision : Deferred for want of comments from DoP.			
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507	Case No.:21/10/82-ALC4/2016	Party Name:MOREPEN LABORATORIES LTD.,	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00367/AM17/	RLA File :05/24/040/00129/AM17/	Lic.No/Date:0510398847 20.06.2016	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

508	Case No.:22/10/82-ALC4/2016	Party Name:MOREPEN LABORATORIES LTD.,	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00368/AM17/	RLA File :05/24/040/00112/AM17/	Lic.No/Date:0510398846 20.06.2016	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

509	Case No.:29/10/82-ALC4/2016	Party Name:AARTI INDUSTRIES LIMITED	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00375/AM17/	RLA File :03/94/040/00208/AM17/	Lic.No/Date:0310805623 21.06.2016	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

510	Case No.:24/10/82-ALC4/2016	Party Name:IPCA LABORATORIES LIMITED	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00370/AM17/	RLA File :03/94/040/00230/AM17/	Lic.No/Date:0310805622 21.06.2016	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

511	Case No.:55/10/82-ALC4/2016	Party Name:MALLADI DRUGS & PHARMACEUTICALS LIMITED	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00401/AM17/	RLA File :04/24/040/00052/AM17/	Lic.No/Date:0410162053 21.06.2016	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

512	Case No.:78/10/82-ALC4/2016	Party Name:AMOL PHARMACEUTICALS PVT. LTD.	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00424/AM17/	RLA File :13/24/040/00009/AM17/	Lic.No/Date:1310048295 22.06.2016	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

513	Case No.:56/10/82-ALC4/2016	Party Name:MALLADI DRUGS & PHARMACEUTICALS LIMITED	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00402/AM17/	RLA File :04/24/040/00051/AM17/	Lic.No/Date:0410162058 22.06.2016	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

514	Case No.:105/10/82-ALC4/2016	Party Name:MOREPEN LABORATORIES LTD.,	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00451/AM17/	RLA File :05/24/040/00133/AM17/	Lic.No/Date:0510398872 22.06.2016	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

515	Case No.:109/10/82-ALC4/2016	Party Name:DSM SINOCEM PHARMACEUTICALS INDIA PVT.LTD.	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00455/AM17/	RLA File :22/24/040/00022/AM17/	Lic.No/Date:2210015511 23.06.2016	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

516	Case No.:66/10/82-ALC4/2016	Party Name:EMCURE PHARMACEUTICALS LTD.	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00412/AM17/	RLA File :31/83/040/00030/AM17/	Lic.No/Date:3110066188 23.06.2016	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

517	Case No.:28/10/82-ALC4/2016	Party Name:GITANJALI CHEMICALS PVT LTD	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00374/AM17/	RLA File :03/94/040/00202/AM17/	Lic.No/Date:0310805671 23.06.2016	Defer Date:28.09.2016
	Decision : Deferred.			

518	Case No.:184/10/82-ALC4/2016	Party Name:TIDE INDUSTRIES	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00530/AM17/	RLA File :34/24/040/00074/AM17/	Lic.No/Date:3410042297 23.06.2016	Defer Date:28.09.2016
	Decision : Deferred.			

519	Case No.:110/10/82-ALC4/2016	Party Name:DEEPAK NOVOCEM TECHNOLOGIES LTD	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00456/AM17/	RLA File :31/83/040/00027/AM17/	Lic.No/Date:3110066198 27.06.2016	Defer Date:28.09.2016
	Decision : Deferred.			

520	Case No.:104/10/82-ALC4/2016	Party Name:SUN PHARMACEUTICAL INDUSTRIES LTD.,	Meet No/Date:10/82-ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00450/AM17/	RLA File :05/24/040/00130/AM17/	Lic.No/Date:0510398918 27.06.2016	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

521	Case No.:37/10/82-	Party	Meet No/Date:10/82-	Status:Case
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	ALC4/2016	Name:METROPOLITAN EXIMCHEM PRIVATE LTD.	ALC4/2016 23.08.2016	Deferred
	HQ File :01/82/050/00383/AM17/	RLA File :03/95/040/00258/AM17/	Lic.No/Date:0310805756 28.06.2016	Defer Date:28.09.2016
	Decision : Deferred.			

522	Case No.:38/10/82- ALC4/2016	Party Name:ORBIT LIFE SCIENCE PVT. LTD.	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00384/AM17/	RLA File :03/95/040/00234/AM17/	Lic.No/Date:0310805748 28.06.2016	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

523	Case No.:39/10/82- ALC4/2016	Party Name:ORBIT LIFE SCIENCE PVT. LTD.	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00385/AM17/	RLA File :03/95/040/00235/AM17/	Lic.No/Date:0310805747 28.06.2016	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

524	Case No.:138/10/82- ALC4/2016	Party Name:PARENTAL DRUGS INDIA LTD	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00484/AM17/	RLA File :56/24/040/00051/AM16/	Lic.No/Date:5610004939 30.06.2016	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

525	Case No.:182/10/82- ALC4/2016	Party Name:SHIVA PHARMACHEM LTD,	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00528/AM17/	RLA File :34/24/040/00095/AM17/	Lic.No/Date:3410042315 30.06.2016	Defer Date:28.09.2016
	Decision : Deferred.			

526	Case No.:183/10/82- ALC4/2016	Party Name:SHIVA PHARMACHEM LTD,	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00529/AM17/	RLA File :34/24/040/00094/AM17/	Lic.No/Date:3410042314 30.06.2016	Defer Date:28.09.2016
	Decision : Deferred.			

527	Case No.:100/10/82- ALC4/2016	Party Name:FRESENIUS KABI ONCOLOGY LIMITED	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00446/AM17/	RLA File :05/23/040/00169/AM17/	Lic.No/Date:0510398969 04.07.2016	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

528	Case No.:93/10/82- ALC4/2016	Party Name:HPL ADDITIVES LIMITED(FORMERLY KNOWN HIGH POLYMER	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Case Deferred
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	HQ File :01/82/050/00439/AM17/	RLA File :05/23/040/00097/AM17/	Lic.No/Date:0510398980 04.07.2016	Defer Date:28.09.2016
	Decision : Deferred.			

529	Case No.:85/10/82- ALC4/2016	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00431/AM17/	RLA File :05/23/040/00172/AM17/	Lic.No/Date:0510398972 04.07.2016	Defer Date:28.09.2016
	Decision : Deferred.			

530	Case No.:86/10/82- ALC4/2016	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00432/AM17/	RLA File :05/23/040/00146/AM17/	Lic.No/Date:0510398970 04.07.2016	Defer Date:28.09.2016
	Decision : Deferred.			

531	Case No.:101/10/82- ALC4/2016	Party Name:JUBILANT LIFE SCIENCES LIMITED	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00447/AM17/	RLA File :05/23/040/00173/AM17/	Lic.No/Date:0510398971 04.07.2016	Defer Date:28.09.2016
	Decision : Deferred.			

532	Case No.:135/10/82- ALC4/2016	Party Name:PARENTAL DRUGS INDIA LTD	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00481/AM17/	RLA File :56/24/040/00014/AM17/	Lic.No/Date:5610004941 04.07.2016	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

533	Case No.:3/8/82-ALC4/2016	Party Name:ALEMBIC PHARMACEUTICALS LTD	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/00341/AM17/	RLA File :34/24/040/00079/AM17/	Lic.No/Date:3410042326 05.07.2016	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

534	Case No.:2/8/82-ALC4/2016	Party Name:HELLO PAINTS (P) LTD	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/00340/AM17/	RLA File :05/23/040/00139/AM17/	Lic.No/Date:0510398996 05.07.2016	Defer Date:28.09.2016
	Decision : Deferred.			

535	Case No.:4/8/82-ALC4/2016	Party Name:GOPINATH CHEM-TECH LTD.,	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/00342/AM17/	RLA File :08/24/040/00132/AM17/	Lic.No/Date:0810138237 07.07.2016	Defer Date:28.09.2016
	Decision : Deferred.			

536	Case No.: 63/10/82- ALC4/2016	Party Name:STRIDES SHASUN LIMITED	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00409/AM17/	RLA File :04/24/040/00058/AM17/	Lic.No/Date:0410162083 08.07.2016	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

537	Case No.: 82/10/82- ALC4/2016	Party Name:DEEPAK NOVOCHEM TECHNOLOGIES LTD	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00428/AM17/	RLA File :31/83/040/00041/AM17/	Lic.No/Date:3110066246 14.07.2016	Defer Date:28.09.2016
	Decision : Deferred.			

538	Case No.: 5/8/82- ALC4/2016	Party Name:MYLAN LABORATORIES LIMITED	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/00343/AM17/	RLA File :09/24/040/00197/AM17/	Lic.No/Date:0910063918 14.07.2016	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

539	Case No.: 6/8/82- ALC4/2016	Party Name:ATUL LIMITED,	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/00344/AM17/	RLA File :08/24/040/00134/AM17/	Lic.No/Date:0810138308 18.07.2016	Defer Date:28.09.2016
	Decision : Deferred.			

540	Case No.: 8/8/82- ALC4/2016	Party Name:AUROBINDO PHARMA LIMITED	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Deferred
	HQ File :01/82/050/00346/AM17/	RLA File :09/24/040/00198/AM17/	Lic.No/Date:0910063961 20.07.2016	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

541	Case No.: 1/10/82- ALC4/2016	Party Name:INTAS PHARMACEUTICALS LTD.	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00347/AM17/	RLA File :08/24/040/00127/AM17/	Lic.No/Date:0810138359 25.07.2016	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

542	Case No.: 2/10/82- ALC4/2016	Party Name:ACEBRIGHT (INDIA) PHARMA PVT LTD,	Meet No/Date:10/82- ALC4/2016 23.08.2016	Status:Case Deferred
	HQ File :01/82/050/00348/AM17/	RLA File :07/24/040/00115/AM17/	Lic.No/Date:0710110184 29.07.2016	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

543	Case No.: 188/10/82- ALC4/2016	Party Name:SAURAV CHEMICALS LTD,	Meet No/Date:10/82- ALC4/2016	Status:Case Deferred
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			23.08.2016	
	HQ File :01/82/050/00534/AM17/	RLA File :22/24/040/00040/AM17/	Lic.No/Date:2210015536 11.08.2016	Defer Date:28.09.2016
	Decision : Deferred for want of comments from DoP.			

Minutes of cases considered outside agenda

Case No. B- 01 M.No.10/AM-17 Date 23.08.2016	M/s. AVA Chemicals Pvt Ltd File No. 01/82/050/01017/AM14 RLA No 03/94/040/00786/AM14 Adv.Auth. No. 0310763107 dated 23.03.2013
Decision: The Committee considered this for correction in the quantity of import item Ethylene diamine Tetra Acetic Acid.....0.0730kg as per agenda. The Committee in light of written comment forwarded by D/o C&PC forwarded in the earlier vide U.O.No.14010/157/2011-Ch-II dated 29.10.2013, uploaded at the end of these minutes, decided to correct the quantity of import item to read as “Ethylene Diamine Tetra Acetic Acid.....0.730kg”. RA concerned may take necessary action as per decision of NC.	
Case No. B- 02 M.No.10/AM-17 Date 23.08.2016	M/s. Gland Pharma Ltd File No. 01/82/050/01477/AM13 Adv.Auth. No. 0910054887 dated 01.02.2013 Adv.Auth. No. 0910058221 dated 13.11.2013 Adv.Auth. No. 0910058310 dated 25.11.2013 Adv.Auth. No. 0910058454 dated 04.12.2013 Adv.Auth. No. 0910060220 dated 26.05.2013 Adv.Auth. No. 0910060413 dated 10.06.2014 Adv.Auth. No. 0910060946 dated 11.09.2014 Adv.Auth. No. 0910061067 dated 09.10.2014
Decision: The Committee considered this case for ratification of Norms under Para 4.07 of HBP as per agenda. The Committee decided to ratify norms based on recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/164/2015-PI(Norms) dated 19.10.2015, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.	
Case No. B- 03 M.No.10/AM-17 Date 23.08.2016	M/s. Pace Pharmatech Pvt Ltd File No. 01/82/050/00875/AM15 RLA No 03/95/040/00347/AM15

Adv.Auth. No. 0310787160 dated 22.07.2014

Decision: The Committee considered this case for ratification of Norms under Para 4.07 of HBP as per agenda.

The Committee decided to ratify norms based on recommendation of D/o Pharmaceuticals forwarded vide O.M.No.35011/583/2014-PI(Norms) dated 19.05.2016, uploaded at the end of these minutes or as applied by the firm whichever is less under para 4.07 of HBP Vol.1. RA concerned may take necessary action as per decision of NC.

10/AM-17
St. No. 08

Case No.:6/45/82- ALC4/2011	Party Name:SANMAR SPECIALITY CHEMICALS LIMITED,	Meet No/Date:10/82- ALC4/2012 05.06.2012	Status:Case Approved
HQ File :01/82/050/01183/AM12/	RLA File :04/24/040/00236/AM12/	Lic.No/Date:0410131 109 30.11.2011	Defer Date:

112 **Decision** : Committee considered case as per agenda and in light of written comments forwarded by Deptt of C&PC vide their U.O.No. 14010/7/2010-Ch.II dated 05.06.2012 decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-

Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
4-(2-Aminoethyl)-2-methoxyphenol.	1 kg	1.	Vanillin	1.124 kg
		2.	Sodium Cyanide	0.416 kg

RA concerned may take further necessary action as per above decision of NC



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F. No.35011/176/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: August, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of **M/s Ind. Swift Labs Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/210/AM-17/DES-3/239 dated the 8/7/16 vide which application from M/s Ind. Swift Labs Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Clopidogrel Hydrogen Sulphate**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended For 1kg Export
1	DL-2-chlorophenyl glycine	1.00kg
2	L(+)-Tartaric acid	0.667kg
3	Thiophene-2-ethanol	0.60kg
4	p-Toluene sulfonyl chloride	1.029kg
5	Methanol	4.87kg
6	Methylene chloride	2.03kg
7	Acetone	0.34kg
8	Toluene	1.11kg
9	Isopropyl alcohol	0.99kg

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi.

Case No.:18/13/82-
ALC4/2013

Party Name:STERICON
PHARMA PVT.LTD.,

Meet No/Date:7/82-
ALC4/2014
11.09.2014

Status:
Approved

HQ File
:01/82/050/00494/AM14/

RLA File
:07/24/040/00075/AM14/

Lic.No/Date:0710095973
17.06.2013

Defer Date:

Decision : Committee considered the case as per agenda and in light of written comments received from Department of Pharmaceuticals vide their OM No. 35011/747/2013-PI(Norms) dated 09.09.2014 and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-

Export Product BOOTS PHARMACEUTICALS DRY EYES EYE DROP-

Sl. No.	Export product	Import Recommended	
		SODIUM HYALURONATE NaF 100	Packing Materials
89 1 ✓	BOOTS PHARMACEUTICALS DRY EYES EYE DROP-10 ml	0.01 gm /bottle	Relevant, Net To Net
✓ 2	VIZULIZE MOISTURING AND COMFORT EYE DROPS-10ML	0.01 gm /bottle	Relevant, Net To Net ✓
3 ✓	BOOTS PHARMACEUTICALS DRY EYES INTENSIVE EYE DROPS-10ML	0.03 gm /bottle	Relevant, Net To Net
✓ 4	VIZULISE INTENSIVE- MOISTURIZING AND COMFORT EYE DROPS- 10ML	0.03 gm /bottle	Relevant, Net To Net ✓
5 ✓	TESCO REFRESHING EYE DROPS 10ML	NIL	Relevant, Net To Net
✓ 6	VIZULIZE EYE BRIGHTENER 10ML	NIL	Relevant, Net To Net ✓
✓ 7	VIZULIZE LUBRICATING AND REWETTING EYE DROPS-10ML	NIL	Relevant, Net To Net ✓

RA concerned may take further necessary action as per above decision of NC.

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F. No.35011/437/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 8 August, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Alchem International (P) Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/539/AM-16/DES-3/610 dated the 15/7/15 vide which application from M/s Alchem International (P) Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Digoxin**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended
1	Digitalis Lanata Leaves	266.64kg/kg Digoxin export

2. This issues with the approval of competent authority.


(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi.

10/Am-17
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Case No.:47/6/82-ALC4/2014	Party Name:SI GROUP INDIA LIMITED	Meet No/Date:6/82-ALC4/2014 29.08.2014	Status: Approved
HQ File :01/82/050/00449/AM15/	RLA File :03/95/040/00944/AM14/	Lic.No/Date:0310776901 03.04.2014	Defer Date:

Decision : In the light of written comments received from Department of Chemicals and Petrochemicals vide their U.O No. 14010/2/2012/Ch II dated 21.05.2014, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

Export Product	Export Quantity	S.No	Import Product	Quantity Allowed
3,3,5- TRIMETHYL CYCLOHEXANOLE	1 kg	1.	ACETONE	1.536 kg

RA may take appropriate action as per the decision of Norms Committee.

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Government of India
Ministry of Chemicals and Fertilizers
Department of Chemicals and Petrochemicals
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Subject: Advance Authorization application from M/s. P.I. Industries Ltd. for the import of raw material against the export of 1-(3-Chloro-4,5,6,7-tetrahydropyrazolo [1,5-a] Pyridin-2yl)-5 [Methyl (prop-2-ynyl) amino] pyrazole-4-Carbonitrile (Pyraclonil).

(Advance Authorization No. 1310047933 dated 29.07.2015).

DGFT File No. 01/82/50/01032/AM-16 Dated 28.10.2015

M/s. P.I Industries Ltd. have submitted present application for the import of raw material against the export of 1-(3-Chloro-4,5,6,7-tetrahydropyrazolo [1,5-a] Pyridin-2yl)-5 [Methyl (prop-2-ynyl) amino] pyrazole-4-Carbonitrile (Pyraclonil)..

The application has been examined and the Department recommends the following norms for the present Advance Authorization application.

1. Item of Export	Qty.	Item of Import	Qty
1-(3-Chloro-4,5,6,7-tetrahydropyrazolo [1,5-a] Pyridin-2yl)-5 [Methyl (prop-2-ynyl) amino] pyrazole-4-Carbonitrile (Pyraclonil).	1 Kg.	1. Malononitrile	0.635 kg
		2. Trimethylorthoformate	2.233 kg
		3. 1,1,7- Trichloro-1- Hepten-3- One	1.678 kg
		4. Hydrazine Hydrate	2.335 kg
		5. Propargyl Chloride 65% Xylene Solution	0.779 kg
		6. N-Butanol	6.00 kg
		7. Mix Xylene	0.194 kg

This issue with the approval of competent authority.


(A.K. AGARWAL)
Addl. Industrial Adviser
Tel. No. 011-2338 1430

Shri Nirmal Kumar, Dy. DGFT, (DES-III) O/o DGFT, Udyog Bhawan, New Delhi -11.
Deptt. of C&PC U.O. No. 15022/28/2012-CH-II dated 10.08..2016

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F. No.35011/713/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: 12 April, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Arkay Health Care Pvt. Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1040/AM-16/DES-3/1378 dated the 21/12/15 vide which application from M/s Arkay Health Care Pvt. Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Parahit-F device test kit**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

We may inform DGFT that the office is not concerned with above export item and comments from DBT may be solicited.

2. This issues with the approval of competent authority.


(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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Case No.:31/2/82-ALC4/2013	Party Name:SUPREET CHEMICALS PVT.LTD.	Meet No/Date:2/82- ALC4/2013 18.04.2013	Status:Case Approved	
HQ File :01/82/050/00032/AM14/	RLA File :03/95/040/00013/AM12/	Lic.No/Date:0310625975 11.04.2011	Defer Date:	
Decision : In the light of earlier decision taken in meeting no. 44/82 dated 1.2.2011, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:				
Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
Acid Blue 277 (ABR Acid or SP-92 or Acid Blue-RR)	1 Kg.	1.	Bromamine Acid	1.160 kg
		2.	3,4-Dimethyl Nitro Benzene (4 NOX or 3,4-Nitro Xylene)	0.340 kg
RA may take appropriate action as per the decision of Norms Committee.				

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F. No.35011/44/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: August, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Dr. Reddy Labs Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1117/AM-16/DES-3/1837 dated the 15/3/16 vide which application from M/s Dr. Reddy Labs Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Paricalcitol Injection USP 2mcg/ml, 5mcg/ml, 10mcg/2ml 5mcg/ml single dose vial, 10mcg/2ml 5mcg/ml multidose vial**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import/Export item	Norms Recommended
1	Paricalcitol USP for export of 2mcg/ml injections- 595548 nos. vials	1.21gm
2	Paricalcitol USP for export of 5mcg/ml injections- 136890 nos. vials	0.70gm
3	Paricalcitol USP for export of 10mcg/2ml, single dose injections- 8124 nos. vials	0.080gm
4	Paricalcitol USP for export of 10mcg/2ml, multi dose injections- 240000 nos. vials	2.45gm

2. This issues with the approval of competent authority.


(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi.

Case No.:39/26/82-ALC4/2010 Party Name:TIDE INDUSTRIES Meet No/Date:34/82-ALC4/2010 Status:Case Approved
23.11.2010

HQ File :01/82/050/00857/AM11/ RLA File :34/24/040/00080/AM11/ Lic.No/Date:3410027663
09.08.2010

76 Decision : Committee considered case as per agenda and in light of written comments forwarded by Department of C&PC vide their U.O. No.14010/5/2005-Ch.II dated 10.11.2010 and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-

Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
Lauryl Nitrile	1 Kg.	1.	Lauric Acid	1.228 kg

RA concerned may take further necessary action as per above decision of NC.

Shyam Lal

Government of India
Ministry of Chemicals and Fertilizers
Department of Chemicals and Petrochemicals

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Subject: Advance Authorization application from M/s. Gulbrandsen Chemical Pvt. Ltd. for the import of raw material against the Ethyl Aluminium Sesqui Chloride (EASC).

Ref: U.O. No. 01/82/050/460/AM16/DES-III/532 dated 8.7.2015

M/s. Gulbrandsen Chemical Ltd. have submitted present applications for the import of raw material against the export of Ethyl Aluminium Sesqui Chloride (EASC)/ Diethyl Aluminium Chloride (DEAC)/ Diethyl Aluminium Chloride (DEAC)

The applications have been examined and the Department recommends the following norms for the present Advance Authorization applications.

1. Item of Export	Qty.	Item of Import	Qty
Ethyl Aluminium Sesqui Chloride (EASC)	1 kg	Aluminium Grit/ Granules	0.140 kg.

2. Item of Export	Qty.	Item of Import	Qty
Diethyl Aluminium Chloride (DEAC)	1 kg.	Aluminium Granules /Grit	0.195 kg.

3. Item of Export	Qty.	Item of Import	Qty
Tri Ethyl Aluminium (TEAL)	1 kg.	Aluminium Granules /Grit	0.270 kg.

4. Item of Export	Qty.	Item of Import	Qty
Mono Butyl Tin Trichloride (MBTC)	1 kg.	1. Tin Ingots	0.497 kg.
		2. Aluminium Grit/ Granules	0.062 kg.
		3. Butene-1	0.451 kg.

5. Item of Export	Qty.	Item of Import	Qty
Dibutyl Tin Oxide (DBTO)	1 kg.	1. Tin Ingots	0.564 kg.
		2. Aluminium Grit/ Granules	0.096 kg.
		3. Butene-1	0.731 kg.

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6. Item of Export	Qty.	Item of Import	Qty
Tetra Butyl Tin (TBT)	1 kg.	1. Tin Ingots	0.364 kg.
		2. Aluminium Grit/ Granules	0.119 kg.
		3. Butene-1	0.869 kg.

This issues with the approval of competent authority.

(A.K. AGARWAL)
Addl. Industrial Adviser
Tel. No. 011-2338 1430

Shri Mahender Vikram Singh, FTDO (DES-III) O/o DGFT, Udyog Bhawan, New Delhi -11.
Deptt. of C&PC U.O. No. 14010/49 /2011-CH-II dated 10.9.2015

10/82 SI. No 2287
~~575 902~~ ~~C2/AM-17, SI. No. 268, 139~~

Government of India
Ministry of Chemicals and Fertilizers
Department of Chemicals and Petrochemicals

(Signature)
1988

Subject: Advance Authorization application from M/s. SHRI BAKEY BEHARI LAL BOAD MILLS for the import of raw materials against the export of CARVACROL

Advance Authorization No. 0510391639 dated 17.10.2014)

Ref: U.O. No. 01/82/050/1138/AM15/DES-III/ dated 5.12.2014

M/s. SHRI BAKEY BEHARI LAL BOAD MILLS has submitted present applications for the import of raw materials against the export of CARVACROL

The application has been examined and the Department recommends the following norms for the present Advance Authorization application.

1. Item of Export	Qty.	Item of Import	Qty
CARVACROL	1 KG.	D-LIMONENE(LIMONENE CITRUS TERPENE, ORANGE TERPENE, BRAZILIAN CITRUS TERPENE, STANDARD CITRUS TERPENE, ORANGE OIL)	3.20 KG

This issues with the approval of competent authority.

(Signature)
30/9/15
(A.K. AGARWAL)
Addl. Industrial Adviser
Tel. No. 011-2338 1430

✓ Shri Mahender Vikram Singh, FTDO, (DES-III) O/o DGFT, Udyog Bhawan, New Delhi -11.
Deptt. of C&PC U.O. No. 14010/28/2012 -CH-II dated 29.9.2015

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Government of India
Ministry of Chemicals and Fertilizers
Department of Chemicals and Petrochemicals

Subject:- Advance Authorization application from M/s. Fine Organic India Pvt. Ltd. for the import of raw material against the export of Monoglyceride(GMS).

(Advance Authorization No. 310797089 dated 7-7-2015)

Ref. U.O. No. 01/82/050/01016/AM16/DES-III/1136 dated 26-11-2015

M/s. Fine Organic India Pvt. Ltd. for the import of raw material against the export of Monoglyceride(GMS)

The application has been examined based on the required information furnished by the firm and the Department recommends the following norms for the present Advance Authorization application

Item of Export	Qty	Item of Import	Qty
Monoglyceride(GMS)	1 kg	1 Hydrogenated Palm Stearine (HPS)	0.900 kg
		2 Glycerine	0.180 kg

This issues with the approval of competent authority.

A.K. Agarwal
4/3/16
(A.K. AGARWAL)
Addl. Industrial Adviser
Tel. No. 011-2338 1430

Shri Mahender Vikram Singh, FDO, DES, C & P, Dy. Bldg. Vidya Bhawan, New Delhi - 11
Dept. of C&P, U.O. No. 14010/128/2015, CH-4 dated 4.03.2016

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F. No.35011/769/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: June, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of **M/s Jagsonpal Pharmaceuticals Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1175/AM-16/DES-3/1371 dated the 21/12/15 vide which application from M/s Bharat Parenterals Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Mifepristone Tablests 200mg and Misoprostol Tablets 200mcg.** This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

DGFT is advised to call COA of Misoprostol Dispersion API from the firm from their foreign supplier.

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

Government of India
Ministry of Chemicals and Fertilizers
Department of Chemicals and Petrochemicals

Subject: Advance Authorization application from M/s. Sunshield Chemicals . Ltd. for the import of raw material against the export of Theic-Tris(2-Hydroxy Ethyl)Isocyanurate (Advance Authorization No. 0310790820 dated 7.11.2014)

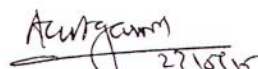
Ref: U.O. No. 01/83/50/838/AM-15/DES-IV/103 dated 5.5.2015

M/s. Sunshield Chemicals Ltd. have submitted present application for the import of raw material against the export of Theic-Tris(2-Hydroxy Ethyl)Isocyanurate

The application has been examined and the Department recommends the following norms for the present Advance Authorization application.

1. Item of Export	Qty.	Item of Import	Qty
THEIC-TRIS(2-Hydroxy Ethyl) Isocyanurate	1 kg	1. Cyanuric Acid	0. 546 kg.
		2. Ethylene Oxide	0.562 kg
		3. Methanol	0.103 kg

This issues with the approval of competent authority.


(A.K. AGARWAL)
Addl. Industrial Adviser
Tel. No. 011-2338 1430

Shri Ram Sagar Panjiar ,FTDO ,(DES-IV) O/o DGFT, Udyog Bhawan,New Delhi -11.
Deptt. of C&PC U.O. No. 14010/107/2010-CH-II dated .5.2015

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F. No.35011/78/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: August, 2016

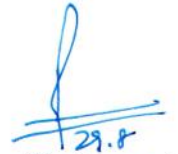
Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14
Case of **M/s Cadila Healthcare Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/46/AM-17/DES-3/73 dated the 10/5/16 vide which application from M/s Cadila Healthcare Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Minocin Hcl (modified release) 100mg capsules**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended
1	Minocycline hcl dihydrate	118.163mg/capsule

2. This issues with the approval of competent authority.


29.8
(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi.

Case No.:81/4/82-ALC4/2012	Party Name:CADILA HEALTHCARE LTD.,	Meet No/Date:24/82- ALC4/2012 15.11.2012	Status:Case Approved
HQ File :01/82/050/00161/AM13/	RLA File :08/24/040/00306/AM12/	Lic.No/Date:0810110029 23.03.2012	Defer Date:

Decision : In the light of written comments received from Department of Pharmaceuticals vide their OM No. 35011/485/2012-PI(Norms) dated 12.11.2012, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

Norms allowed for export of Lamotrigine (1 no. of Tablet)					
S.No	Import item	Qty. in mg			
		25 mg tabs	100 mg tabs	150 mg tabs	200 mg tabs
1.	Lamotrigine	25.5 mg	102 mg	153 mg	204 mg
2.	Microcrystalline Cellulose (Avicel PH 101)	30 mg	120 mg	180 mg	240 mg
3	Lactose Monohydrate	15 mg	60 mg	90 mg	120 mg
4.	Bottles & Caps	Relevant, as per packing policy			

Norms for 1 kg Lamotrigine		
S.No	Import Item	Qty allowed (kg/kg)
1.	2,3 Dichloro Benzoyl Nitrile	1.222
2	Amino Guanidine Bicarbonate	1.222
3	Di Methyl Sulphoxide	0.70
4.	Methanol	2.80

RA may take appropriate action as per the decision of Norms Committee.

F. No.35011/776/2013-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

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Udyog Bhawan,
New Delhi, the 04th March, 2014

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of M/s Metrochem API Pvt Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/730/AM-14/DES-3/855 dated the 30/10/13 vide which application from M/s. Metrochem API Pvt Ltd was sent to this Department for fixation of norms under para: 4.7 for the export of **Montelukast Sodium**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S. No.	Import Item	Qty. Recommended kg/kg.
1.	2-(2-(3-(S)-(3-(2-(7-chloro-2-quinolinyl)-ethenyl)phenyl)-3-hydroxypropyl)phenyl)-2-propanol	1.24
2.	1-methyl mercapto cyclo propane acetic acid	0.40

This issues with the approval of Director (Cost).

(Raj Kumar)
Under Secretary to the Government of India
PI-Norms

Directorate General of Foreign Trade,
Department of Commerce,
(Shri R.C. Meena, Dy. DGFT),
Udyog Bhawan, New Delhi.

F. No.35011/132/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

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Udyog Bhawan, New Delhi,
Dated: July, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of **M/s Optimus Drugs (P) Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/265/AM-17/DES-3/180 dated the 4/7/16 vide which application from M/s Optimus Drugs (P) Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Sofosbuvir**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg Export
1	2-deoxy-2-fluoro-2-c-methyl uridine	0.90kg
2	N-[(S)-(2,3,4,5,6-Penta fluoro phenoxy) phenoxy phosphinyl]-L-alanine	1.92kg

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi.

F. No.35011/136/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: July, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of **M/s Virupaksha Organics Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/240/AM-17/DES-3/213 dated the 6/7/16 vide which application from M/s Virupaksha Organics Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Daclatasvir Dihydrochloride**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg Export
1	4,4-Bis (2-bromoacetyl) biphenyl	1.00kg
2	MOC-L-Valine	0.55kg
3	N-(3-dimethyl aminopropyl)-N-ethyl carbodiimide Hcl	0.60kg
4	N-(tert-Butylcarbonyl)-L-proline	1.15kg

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi.

Udyog Bhawan, New Delhi,
Dated: 26 April, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of **M/s Glenmark Pharmaceuticals Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1633/AM-16/DES-3/1819 dated the 15/3/16 vide which application from M/s Glenmark pharmaceuticals Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Mometasone Furoate 50mcg + Azelastine Hcl 140mcg,150MD.** This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import Item	Norms Recommended
1	Mometasone Furoate BP (Micronized)	7.65mg/pack
2	Azelastine Hcl BP	21.42mg/pack

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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F. No.35011/146/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: July, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of **M/s RA Chem Pharma Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/230/AM-17/DES-3/211 dated the 6/7/16 vide which application from M/s RA Chem Pharma Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Entacapone**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg Export
1	Vanillin	2.306kg
2	Pyridine	1.02kg
3	Di ethyl amine	1.437kg
4	Toluene	1.35kg
5	Methanol	0.62kg
6	Ethyl acetate	2.56kg
7	Ethyl cyano acetate	0.95kg

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi.

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F. No.35011/695/2015-PI (Norms)
Government of India
Ministry of Chemicals & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: the January, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of M/s Divi's Labs Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/968/AM-16/DES-3/1154 dated the 08/12/2015 vide which application from M/s. Divi's Labs Ltd was sent to this Department for fixation of norms under para: 4.7 for the export of **(Z)-2-(2,3-Dichlorophenyl)-2-Liquid (Guanidinoimino) Acetonitrile**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S. No.	Import Item	Norms Recommended for 1kg Export
1.	Amino Guanidine Bi Carbonate	1.06kg
2.	2,3-Dichloro Benzoyl Cyanide	1.23kg

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
Phone:23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO).
Udyog Bhawan, New Delhi

F. No.35011/174/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: July, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of **M/s Divi's Labs Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1584/AM-16/DES-3/242 dated the 8/7/16 vide which application from M/s Divi's Labs Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Naproxen**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg Export
1	DL-Neproxen	1.17kg
2	N-octyl-D-Glucamine	0.0882kg
3	Acetic acid	0.54kg
4	Methanol	2.02kg
5	toluene	0.84kg

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi.

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F.No.35011/215/2016-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: September, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of
M/s Vindhya Pharma (India) Pvt. Ltd.

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/494/AM-17/DES-3/437 dated the 19/8/2016 vide which application from M/s Vindhya Pharma (India) Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **(S,S,S)-2-Azabicyclo-(3,3,0) Octane-3-Carboxylic Acid Benzyl Ester Hcl**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended for 1kg Export
1	Racemic-2-azabicyclo-(3,3,0)-octane-3-carboxylic acid benzyl ester hcl	2.127kg

2. This issues with the approval of competent authority.



(Rajkumar)

Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi.

10/Am-17
S.No. 405

125	Case No.:6/18/82-ALC4/2013		Party Name:CHANDRA LIFE SCIENCES PVT. LTD		Meet No/Date:18/82-ALC4/2013 19.12.2013		Status:Case Approved																			
	HQ File :01/82/050/00941/AM14/		RLA File :09/24/040/00053/AM14/		Lic.No/Date:0910055980 10.05.2013		Defer Date:																			
	Decision :In the light of earlier decision taken in meeting no. 13/82 dated 03.10.2013.2012, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less: <table border="1"> <thead> <tr> <th>Export product</th> <th>Export Qty.</th> <th>Sl.No.</th> <th>Import items</th> <th>Qty. allowed kg/kg</th> </tr> </thead> <tbody> <tr> <td rowspan="4">1-(2,4-Difluoro Phenyl) -2-(1H-1,2,4-Triazole-1-yl) Ethanone</td> <td rowspan="4">1 kg</td> <td>1.</td> <td>1,3 Difluoro Benzene</td> <td>0.914</td> </tr> <tr> <td>2.</td> <td>4-Amino 1,2,4 Triazole</td> <td>0.667</td> </tr> <tr> <td>3.</td> <td>Iso Propyl Alcohol</td> <td>1.65</td> </tr> <tr> <td>4.</td> <td>Methylene Dichloride</td> <td>1.60</td> </tr> </tbody> </table>								Export product	Export Qty.	Sl.No.	Import items	Qty. allowed kg/kg	1-(2,4-Difluoro Phenyl) -2-(1H-1,2,4-Triazole-1-yl) Ethanone	1 kg	1.	1,3 Difluoro Benzene	0.914	2.	4-Amino 1,2,4 Triazole	0.667	3.	Iso Propyl Alcohol	1.65	4.	Methylene Dichloride
Export product	Export Qty.	Sl.No.	Import items	Qty. allowed kg/kg																						
1-(2,4-Difluoro Phenyl) -2-(1H-1,2,4-Triazole-1-yl) Ethanone	1 kg	1.	1,3 Difluoro Benzene	0.914																						
		2.	4-Amino 1,2,4 Triazole	0.667																						
		3.	Iso Propyl Alcohol	1.65																						
		4.	Methylene Dichloride	1.60																						
RA may take appropriate action as per the decision of Norms Committee.																										

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Government of India
Ministry of Chemicals and Fertilizers
Department of Chemicals and Petrochemicals

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Subject: Advance Authorization application from M/s. P.I Industries Ltd. for the import of raw material against the export of AE-473(2-{2-Chloro-4mesyl-3-[(RS)]-tetrahydro-2-furylmethoxymethyl}benzoyl)-cyclohexane-1,3-Dione).

(Advance Authorization No. 1310047840 dated 17.04.2015).

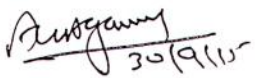
Ref: U.O. No. 01/83/50/150/AM16/DES-IV/307 dated 2.07.2015

M/s. P.I Industries Ltd. have submitted present application for the import of raw material against the export of AE-473(2-{2-Chloro-4mesyl-3-[(RS)]-tetrahydro-2-furylmethoxymethyl}benzoyl)-cuclohexane-1,3-Dione).

The application have been examined and the Department recommends the following norms for the present Advance Authorization application.

1. Item of Export	Qty.	Item of Import	Qty
AE-473(2-{2-Chloro-4mesyl-3-[(RS)]-tetrahydro-2-furylmethoxymethyl}benzoyl)-cuclohexane-1,3-Dione)	1 Kg.	1.3-Chloro -2-methyl aniline .	0.753Kg.
		2 Methanol	1.509 Kg.
		3. Toluene	3.530 Kg.
		4. Bromine	0.705 Kg.
		5. . Tetrahydrofurfuryl alcohol	0.238Kg.
		6. 1,3-Cyclohexanedione	0.327 Kg.
		7. Sodium Methyl Mercaptide	1.920 Kg.
		8. Sodium Nitrite	0.446 Kg.
		9. Ethylene dichloride	0.719 Kg.

This issues with the approval of competent authority.


(A.K. AGARWAL)
Addl. Industrial Adviser
Tel. No. 011-2338 1430

Shri Mahender Vikram Singh, FTDO, (DES-IV) O/o DGFT, Udyog Bhawan, New Delhi -11.
Deptt. of C&PC U.O. No. 15022/6/2010-CH-II dated 30.9.2015

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F. No.35011/778/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Udyog Bhawan, New Delhi,
Dated: June, 2016

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14 Case of **M/s Sentiss Pharma (P) Ltd.**

The undersigned is directed to refer to DGFT U.O.No. 01/82/50/1041/AM-16/DES-3/1153 dated the 8/12/15 vide which application from M/s Sentiss Pharma (P) Ltd. was sent to this Department for fixation of norms under para: 4.7 for the export of **Kombinil-Duo Eye/Ear Drops, 5ml**. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

S.No.	Import item	Norms Recommended
1	Dexamethasone	5.1mg/5ml pack

2. This issues with the approval of competent authority.

(Rajkumar)
Under Secretary to the Government of India
PH:- 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

10/27-17
449

Case No.:228/10/82-ALC4/2013	Party Name:CADILA HEALTHCARE LTD.,	Meet No/Date:12/82-ALC4/2013 19.09.2013	Status:Case Approved
HQ File :01/82/050/00411/AM14/	RLA File :08/24/040/00198/AM14/	Lic.No/Date:0810123477 05.08.2013	Defer Date:

208 **Decision :** Committee considered case as per agenda and in light of earlier decision taken in meeting no. 49/82 dated 06.03.2012 and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-

Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
Acebutolol Tablet/Capsule 200 mg	1 No.	1.	Acebutolol Hcl	221.698 mg
Acetbutolol Tablet/Capsule 400 mg	1 No.	1	Acebutolol HCL	443.396 mg

RA concerned may take further necessary action as per above decision of NC

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Case No.B-551	M/S IPCA Labs Ltd.			
Norms Committee Meeting No.54/09	F.No.01/82/050/01137/AM09			
Meeting Date: 31.03.2009	RA F.No.03/94/040/00571/AM09			
Adv. Lic.No.0310489547 dated 08.10.2008				
Committee considered case as per agenda and in light of written comments forwarded by Department of Pharmaceuticals vide their U.O. No.35011/116/2008-PI-III dated 11.11.2008 and in consultation with technical authority present in meeting, decided to revise norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-				
Export product	Export Qty.	Sl.No.	Import items	Qty. allowed
Testosterone BP/USP	1 Kg.	1.	4-Androstene 3,17 Dione (Androstenedione)	1.33 kg
RA concerned may take further necessary action as per above decision of NC.				

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Case No.:104/6/82-ALC4/2014	Party Name:SUNSHIELD CHEMICALS LTD.	Meet No/Date:8/82-ALC4/2014 25.09.2014	Status: Approved
HQ File :01/82/050/00506/AM15/	RLA File :03/95/040/00115/AM15/	Lic.No/Date:0310781246 09.05.2014	Defer Date:

233 **Decision :** In the light of written comments received from Department of Chemicals and Petrochemicals vide their U.O No. 14010/107/2010-Ch. II dated 10.10.2014, it was decided to ratify norms under Para 4.7 of HBP v1 as per details given below or as applied by the firm, whichever is less:

Export product	Exp. Qty.	Sl.No.	Import items	Qty. allowed
Suncon 100 (Octylated Butylated Diphenylamine)	1 kg	1	Di-Iso butylene	0.503 kg
		2	Diphenylamine	0.553 kg

RA may take appropriate action as per the decision of Norms Committee.

10/00-17

~~247~~ Sh. No. B-01

Government of India
Ministry of Chemicals & Fertilizers
Deptt. of Chemicals & Petrochemicals

Shastri Bhawan, New Delhi

Sub: Application from M/s. AVA Chemicals for fixation of norms.

Ref: DGFT U.O. No. 01/82/50/843/AM-14/DES-3/656 dated 15.10.2013

M/s. AVA Chemicals have submitted present application for fixation of norms for the import of raw material for the manufacture and export of **EDTA Ferric Sodium Fe Content 13% (+/-0.5%)**.

Their application has been examined. The party has furnished details of manufacturing process. Based on details of manufacturing process furnished by them, taking 95% yield, this Department recommends the following norms for the present licence application:

Item of export	Qty	Item of import	Qty
EDTA Ferric Sodium Fe Content 13% (+/-0.5%).	1 kg	Ethylene Diamine Tetra Acetic Acid	0.730kg

The is to certify Competent authority


(Jasbir Singh)
Consultant

Sh.G.Savarnan, FTDO, O/o DGFT, Udyog Bhavan, New Delhi
Deptt. of C&PC U.O.No.14010/ 157 /2011 - Ch.II dated 29.10.2013

Government of India
Ministry of Chemicals and Fertilizers
Department of Chemicals and Petrochemicals

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Subject: Advance Authorization application from M/s. Clean Science and Technology Pvt. Ltd. for the import of raw material against the export of MONO METHYL ETHER OF HYDROQUINONE – MEHQ 99% PURITY.

(Advance authorization No. 3110065711 dated 21.10.2015)

Ref: U.O. No. 01/82/050/01418/AM16/DES-III/1571 dated 15.01.2016

M/s. Clean Science and Technology Pvt. Ltd. have submitted present applications for the import of raw material against the export of MONO METHYL ETHER OF HYDROQUINONE – MEHQ 99% PURITY.

The application have been examined based on the addition information furnish by the firm. The Department recommends the following norms for the present Advance Authorization application.

Item of Export	Qty.	Item of Import	Qty
MONO METHYL ETHER OF HYDROQUINONE – MEHQ (PURITY 99% MINIMUM)	1 kg.	1. PHENOXY METHANE/ANISOLE (PURITY 93% MAXIMUM)	1.310 kg
		2. HYDROGEN PEROXIDE (60%)	0.825 kg
		3. ACETONE	0.270 kg

This issue with the approval of competent authority.

A.K. Agarwal
16/12/16
(A.K. AGARWAL)
Addl. Industrial Adviser
Tel. No. 011-2338 1430

✓ Shri Mahender Vikram Singh, FTDO, (DES-III) O/o DGFT, Udyog Bhawan, New Delhi –11.
Deptt. of C&PC U.O. No. 14010/3/2012-CH-II (Vol.-I) dated 16.02.2016

10/AM-17
11 Sl. No. B-02

F. No.35011/164/2015-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Shastri Bhawan, New Delhi
Dated the 19th October, 2015

Office Memorandum

Subject: - Fixation of norms under para 4.7 of Hand Book of Procedures (Vol.I)
2009-14 Case of M/s Gland Pharma. Ltd.

The undersigned is directed to refer to DGFT U.O. No. 01/82/50/1324/AM-15/DES-3/1433 dated the 16/03/2015 vide which an application from M/s. Gland Pharma Pvt Ltd was forwarded to this Department for fixation of norms under para: 4.7 for the export of pre-filled syringes containing .20 mg, 40 mg, 60 mg and 80 mg Enoxaparin for injection. This department has examined the matter and the following norms are furnished under para 4.7 of Hand Book of Procedures (Vol.I) 2009-14:-

1. Enoxaparin PFS 20 mg

Sl. No.	Import item	Quantity recommended Per 20 mg Enoxaparin PFS
1.	Heparin Sodium powder	0.0634 gm
2.	Barrel syringes	1.1172 Nos.
3.	Needle shield	1.164 Nos.
4.	Plunger stopper	1.1292 Nos.
5.	Plunger rod	1.0279 Nos.
6.	Preventis rubber	1.0361 Nos.

2. Enoxaparin PFS 40 mg

Sl. No.	Import item	Quantity recommended Per 40 mg Enoxaparin PFS
1.	Heparin Sodium powder	0.1268 gm
2.	Barrel syringes	1.1150 Nos.
3.	Needle shields	1.1193 Nos.
4.	Plunger Stoppers	1.1186 Nos.
5.	Plunger rod plastic	1.0240 Nos.
6.	Preventis rubber	1.0309 Nos.

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3. Enoxaparin PFS 60 mg

Sl. No.	Import item	Quantity recommended Per 60 mg Enoxaparin PFS
1.	Heparin Sodium powder	0.1902 gm
2.	Barrel syringes	1.111 Nos.
3.	Needle shield	1.1105 Nos.
4.	Plunger stopper	1.1273 Nos.
5.	Plunger rod	1.0270 Nos.
6.	Preventis rubber	1.0385 Nos.

4. Enoxaparin PFS 80 mg

Sl. No.	Import item	Quantity recommended Per 80 mg Enoxaparin PFS
1.	Heparin Sodium powder	0.2536 gm
2.	Barrel syringes	1.1198 Nos.
3.	Needle shield	1.1212 Nos.
4.	Plunger stopper	1.1267 Nos.
5.	Plunger rod	1.0250 Nos.
6.	Preventis rubber	1.0372 Nos.

2. This issues with the approval of competent authority.


(Raj Kumar)

Under Secretary to the Government of India
Phone: 23071162

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M.V. Singh, FTDO),
Udyog Bhawan, New Delhi

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B-03

F. No.35011/583/2014-PI (Norms)
Government of India
Ministry of Chemical & Fertilizers
Department of Pharmaceuticals

Shastri Bhawan, New Delhi,
Dated: May 19, 2016

Office Memorandum

Sub: - Fixation of norms under para 4.7- Application of M/s Pace Pharmatech Pvt. Ltd, Mumbai, for **Lincomycin Hcl 500 mg Capsules**.

The undersigned is directed to refer to DGFT U.O. No. 01/82/50/00875/AM-15/DES-3 /861 dated 24.11.2014 and subsequent letter from M/s Pace Pharmatech Pvt. Ltd for fixation of norms against export of **Lincomycin Hcl**. This department has examined the matter and following norms are recommended against this application.

Product to be Exported		Raw materials to be Imported	
Description	Quantity	Description	Quantity per Capsule
Lincomycin 500 mg Capsules (each capsule contains Lincomycin HCL equivalent to 500 mg Lincomycin).	1 Capsule	Lincomycin Hcl	555.793 mg

2. This issues with the approval of Director (Pharma Industry).


(Raj Kumar)

Under Secretary to the Government of India
Phone: 23071162
Uspi3-Pharma@nic.in

Directorate General of Foreign Trade,
Department of Commerce,
(Shri M V Singh, FTDO),
Udyog Bhawan, New Delhi.

Issued. 
19.5.16